

eFiling Services 3.0

USER MANUAL



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1. General Information

• Introduction

eFiling system is a complete end to end solution developed for online filing of complaints, written statements, replies and various applications related to cases. Both Civil and Criminal cases can be filed before any High Court or District Court of the country. It is designed in Bilingual (English and local language) to reach wider group covering advocates/litigants.

eFiling system provides several benefits;

- Save time, money, travel of advocates and clients
- Obviate the need to physically visit the court
- Reduce the need of meetings between clients and advocates
- Automatic digitization of case records
- Positive impact on environment by reducing paper footprint

• Audience

The document is intended for Advocates and Litigants who need to frequently file cases and upload documents.

• Purpose of the document

The purpose of the document is to familiarize the advocates and litigants with online procedures for filing the cases and uploading the documents.

• Objectives of the document

The main objectives of the document are to enable the user to:

- Register with eFiling system
- File New Cases
- Complete Vakalat procedure
- Upload Pleadings for cases
- E-sign pleading for authentication
- Record Oath for pleadings
- IA filing
- Online payments
- Add or revoke partners
- Manage exclusive portfolio

Quick Reference

Sr No.	Task	Ref. Section	Procedure in Short
1	Registration	2.2	Login screen → New User link
2	Update Profile	3.1, 3.2/3.3	Profile Menu → Update Profile
3	Change Password	3.1	Profile Menu → Update Profile → Change Password
4	View my Cases	6.7.2 / 4.2.6	Dashboard → My Cases OR Portfolio Menu → My Cases
5	Import / Export cases from /to mobile app	6.7.3/6.7.4	Portfolio Menu → Import Cases/ Export Cases
6	Manage Court Calendar	6.7.6	Portfolio Menu → Planner
7	Search Cases (all)	6.7.1	Portfolio Menu → Search Cases
8	Add individual case to portfolio (My Cases)	6.7.1	Portfolio Menu → Search Cases → (search the case) → Case Number link → Add Case button
9	Add or Revoke Partners (for advocates)	6.1.1/ 6.1.3	Main Menu → My Partners → Add Partner/Revoke Partner
10	Enter Case Information	6.2.1	Main Menu → Case Filing → New Case Filing
11	Pay Fees (for cases)	6.5.1	Main Menu → ePayments →
12	Court Fee Payment	6.6.1	Main Menu → Applications → Interlocutory application Filing → Pay Fees
13	Add balance to Court Fee Wallet	6.5.2	Main Menu → ePayments → Court Fee Wallet
14	Upload Case Documents	6.4.2	Main Menu → Pleadings → Upload tab
15	View uploaded documents status	4.2.1	Dashboard → Draft Pleadings
16	Submit Pleading to court	4.2.1	Dashboard → Draft Pleading → Submit

Table: Procedure-wise Reference

2. Getting Started

2.1 Accessing the system

Visit <https://filing.ecourts.gov.in/> to access the eFiling system.

Registered users can log in into the system by using username (bar code/ email/ mobile number/ unique code given at the time of registration) and password. If you are not a registered user, follow the procedure for registration explained in the next section.

The screenshot shows the eFiling Services website interface. At the top left is the logo and the text "eFiling Services Electronic filing of cases in the court". The top right navigation menu includes HOME, ABOUT, FEATURES, VIDEO TUTORIALS, FAQ, MANUALS, and CONTACT. The main banner area has a teal background with the text "File Cases Online" and "Litigants and Advocates can file Cases/Applications from their offices/home." Below the banner is a "Sign In" section with a "Select State" dropdown, radio buttons for "Advocate" (selected) and "Litigant", and input fields for "Username" (with a subtext "Username is not case sensitive") and "Password" (with a subtext "Password is case sensitive"). There are "Login" and "Reset" buttons, and links for "New User ? Register here" and "Forgot Password". To the right of the sign-in form is an "About e-Filing" section with a paragraph describing the system and a list of benefits: "Save time, money, travel of advocates and clients", "Obviate the need to physically visit the court", "Reduce the need of meetings between clients and advocates", "Automatic digitization of case records", and "Positive impact on environment by reducing paper footprint". An illustration of a computer monitor and a smartphone is shown next to the benefits list.

Fig: eFiling Services – Sign in

2.2 Registering new users

The registration process differs for different users. Basic flow of events during registration is depicted in the block diagrams.

For Advocates:

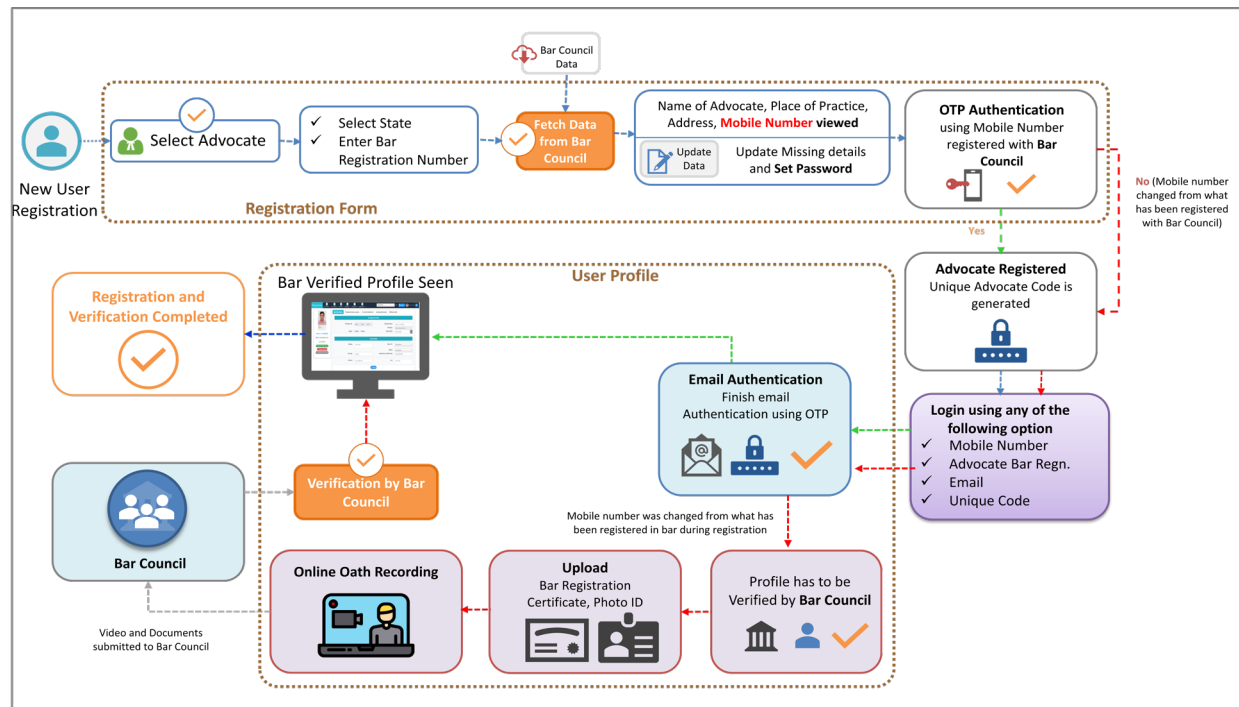


Fig: Advocate Registration Flow

To register with the eFiling system-

- Click on the '[New User Register here](#)' link in the log-in screen; a registration form will be displayed. Select **Advocate** radio button.
- Select the **State** in which the advocate is registered with the bar council.
- Enter the following details
 - Bar Registration Details – When you enter the **Bar Registration** number, click **Verify**. The system will verify the bar registration number with bar council data and fetch the contact details. A message will be displayed at the top of the screen informing whether the verification was successful or not. Verify the fetched contact details and change, if required.
 - Note:** *Even if mobile number is changed or user is not verified, he can still register with the eFiling system. The user will be verified by the bar council later.*
 - Practice Place Details
 - Contact Details
 - Password
- Once all details are filled in, click Generate OTP; message 'OTP sent to your mobile number' will be displayed. Enter the OTP received on your mobile and click Verify OTP. 'User registered successfully' message will appear along with your unique code.

Login to e-Filing

Select State

Advocate Litigant

Username

Password

[New User ? Register here](#)
[Forgot Password](#)

Registration Form
 Advocate Litigant

Bar Registration Details

* State:

* Bar Regn. No.:

Gender: Male Female

* Advocate Name:

Date of Birth:

Ordinary Place of Practicing

District Court High Court

District:

* State:

Establishment:

Contact Details

* Mobile Number (+91):

* Email:

Choose Password

* Password:

* Confirm Password:

OTP Verification

Mobile Number:

* Enter OTP:

Fig: Register New User – Advocate

For Litigants:

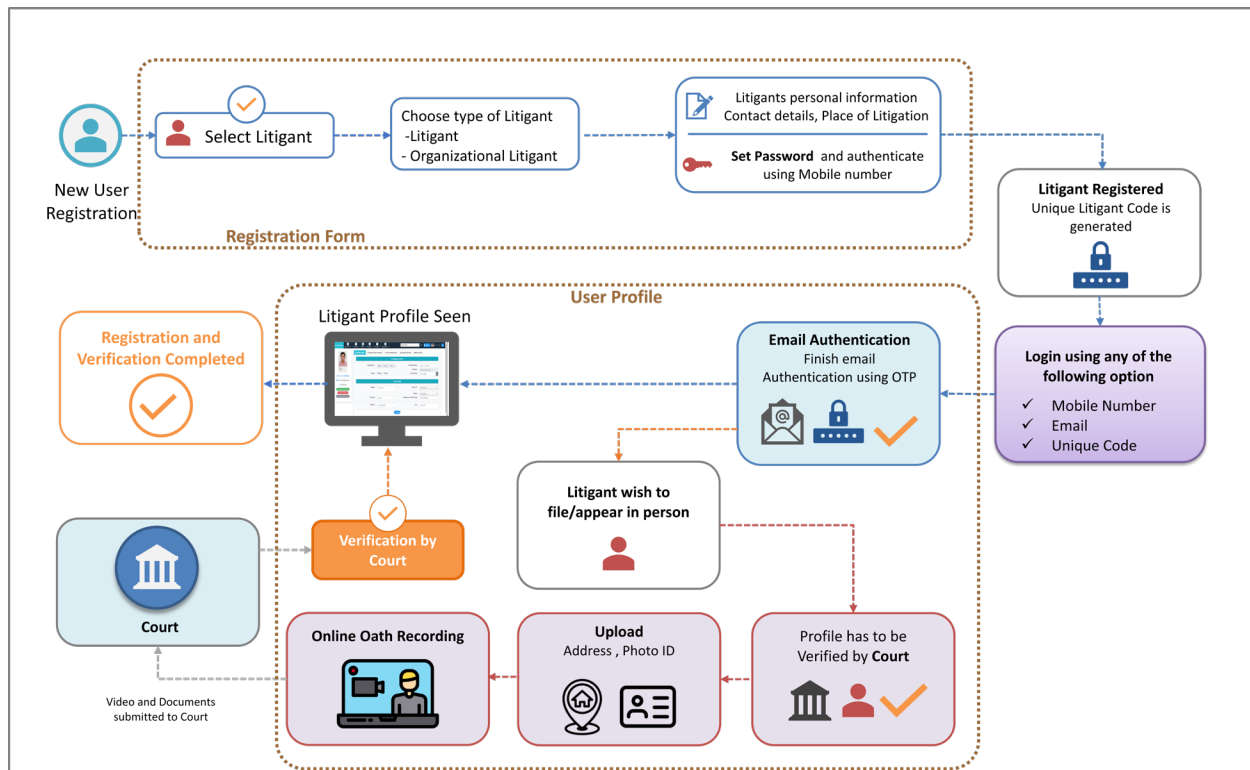


Fig: Litigant Registration Flow

Follow the procedure given below to register with the eFiling system.

- Click on the '[New User Register here](#)' link in the log-in screen; a registration form will be displayed. Select **Litigant** radio button.
- Fill in the following details
 - Personal Details – Select state where the case needs to be filed. If the party is an organization, fill in the organization details.
 - Place of Litigation
 - Contact Details
 - Password
- Once all details are filled in, click Generate OTP; message 'OTP sent to your mobile number' will be displayed. Enter the OTP received on your mobile and click Verify OTP. 'User registered successfully' message will appear along with your unique code.

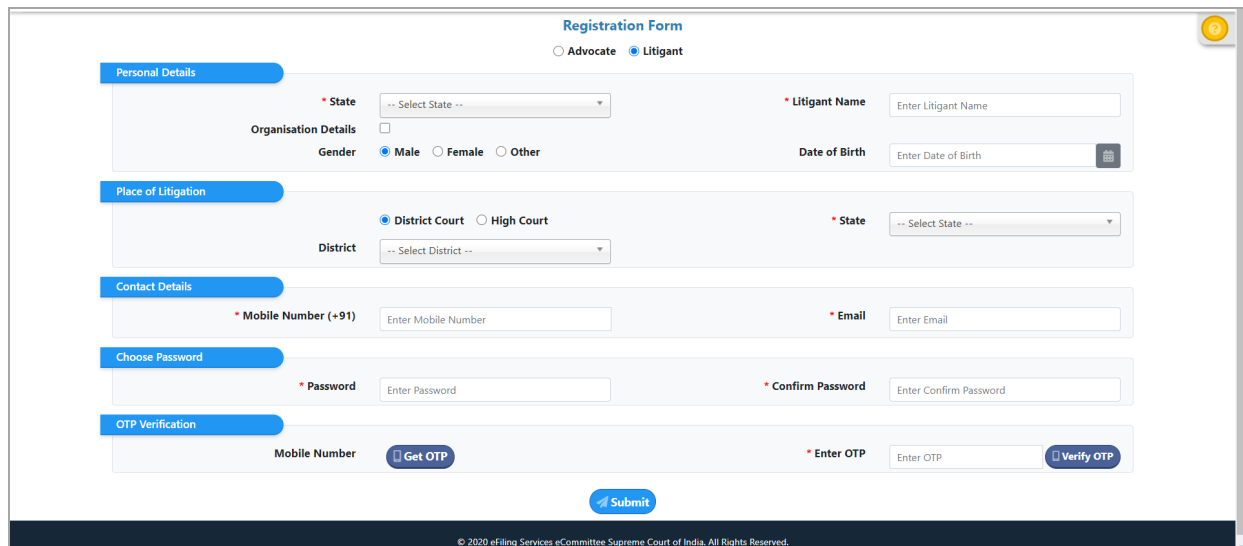


Fig: Register New User – Litigant

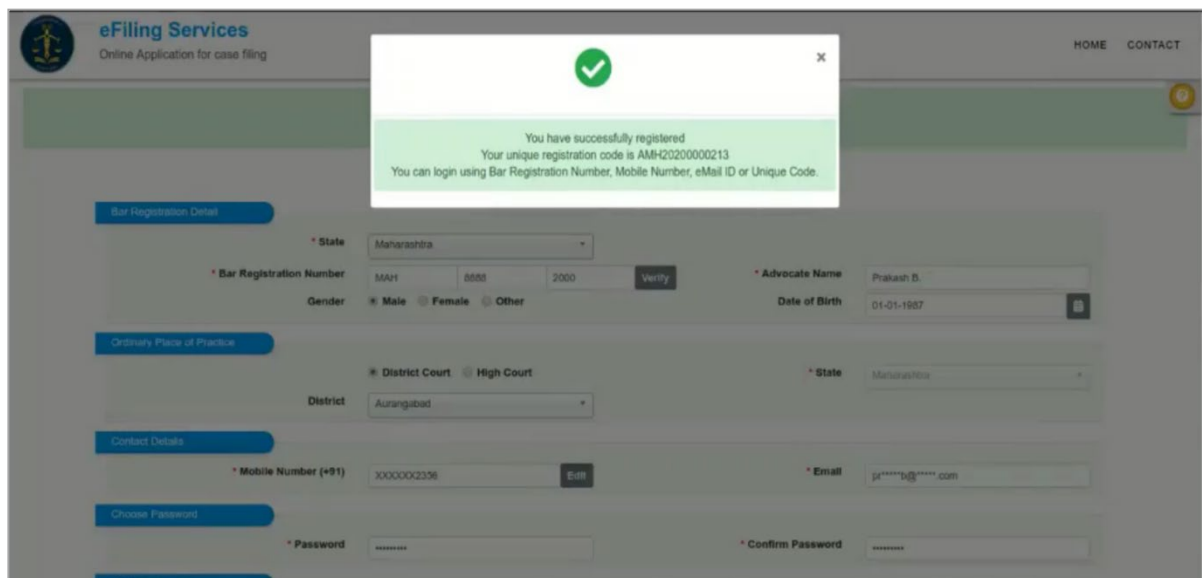


Fig: User Registration Success Message

2.3 Forgot Password

If your password is lost or forgotten, click on the '[Forgot Password](#)' link on the log in screen.

- Select **State** and whether **Advocate** or **Litigant**
- Enter Mobile No or Email and click **Send OTP**
- Enter the OTP and click **Verify OTP**.
- On OTP verification, user will receive one time password on the mobile and email. Use this password to log-in into the system and then set a new password from profile page.

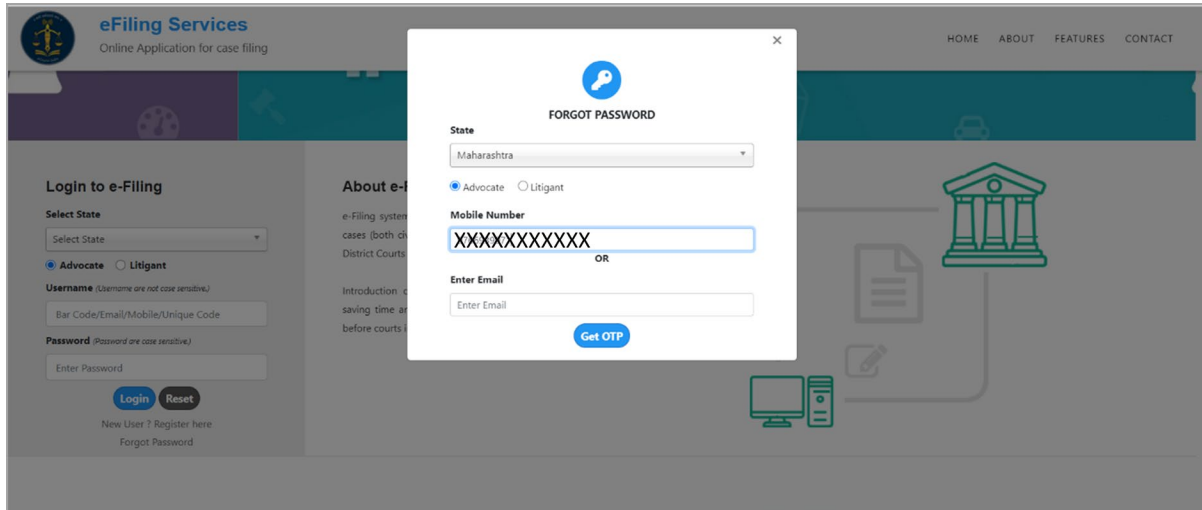


Fig: Forgot Password

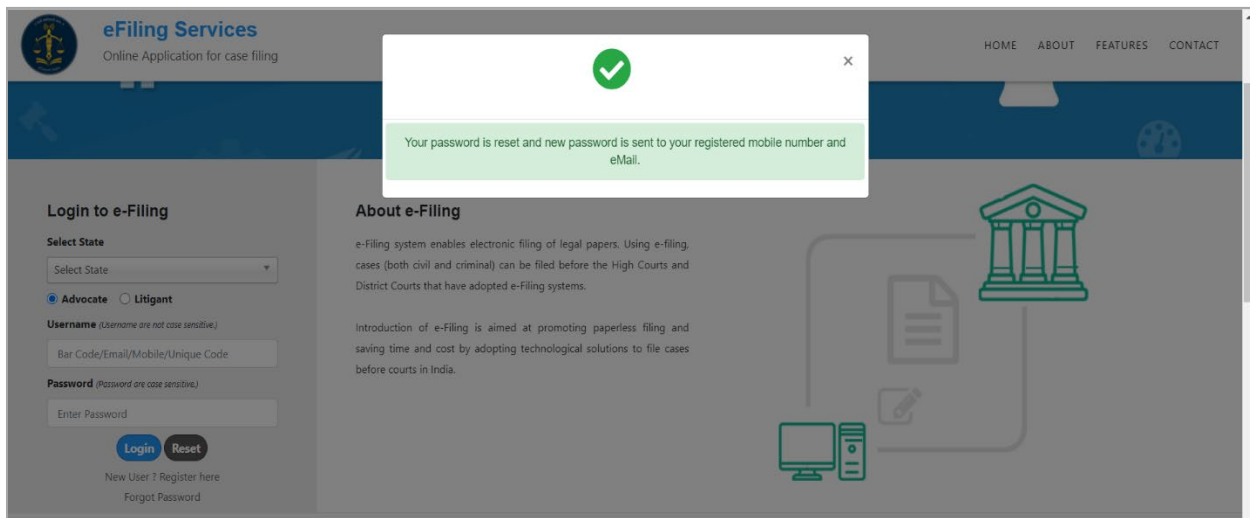


Fig: System message notifying password sent for logging in

3. User Profile

Profile page will be displayed when the new users enter the system. Email/Mobile and user verification is necessary to access the system. Following profile details need to be filled in:

Basic profile – Includes Photo, email, mobile and user verification details; It is similar for Advocate and litigant.

Profile Forms: (Different for advocates and Litigants)

- Profile details – Includes personal information; Litigant may opt for ‘party-in-person’ through this form.
- Verify email/ mobile – compulsory form; system cannot be accessed without completing this.
- Update practice locations – Only for Advocates
- Upload documents/ Record Oath – Only for Advocates whose bar council verification is pending and for party-in-person litigants.

Note: *User cannot access any other menu till profile is complete.*

3.1 Basic Profile

User can upload/ change photo and change password through this menu. The e-mail and mobile number appear automatically after verification is successful.

User Verification Icon

For Advocate - If Bar Registration Number and the Mobile number of the advocate is matched with the bar council data during registration, ‘Verified by Bar Council’ icon appears in the basic profile. If it is not matched during registration, the bar council will verify the user after registration and then the icon will change to ‘Verified by Bar Council’.

For litigant- When all the profile details of litigant are verified by the court, ‘verified by court’ icon appears in the basic profile.

Upload Picture:

- Click **Upload Profile Picture** to add/change the profile picture. A message window would pop-up prompting to choose the picture file.
- Choose the file. If you wish to crop the picture, click **Crop and Save**.

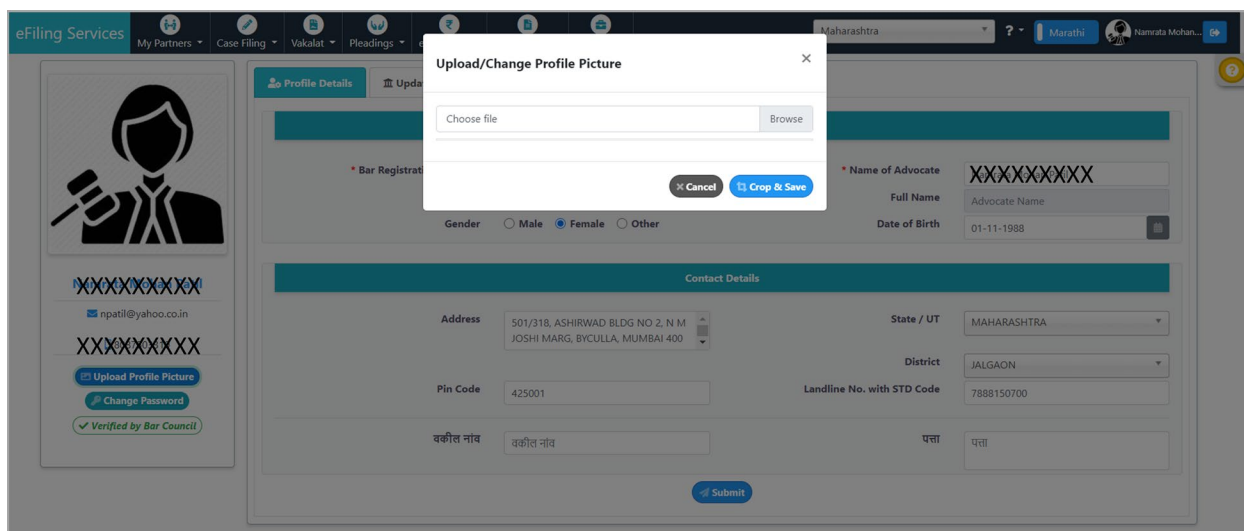


Fig: Upload/Change Profile Picture

Change Password

- The user can change password of the login by clicking on **Change Password**.

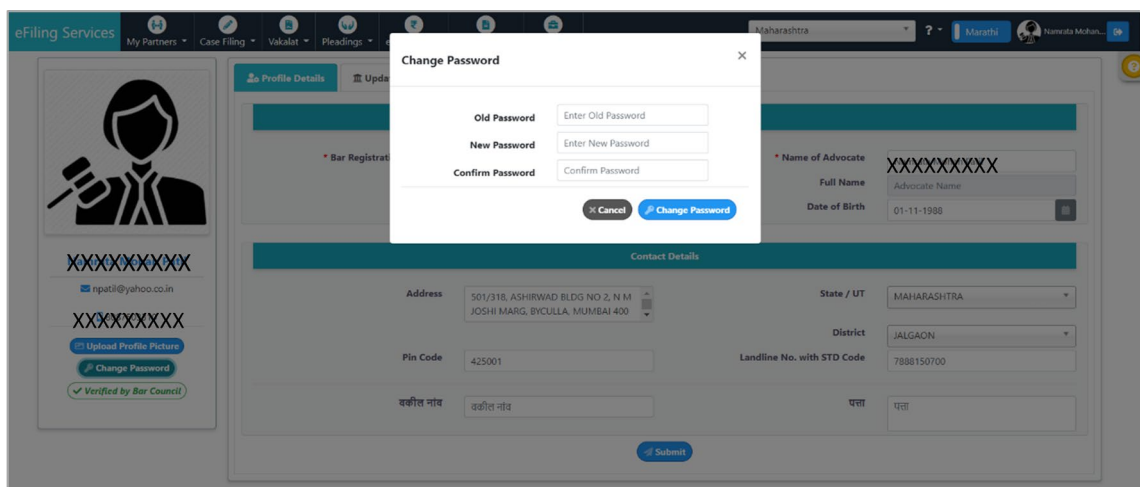


Fig: Change Password

3.2 Profile Forms for Advocates

3.2.1 Profile Details

- Bar Registration Details** appear automatically.
- Enter the **Contact Details** such as Address, Pin Code, State/ UT, District, Landline No. with STD code, and Advocate Name and Address in Local Language.
- Click **Submit**

- The message 'User Profile Changes has been updated Successfully' is displayed.

Fig: Profile Details – Advocate

Fig: Profile Changes Updated Successfully

3.2.2 Update Practice Locations

This form allows user to update his practice locations.

- Select **Update Practice Locations** tab.
- Enter **High Court Details** by selecting High Court and Bench from drop down list.
- Enter **District Court Details** by selecting State and District from the drop down list.

Note: The state of the Bar Council, with which the advocate is registered, cannot be removed from the **State** list.

- Click on **Submit** button.
- The message '**User Practice Locations Updated Successfully**' is displayed.

Fig: Update Practice Location

Fig: User Practice Locations Updated Successfully

3.2.3 Verify Mobile Number/ Email

This form allows user to verify their mobile number and Email address in the profile.

Note: Initially Verify Mobile/Email tab is highlighted in Red. After verification, the red highlight gets removed.

- Select **Verify Mobile Number/ Email** tab.
 - If a contact detail is previously verified, 'Verified' icon and **Edit** button appears in front of it. Edit button allows user to change the provided contact detail.
 - If the contact is not verified, 'Not verified' icon and fields for OTP verification appears in front of the contact.
- **Verify** the contact detail:
 - Click on the **Get OTP** button. 'OTP sent to [email/mobile no]' message is displayed.

- Enter the OTP and click **Verify OTP**.
- After successful verification, message will be displayed, '**OTP Verified Successfully**'.
- Click on **Submit** button.
- The message, '**Data updated successfully**' is displayed and the red highlight of the tab is removed.
- **Edit** the verified contact detail (if it needs to be changed):
 - Edit the **Mobile number** or **Email** by clicking on **Edit** button.
 - Click on **Get OTP** and then enter the OTP and **verify**.
 - After successful verification, message will be displayed, '**OTP Verified successfully**'.

The screenshot shows the 'Verify Mobile/Email' section of the user profile. Under the 'Email' section, the email address is masked with 'XXXXXXXXXX'. The user has entered an OTP in the 'Enter OTP' field. The 'Verify OTP' button is active, and a 'Verified' status is displayed next to the email field. The 'Submit' button is also visible at the bottom of the form.

Fig: OTP verification for Email address

The screenshot shows the same 'Verify Mobile/Email' section as the previous image. A white modal box with a green checkmark icon and the text 'OTP verified successfully' is overlaid on the form, indicating that the verification process has been completed successfully.

Fig: Email Verification Successful

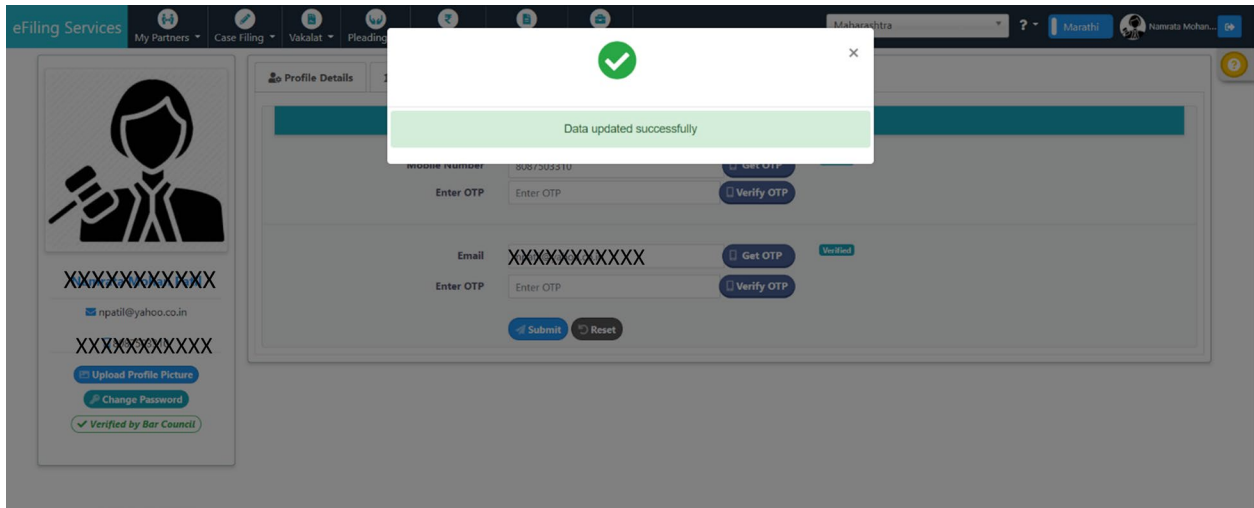


Fig: User Changes Successfully updated

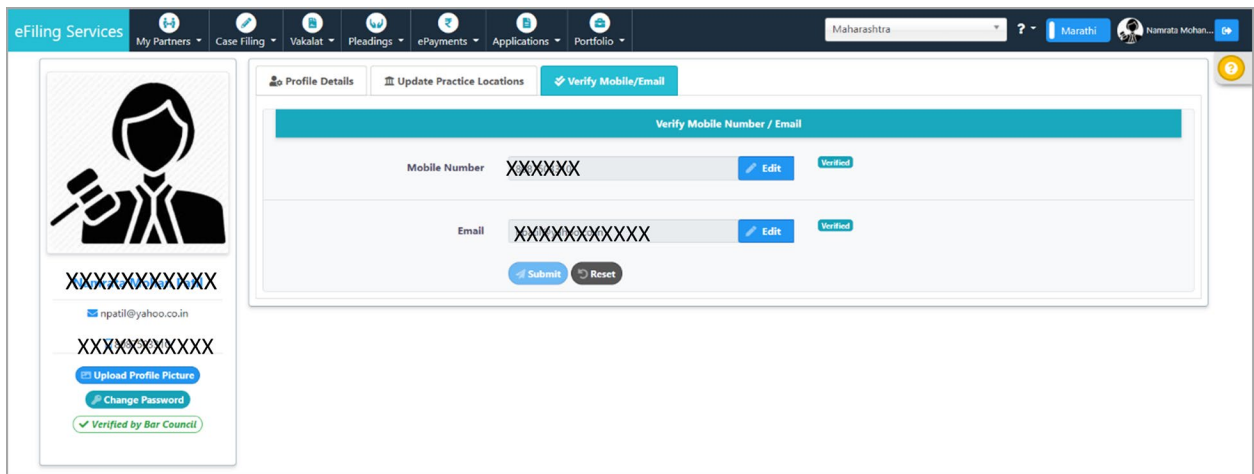


Fig: Mobile and Email Verified (Red highlight removed)

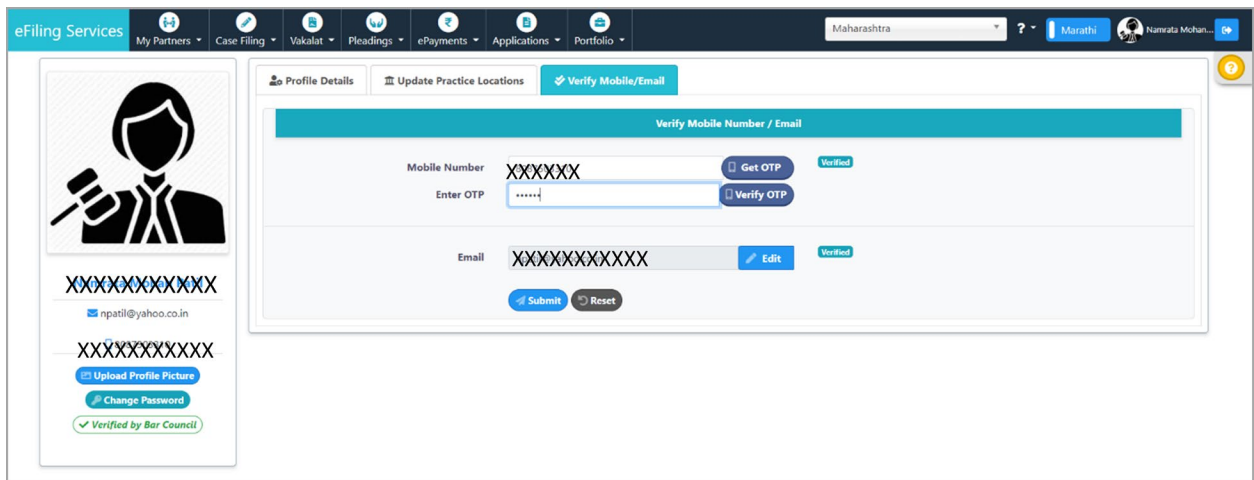


Fig: Edit Mobile Number

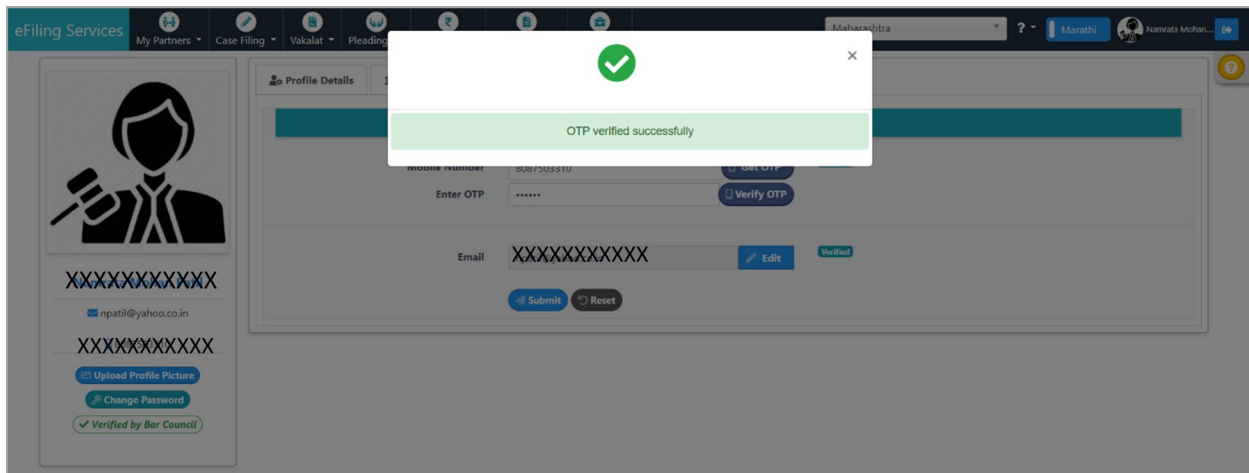


Fig: Edit Mobile Number Successful

3.2.4 Upload Documents

This form is used to upload and verify user documents. The tab appears only if the advocate is not verified by bar council during registration process or if litigant opts to act as party in person.

- Select **Upload Documents** tab.
- Select the documents **Bar Registration Certificate, Photo ID** and **Address Proof** by clicking on browse button.
- Click on **Upload** to upload the selected documents. On upload, the document appears in the verify documents list.
- Select suitable verification option.
 - If you want to e-sign, select the **eSign** button. You will be directed to C-DAC site for e-signing. User needs to have a virtual ID for completing the e-signing procedure. Virtual ID can be generated on UID (Aadhaar) site.
 - If the document is already digitally signed, check the **Digitally Sign** checkbox.
 - For OTP based verification-
 - Click on **OTP** and then on **Get OTP**.
 - OTP is sent to the registered mobile number.
 - **Verify** the entered OTP.
 - After successful verification of OTP, the process is completed.

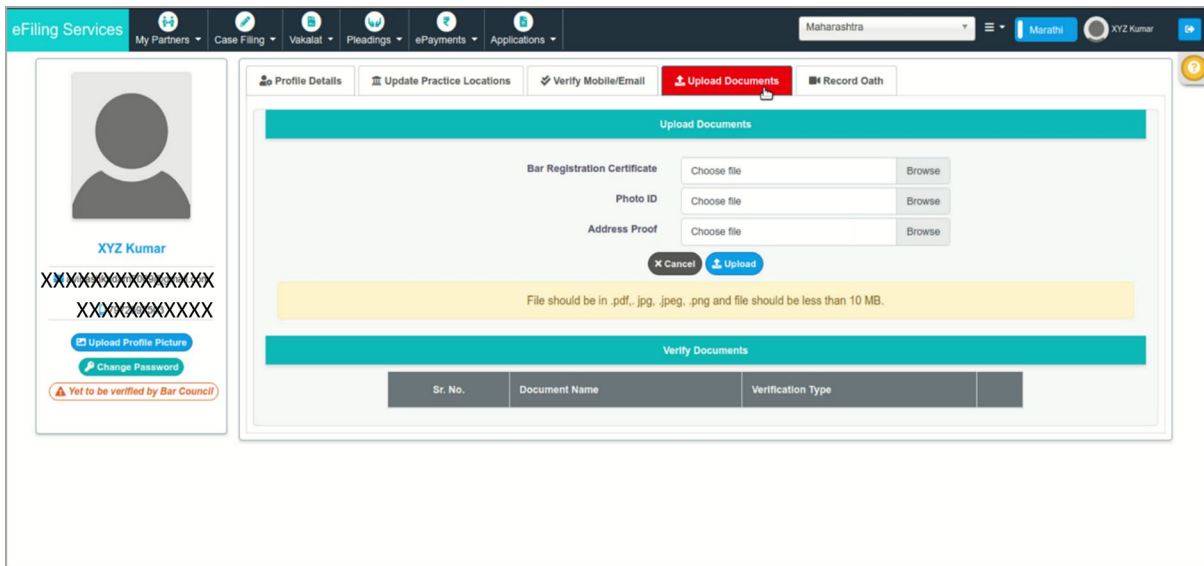


Fig: Upload Documents

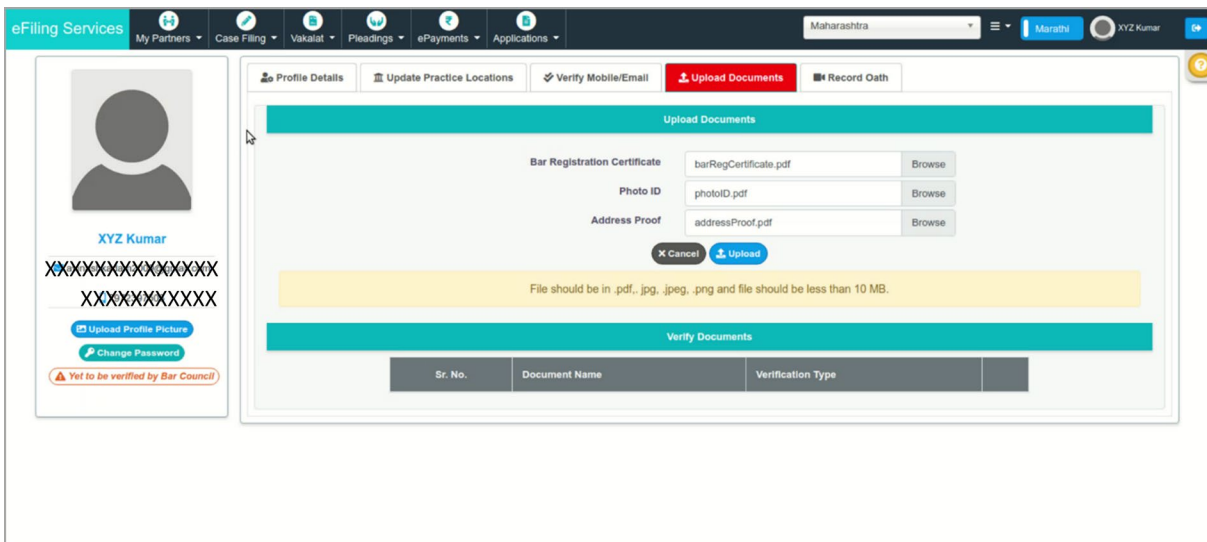


Fig: Select Document File

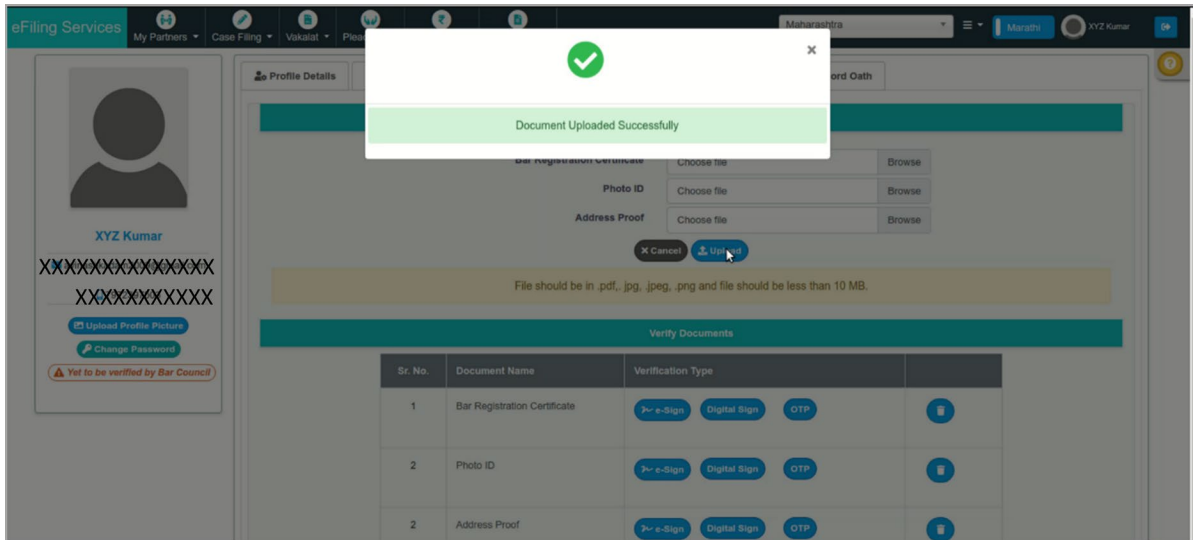


Fig: Document Uploaded Successfully

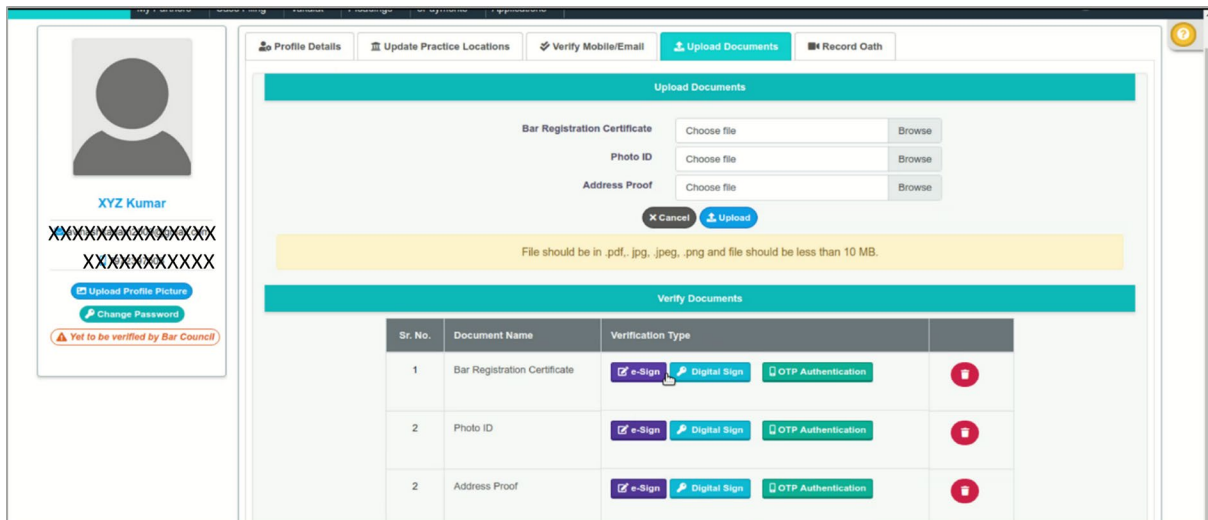


Fig: Verify Documents

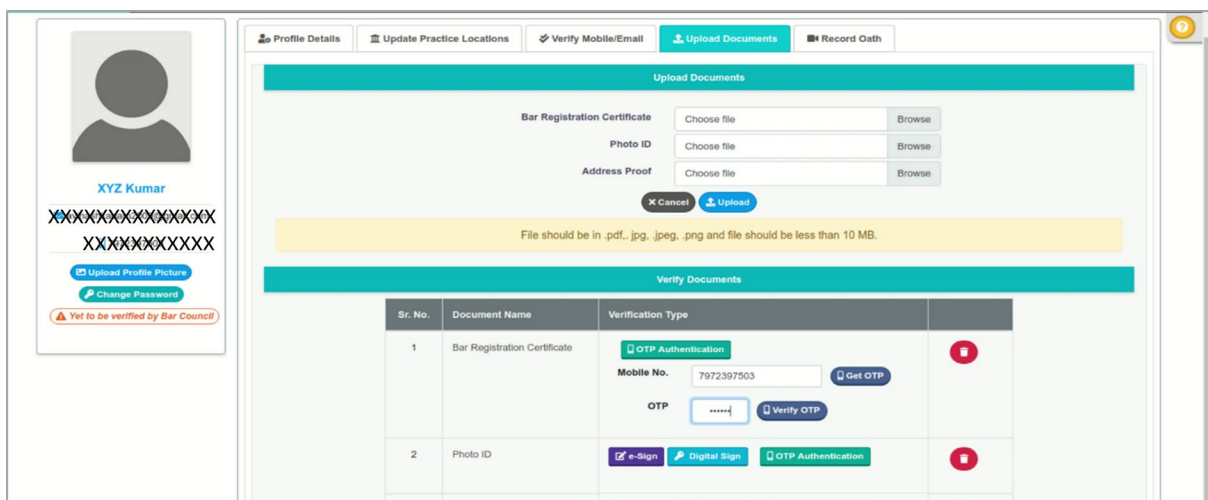


Fig: OTP Authentication

Photo ID

Address Proof

File should be in .pdf, .jpg, .jpeg, .png and file should be less than 10 MB.

Sr. No.	Document Name	Verification Type	
1	Bar Registration Certificate	✓ GTP Authenticated	✗
2	Photo ID	✓ Digitally signed	✗
2	Address Proof	✗ e-Sign	✗

Fig: Prepare document for eSign

Ministry of Electronics and Information Technology
Government of India

Digital India
Power To Empower

सी डेक
CDAC
Centre for Development of Advanced Computing

You are currently using C-DAC eSign Service and have been redirected from

Aadhaar Based e-Authentication

I have read and provide my [consent](#)

Not Received OTP? [Resend OTP](#)

Fig: Uploaded Document – Aadhar Based Verification for e-signing

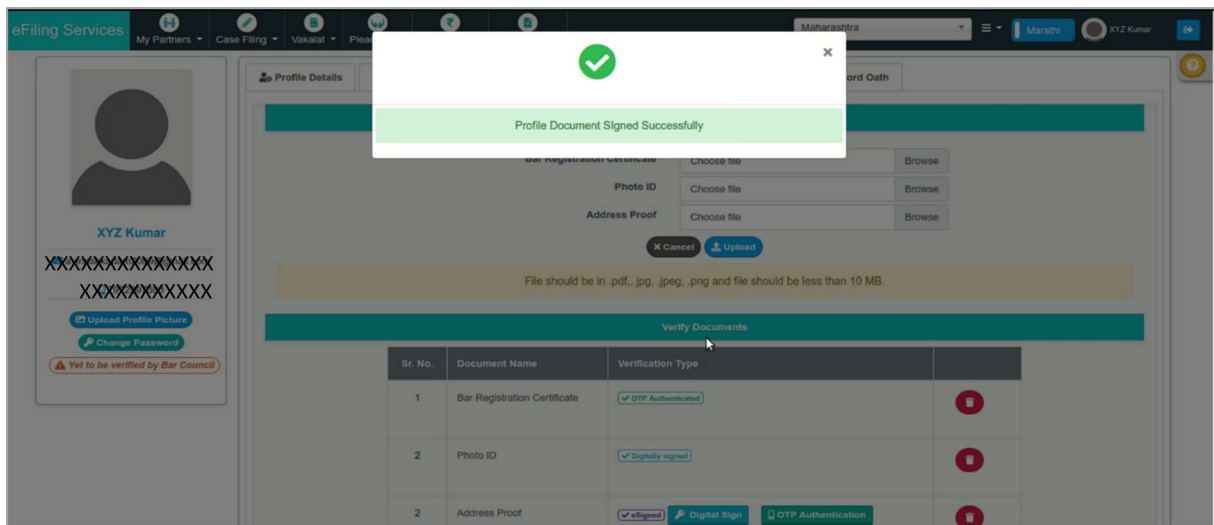


Fig: Profile Document Signed Successfully

3.2.5 Record Oath

This tab allows the advocate to record their oath with in-system video recording. Similar to upload documents, this tab also appears if the advocate is not verified by bar council during registration process or if litigant opts to act as party in person.

- Select **Record Oath** tab.
- Click on **Start Recording**. You can now record the oath.
- After oath recording, upload the oath by clicking on **Upload to Server** button.

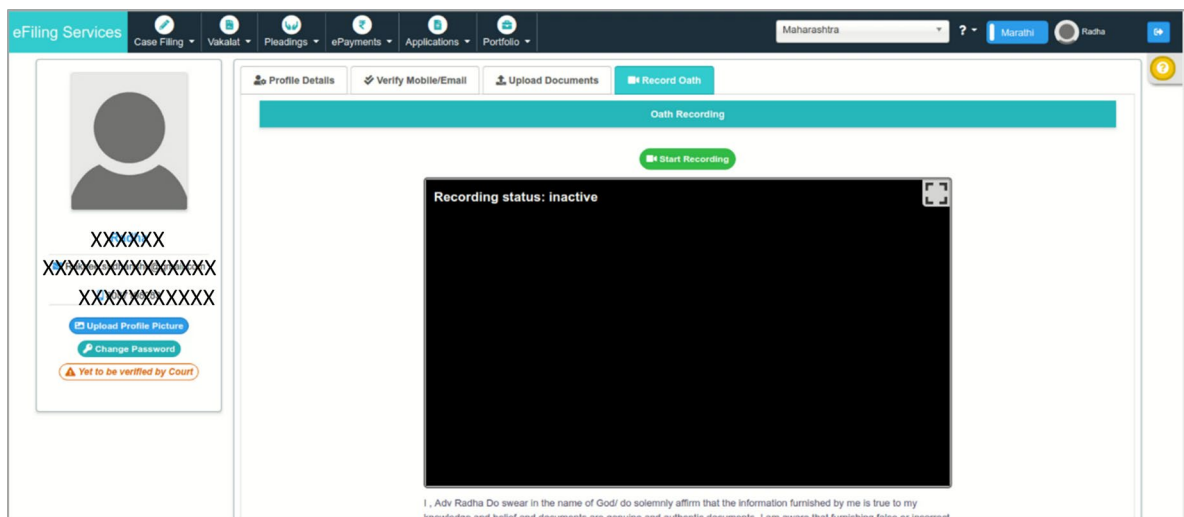


Fig: Record Oath

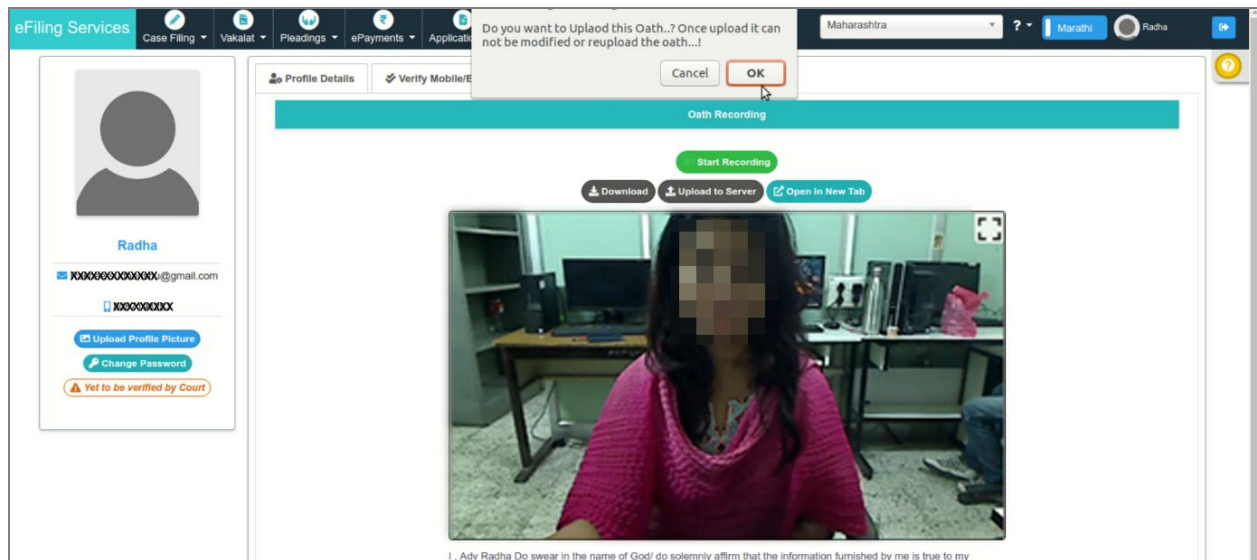


Fig: Oath recording status

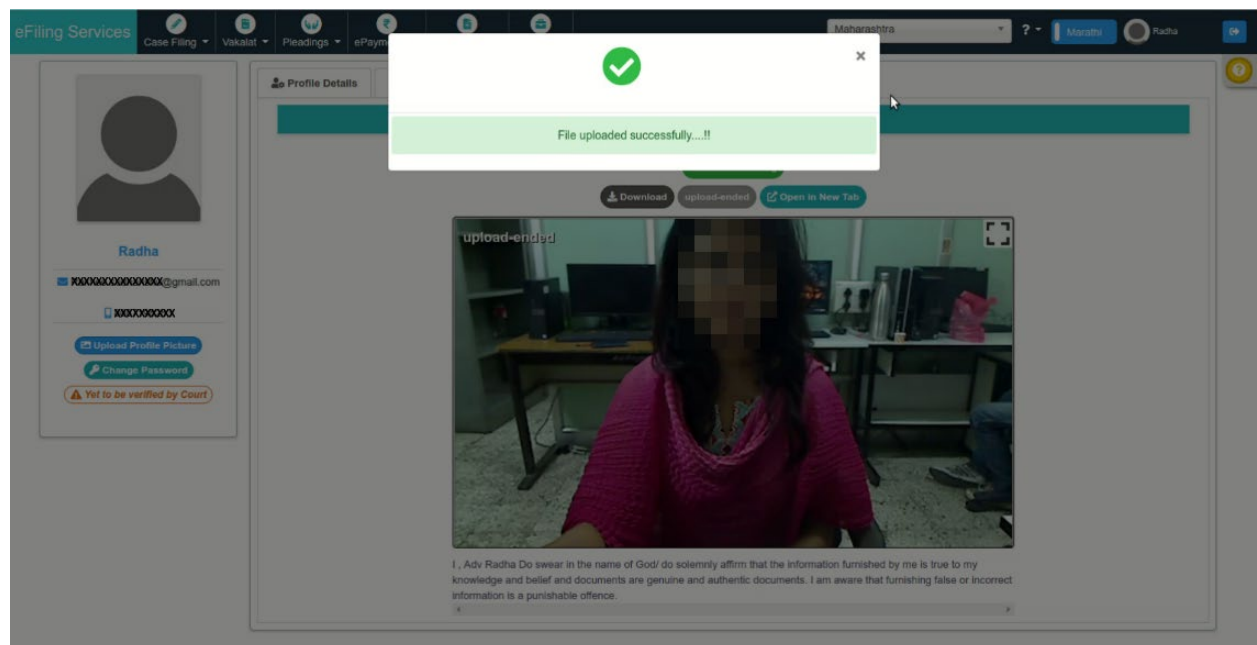


Fig: File uploaded successfully

3.3 Profile Forms for Litigants

3.3.1 Profile Details

- **Personal Details** appear automatically.
- Enter the **Contact Details** such as Address, Pin Code, State/ UT, District, Landline Number with STD code, and Advocate Name and Address in Local Language.
- Click **Submit**
- The message “**User Profile Changes has been updated successfully**” is displayed.

Fig: Profile Details – Litigant

Fig: User Profile changes has been updated successfully

3.3.2 Verify Mobile Number/ Email

Please refer section 3.2.3 (Profile Forms for Advocates- Verify Mobile Number/ Email) for this form. The form is same for Advocates and Litigants.

3.4 Profile Forms for Party-in-Person Litigant

A litigant may choose to be party-in-person and contest the case on its own.

- In litigant profile details, enter the details and check **I wish to appear as Party in Person for my case** checkbox; click **Submit**. (Refer section 3.3 for litigant profile details.)
- User Profile updated successfully message is displayed and two additional tabs appear- **Upload Documents** and **Record Oath**.

- Refer section 3.2.3 for **Verify Mobile/ Email**.
- Refer sections 3.2.4 and 3.2.5 for **Upload Documents** and **Record Oath** tabs respectively.

The screenshot displays the 'Party in Person Litigant Profile Forms' interface. On the left, there is a profile card with a placeholder for a profile picture and a warning: 'Yet to be verified by Court'. The main form area is titled 'Profile Details' and contains two sections: 'Personal Details' and 'Contact Details'. The 'Personal Details' section includes fields for 'Litigant Name', 'Gender' (with radio buttons for Male, Female, and Other), and 'Date of Birth'. The 'Contact Details' section includes fields for 'Address', 'State / UT' (a dropdown menu), 'District' (a dropdown menu), 'Pin Code', 'Landline No. with STD Code', and 'Other Contact Number'. There is a checkbox labeled 'I wish to appear as Party in Person in my Case.' and a 'Submit' button at the bottom of the form.

Fig: Party in Person Litigant Profile Forms

4. Home Page

Once you log-in into the system, following screen will appear. It shows –

- latest status of your portfolio through **dashboard**
- **calendar** of the current month with cases marked on respective dates
- **List** of today’s cases.

User may click on any date in the calendar to view case list for the selected date.

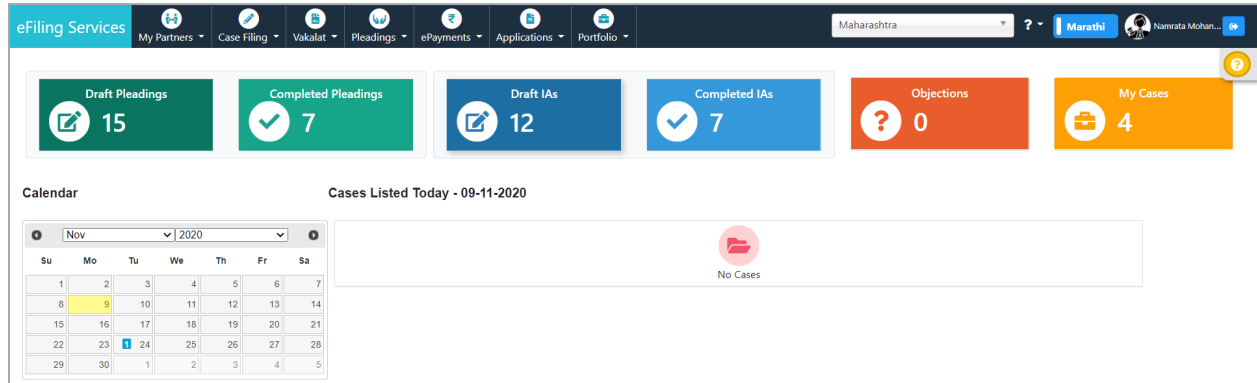


Fig: Opening Screen

Following menus are available for the user. Detailed description of each menu is available in the subsequent sections.

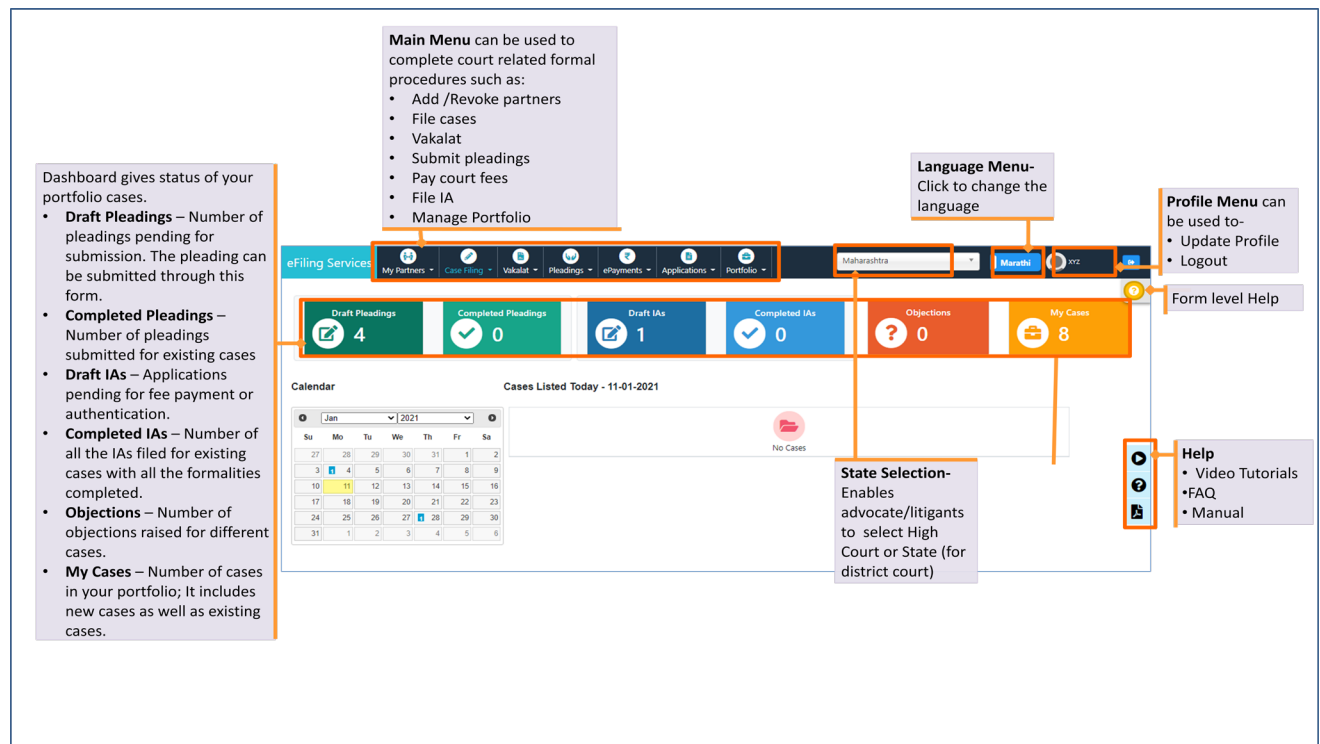


Fig: Different Menus in eFiling System

Considering the user requirements, main menu items are different for Advocates and Litigant as litigants mostly have facilities for editing and authentications. Overall main menu items are listed below. Further details are mentioned wherever necessary.

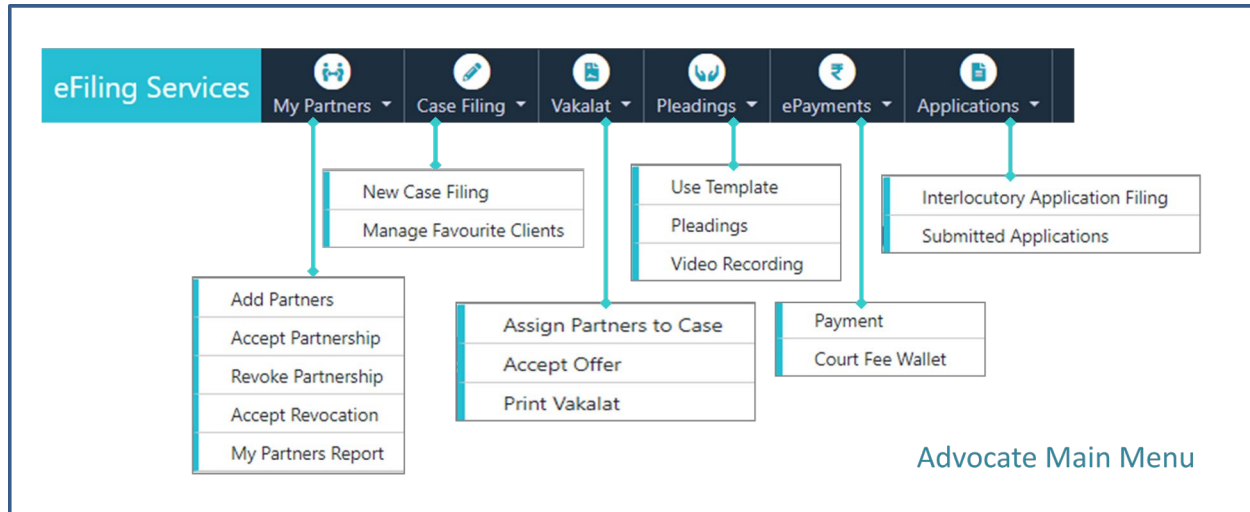


Fig: Main Menu Items for Advocates

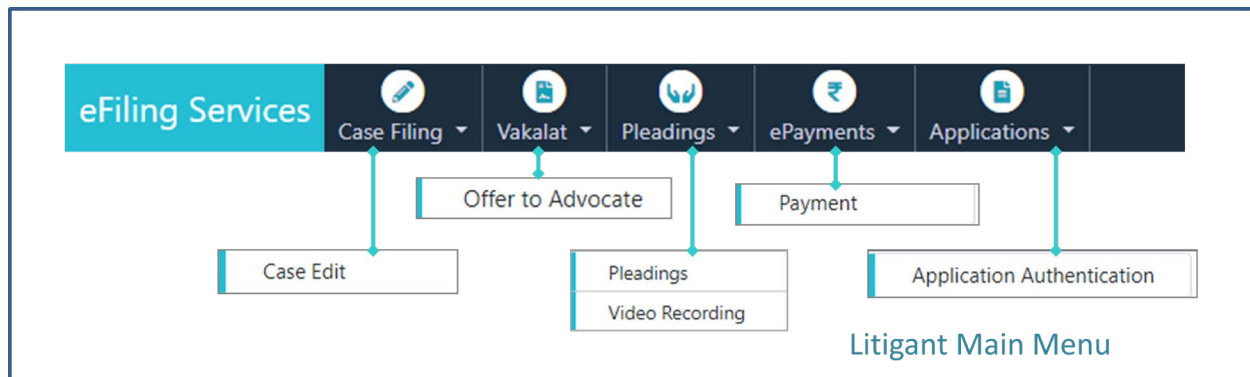


Fig: Main Menu for Litigant

4.1 Dashboard

Dashboard displays current status of the user's portfolio. It includes following buttons:

- Draft Pleadings
- Completed Pleadings
- Draft IAs
- Completed IAs
- Objections
- My Cases

4.1.1 Draft Pleadings

Displays history of all the uploaded pleadings and payment related actions taken for a case. Service is also provided to submit the pleading to the court, if all the formalities are complete.

- Click the **Draft Pleading** button to view the list of cases. The list displays status of all the pleadings activities related to a case. The details include eFiling number/ case number, Case Title, Upload Pleading, Oath recording, ePayment and Action.
- Click **View Document** button to view uploaded pleading.
- **ePayments** column lists GRN number for all the completed payments. Select the appropriate GRN (if applicable) for the document.
- Click **Submit** for submitting the pleading to the court. Submission success message is displayed along with the eFiling number and the case is removed from the pleadings submission list.

Note: After submission, the case appears in the completed pleading tab and it is not available for modifications or additional uploads till verification process is completed in the court.

Sr.No.	e-Filing Number / Case Number	Cause Title	Upload Pleadings	Oath Recording	ePayments	Action
1	Arbitration Petition - C202000051 efiled Case	Geeta Bajaj Vs Rajiv Shukal	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
2	Civil revision Application - C202000019 efiled Case	Yash Jagtap Vs Tanuja Kumari	View Documents	Oath is not Recorded	Select GRN	Submit
3	Arbitration Petition - C202000061 efiled Case	Rajiv Vs Anil	View Documents	Oath is not Recorded	Select GRN	Submit
4	Execution petition (Darkhast) on the basis of a decree of Civil Court - C202000032 efiled Case	TestUser Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
5	Sessions Case/361/2017	State of Maharashtra Vs Ranjana Suyog Chavan	View Documents	Oath is not Recorded	Select GRN	Submit
6	First Appeal/Civil Appeal - C202000034 efiled Case	Appellant123 Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
7	Civil suit (compensation) - C202000016 efiled Case	Test Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
8	Civil suit (compensation) - C202000001 efiled Case	Ranbir Plaintiff Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
9	Commercial Suit - C202000030 efiled Case	Sbi	Document is not uploaded	Oath is not Recorded	Select GRN	Submit

Fig: Draft Pleadings

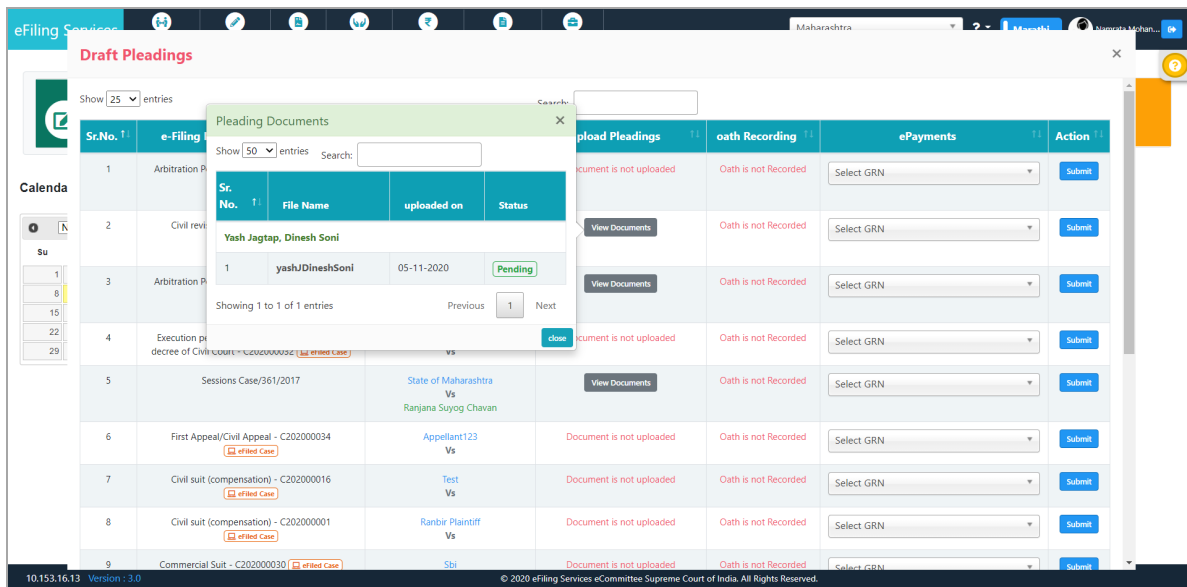


Fig: View Uploaded Document

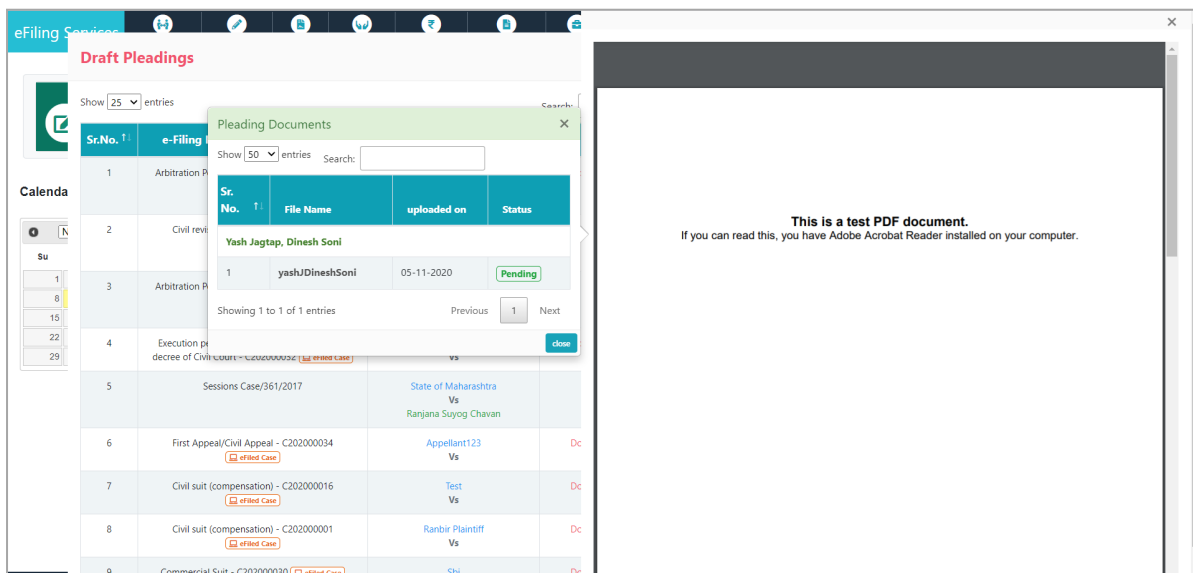


Fig: View File

Sr.No.	e-Filing Number / Case Number	Cause Title	Upload Pleadings	Oath Recording	ePayments	Action
1	Arbitration Petition - C202000051	Geeta Bajaj Vs Rajiv Shukal	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
2	Civil revision Application - C202000019	Yash Jagtap Vs Tanuja Kumari	View Documents	Oath is not Recorded	Select GRN	Submit
3	Arbitration Petition - C202000061	Rajiv Vs Anil	View Documents	Oath is not Recorded	Select GRN	Submit
4	Execution petition (Darkhast) on the basis of a decree of Civil Court - C202000032	TestUser Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
5	Sessions Case/361/2017	State of Maharashtra Vs Ranjana Suyog Chavan	View Documents	Oath is not Recorded	Select GRN	Submit
6	First Appeal/Civil Appeal - C202000034	Appellant123 Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
7	Civil suit (compensation) - C202000016	Test Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
8	Civil suit (compensation) - C202000001	Ranbir Plaintiff Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
9	Commercial Suit - C202000030	Sbi	Document is not uploaded	Oath is not Recorded	Select GRN	Submit

Fig: Select GRN

Sr.No.	e-Filing Number / Case Number	Cause Title	Upload Pleadings	Oath Recording	ePayments	Action
1	Arbitration Petition - C202000051	Geeta Bajaj Vs Rajiv Shukal	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
2	Arbitration Petition - C202000061	Rajiv Vs Anil	View Documents	Oath is not Recorded	Select GRN	Submit
3	Execution petition (Darkhast) on the basis of a decree of Civil Court - C202000032	TestUser Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
4	Sessions Case/361/2017	State of Maharashtra Vs Ranjana Suyog Chavan	View Documents	Oath is not Recorded	Select GRN	Submit
5	First Appeal/Civil Appeal - C202000034	Appellant123 Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
6	Civil suit (compensation) - C202000016	Test Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
7	Civil suit (compensation) - C202000001	Ranbir Plaintiff Vs	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
8	Commercial Suit - C202000030	Sbi Vs Eci	Document is not uploaded	Oath is not Recorded	Select GRN	Submit
9	Domestic violence - C202000014	Sunil Bhagwanrao Panchal	Document is not uploaded	Oath is not Recorded	Select GRN	Submit

Fig: Submission Successful

4.1.2 Completed Pleadings

This button shows count of all the submitted pleadings and the status.

- Click the **Completed Pleadings** button to view the list of all the pleadings
- The report consists of eFiling Number, Case Title, Upload Pleadings, Oath Recording, ePayment details and Status.
- Facility to view submitted documents and oath video is provided. Click on the corresponding buttons to view the same.

Note: View Status button appears only after the case verification is done in the court. On click, the status is displayed, whether verified or rejected.

Sr.No.†	e-Filing Number / Case Number †	Cause Title †	Upload Pleadings †	Oath Recording †	ePayments †	Status †
1	Application by a tenant for fixation of standard rent - C202000052 efiled Case	Ram Kumar Vs Amit Kumar	View Documents	View Video	MH000038177202021E - 10.00	Case rejected in CIS on , now it is available for modification
2	Cancellation of Bail - C202000065 efiled Case	Amir Vs Meena	View Documents	Oath is not Recorded		View Status
3	Execution petition (Darkhast) on the basis of a decree of Civil Court - C202000018 efiled Case	State Of Maharashtra Vs Test Dasdadasa	View Documents	View Video		View Status
4	Civil revision Application - C202000019 efiled Case	Yash Jagtap Vs Tanuja Kumari	View Documents	Oath is not Recorded	MH000041161202021E - 20000.00	View Status
5	Caveat - C202000062 efiled Case	Rajiva Vs Kajal	View Documents	Oath is not Recorded		View Status
6	Arbitration Petition - C202000060 efiled Case	Punit Vs Jagruti	View Documents	Oath is not Recorded		View Status
7	Caveat - C202000064 efiled Case	Aaaaaa Vs Bbbbb	View Documents	Oath is not Recorded		View Status

Fig: Completed Pleadings

Sr.No.†	e-Filing Number / Case Number †	Cause Title †	Upload Pleadings †	Oath Recording †	ePayments †	Status †
1	Appli standar		View Documents	View Video	MH000038177202021E - 10.00	Case rejected in CIS on , now it is available for modification
2	Can		View Documents	Oath is not Recorded		Case rejected in CIS on 01-01-1970, now it is available for modification
3	Execution decree of Civil Court - C202000018 efiled Case	Vs Test Dasdadasa	View Documents	View Video		View Status
4	Civil revision Application - C202000019 efiled Case	Yash Jagtap Vs Tanuja Kumari	View Documents	Oath is not Recorded	MH000041161202021E - 20000.00	View Status
5	Caveat - C202000062 efiled Case	Rajiva Vs Kajal	View Documents	Oath is not Recorded		View Status
6	Arbitration Petition - C202000060 efiled Case	Punit Vs Jagruti	View Documents	Oath is not Recorded		View Status
7	Caveat - C202000064 efiled Case	Aaaaaa Vs	View Documents	Oath is not Recorded		View Status

Sr. No. †	File Name	uploaded on	Status
1	sss	23-10-2020	Submitted
2	File Name	19-10-2020	Submitted Digitally Signed

Fig: Completed Pleadings: View Documents

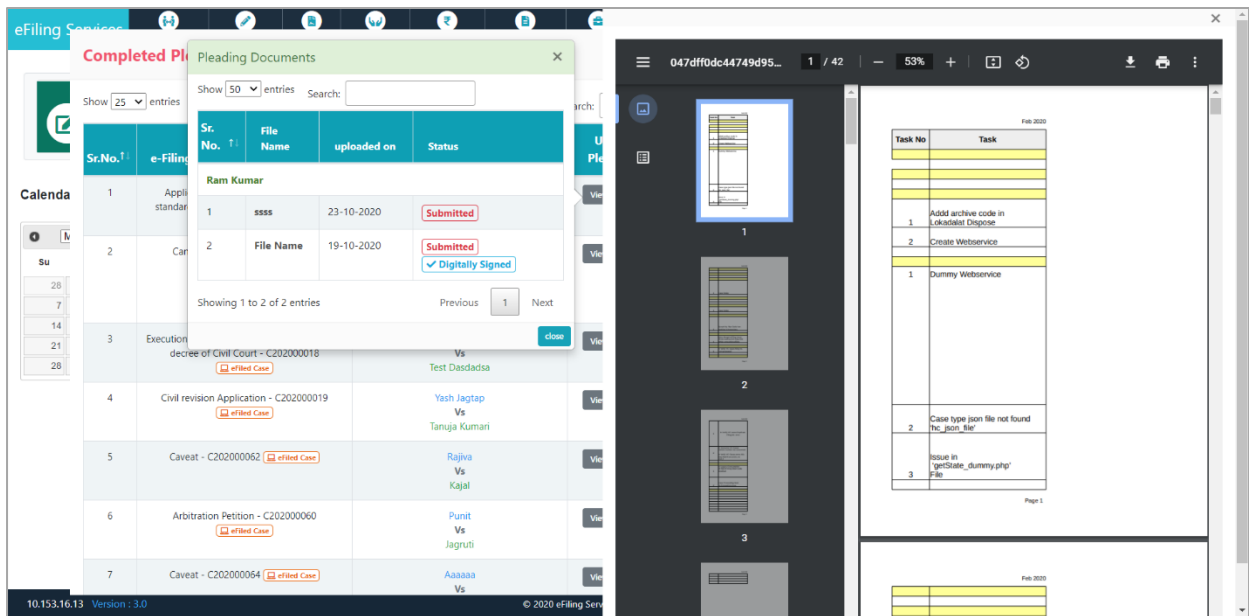


Fig: Completed Pleadings: View File

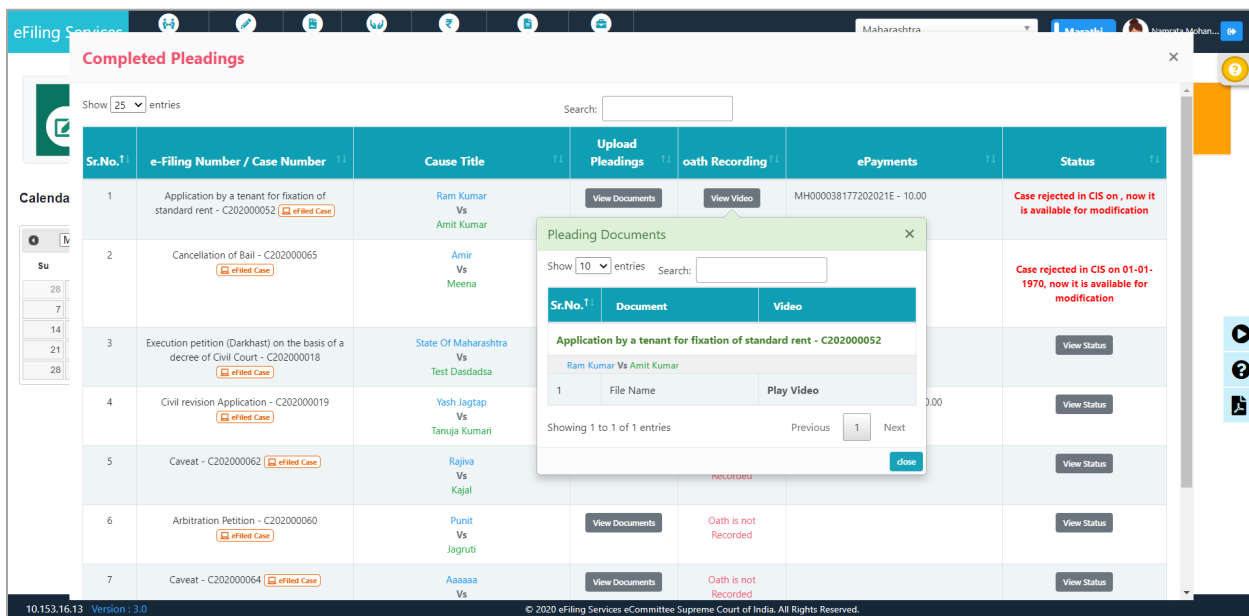


Fig: Completed Pleadings: View Video

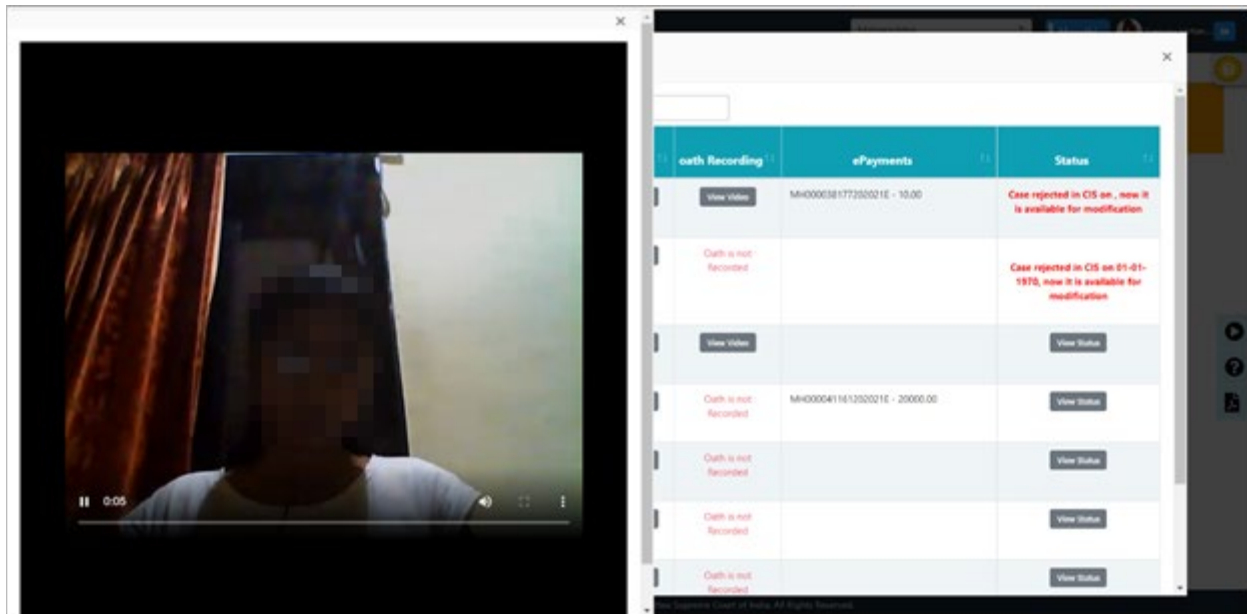


Fig: Completed Pleadings: Play Video

4.1.3 Draft IAs

This button shows count of all the incomplete IAs. These applications can be edited through Applications menu.

- Click the **Draft IAs** button to view the list. The details include Application, eFiling/ Case Number, Case Title, Date of filing, Authentication status.
- The application can be viewed by clicking on View Application link.

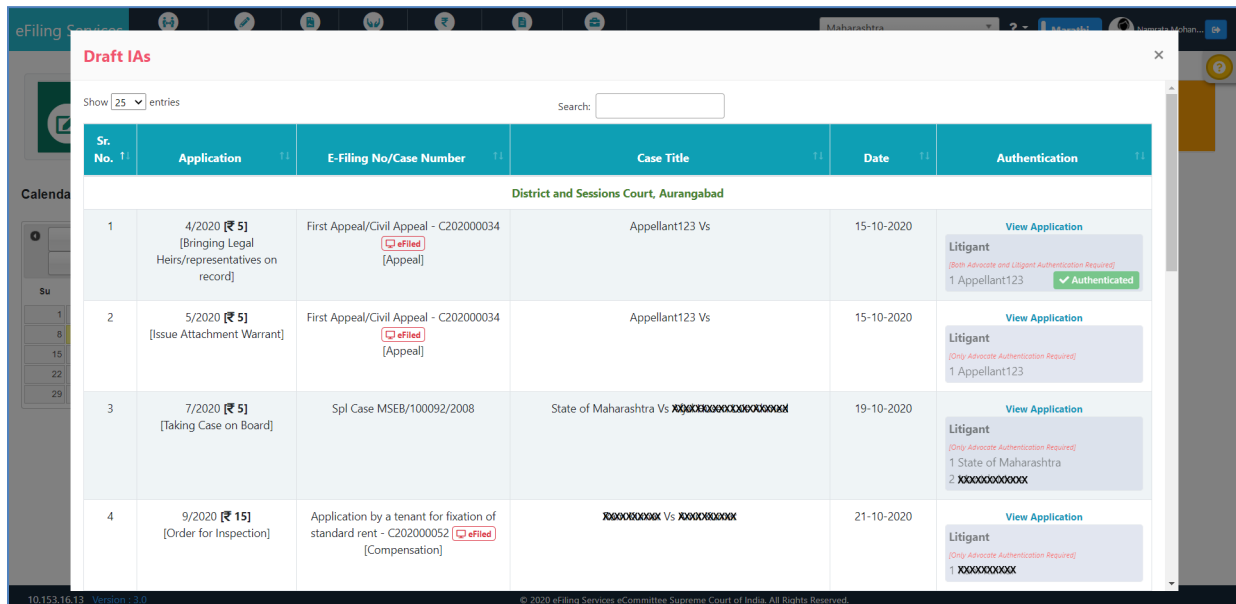


Fig: Draft IAs

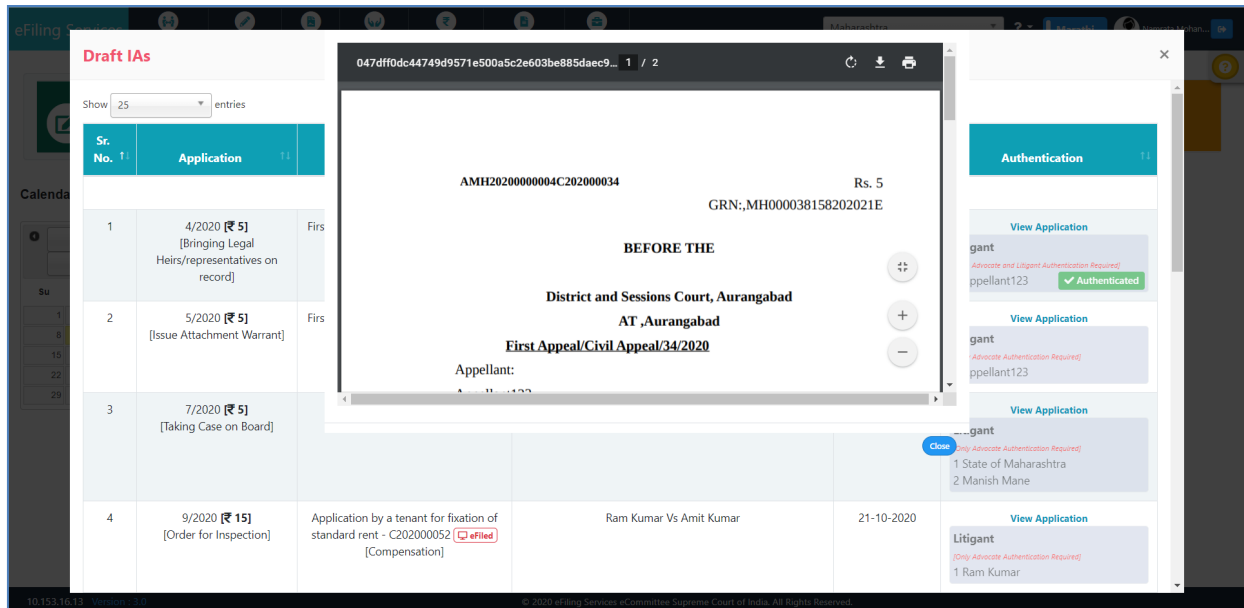


Fig: Draft IAs – View Application

4.1.4 Completed IAs

The button displays the number of completed applications. When the court fee for an application is paid and it is authenticated by required parties, it is automatically submitted to the court. All such submitted applications are listed under this category.

- Click on the Completed IAs button to view the list of submitted applications. The details include Application, eFiling/ Case Number, Case Title, Date of filing, Authentication status.
- The application can be viewed by clicking on View Application link.

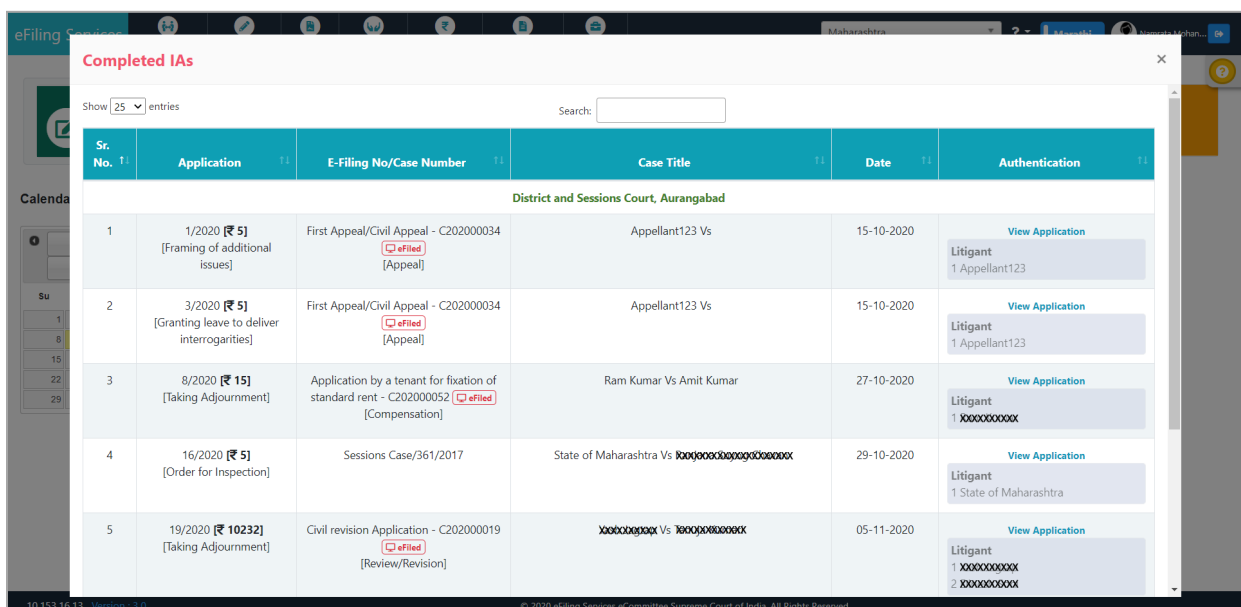


Fig: Completed IAs

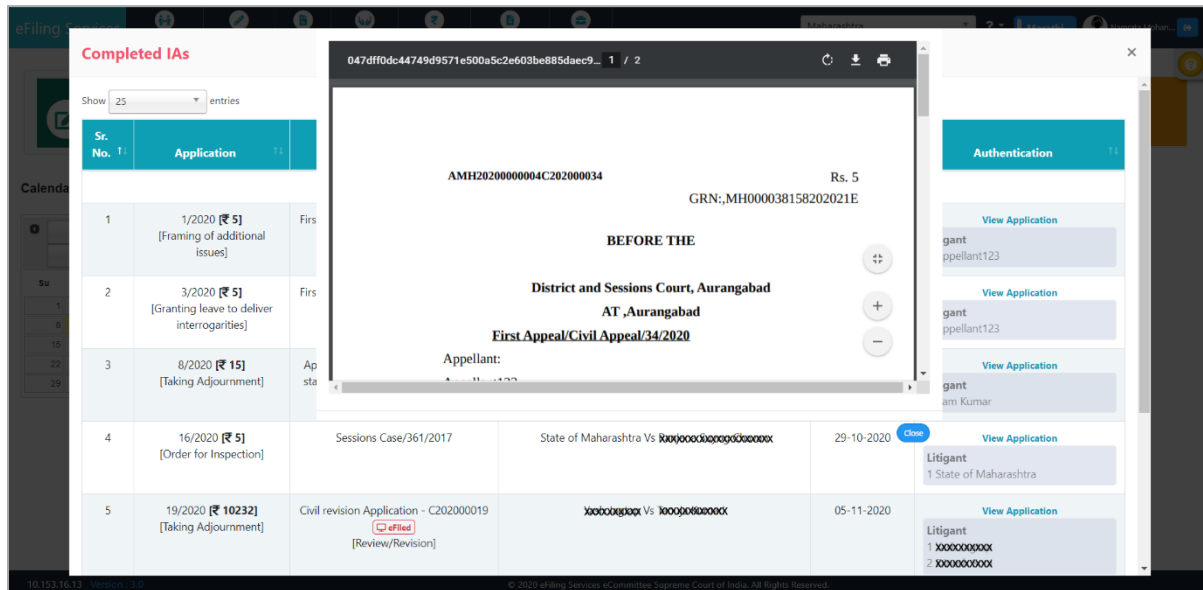


Fig: Completed IAs – View Application

4.1.5 Objections

All the objections raised by the court on the submitted case, pleadings or IAs are reported here. Click on the button to view the objection details.

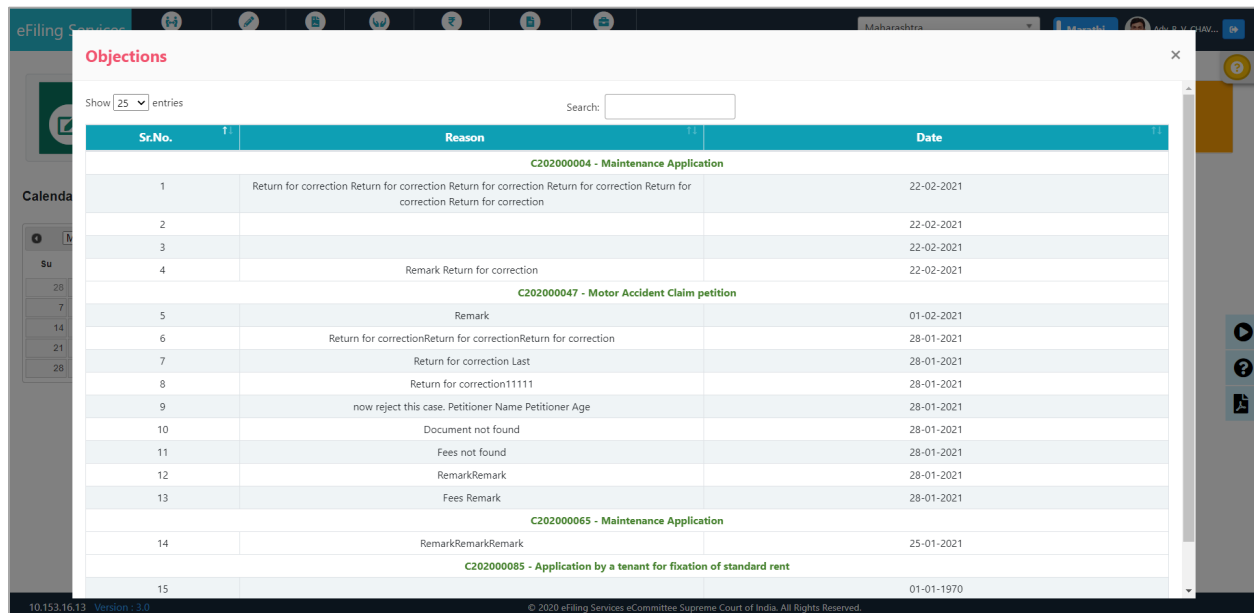


Fig: Objections

4.1.6 My Cases

This button shows the count of all the cases in the user portfolio. It includes efiled as well as manually registered cases. Please refer section 5.2 for the details.

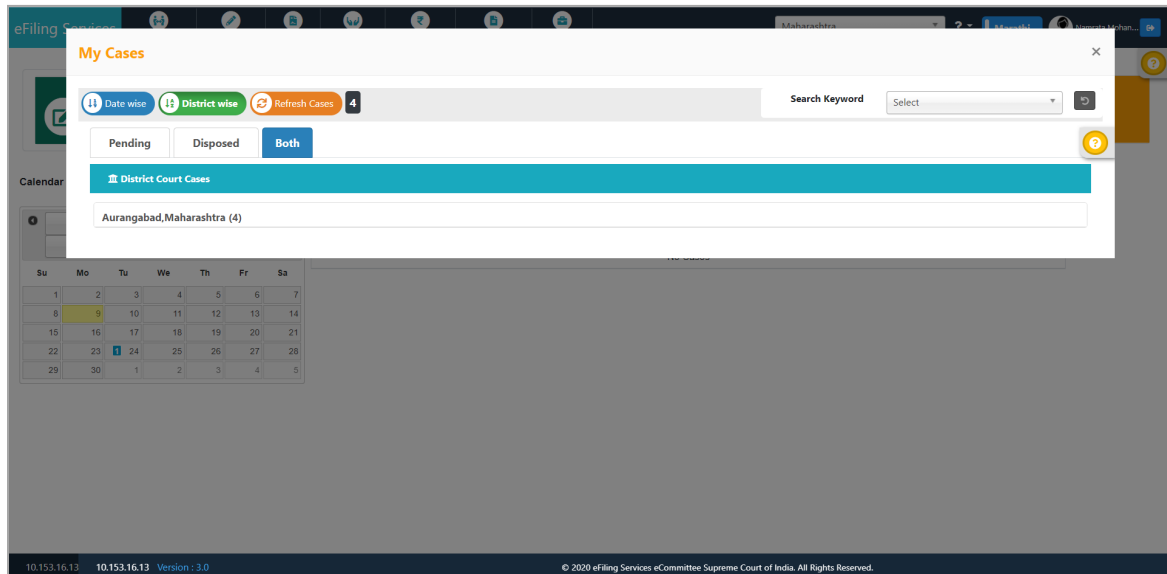


Fig: My Cases

5. Help Section

Help is available in the form of Tutorial Videos, FAQ and user manual. Additionally, you can view descriptions of any open form by clicking on the orange question mark in the top right corner.

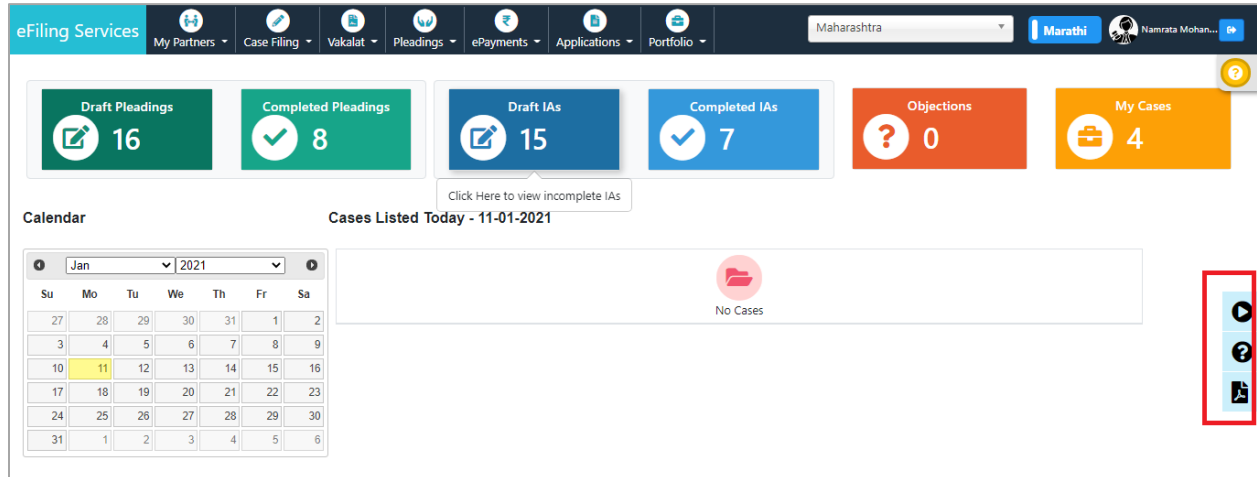


Fig: Help Section

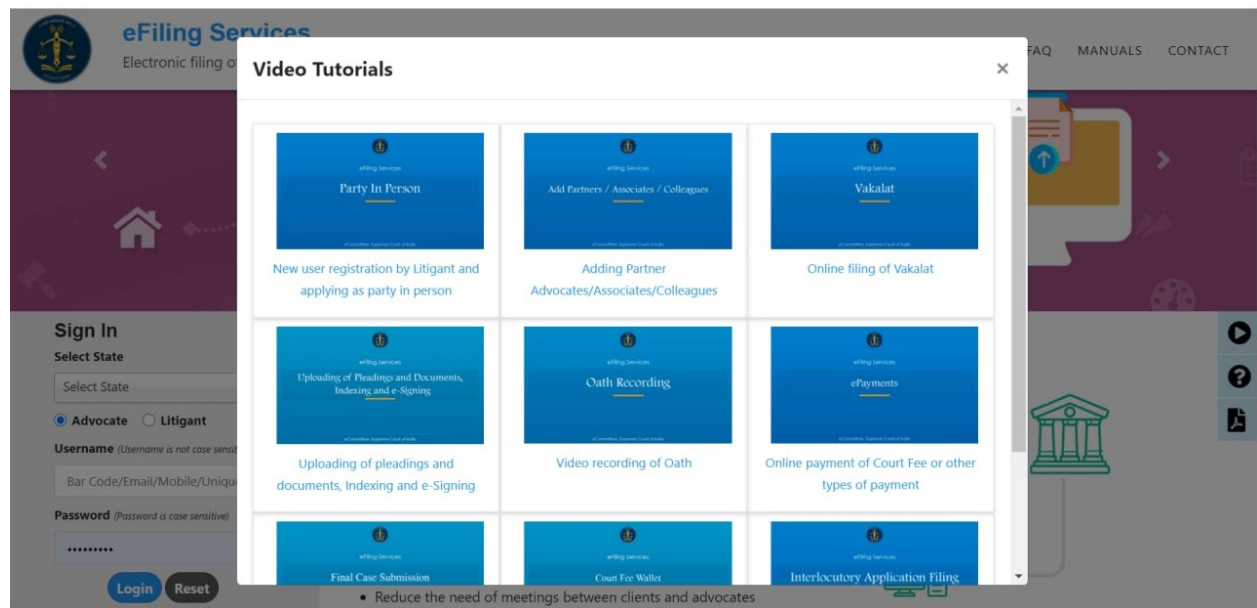


Fig: Help – Video Tutorials

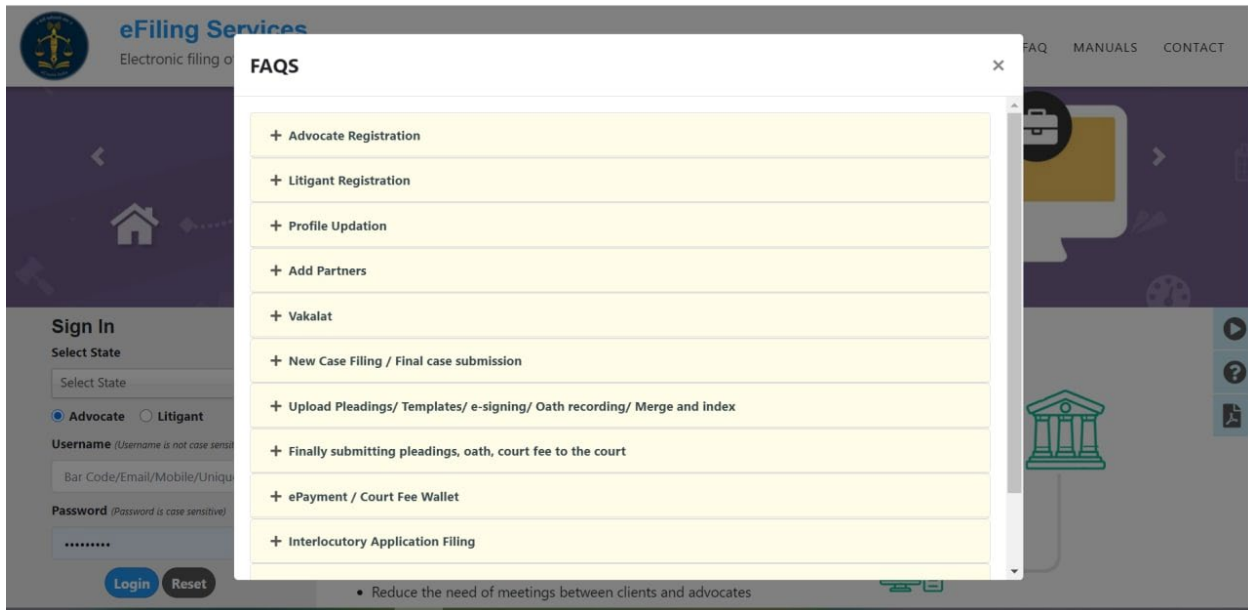


Fig: Help - FAQs

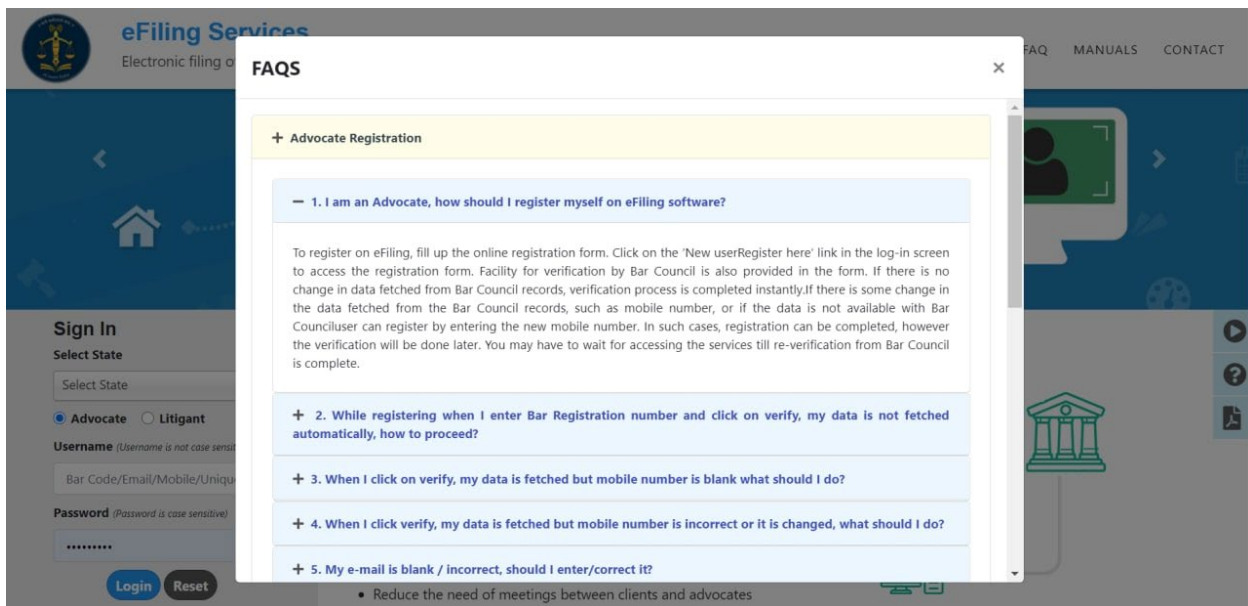


Fig: Help - FAQs Expanded

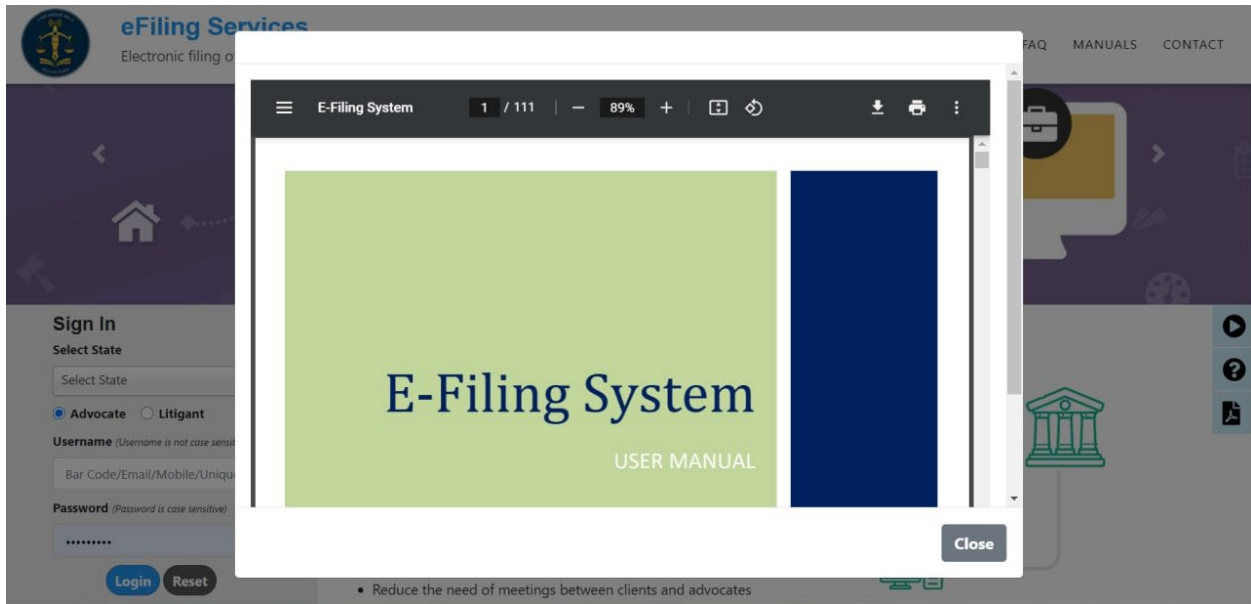


Fig: Help – User Manual

6. Main Menu

6.1 My Partners (only for Advocates)

The menu enables advocates to manage partners by adding or revoking partnerships. The block diagram below depicts the flow of events.

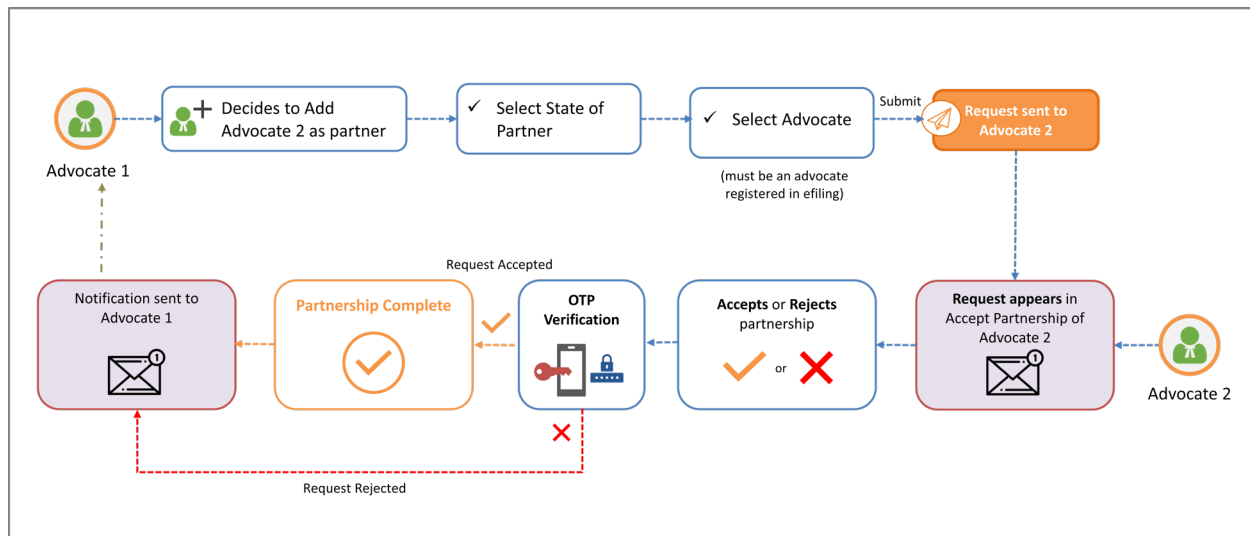


Fig: Add Partners Flow

6.1.1 Add Partner/ Associates/ Colleague

This submenu allows the user to add partner/ associates/ colleagues; which could be of the same State or other state.

- Select **My Partners** from the menu.
- Select **Add Partners/ Associates/ Colleagues**.
- Select the radio button for **My State** or **Other State**, indicating from which state the partner is to be added.
- On selecting **My State**, proceed to select **Advocate**. For **Other State**, select the **State** first and then proceed.
- Select the **Advocate** to be added in the My Partner list.
Note: Only the advocates registered with eFiling system can be added as partners.
- On selecting the advocate, the Bar **Registration Number**, **Email** and **Mobile Number** are retrieved automatically.
- Click on **Submit** to add the partner. Notification of your partnership request is sent to the advocate automatically.

Note: Process of addition of the partner is complete only after acceptance of the same from the partner.

The screenshot shows the 'Add Partners/Associates/colleague' form. At the top, there is a navigation bar with 'eFiling Services' and several menu items: 'My Partners', 'Case Filing', 'Vakalat', 'Pleadings', 'ePayments', 'Applications', and 'Portfolio'. The state is set to 'Maharashtra' and the language to 'Marathi'. The form title is 'Add Partners/Associates/colleague'. Below the title, there are radio buttons for 'My State' (selected) and 'Other State'. The form fields are: 'Advocate' (Adv. BCOXSRXWNN (MAH/2006/2011)), 'Bar Registration Number' (MAH/2006/2011), 'Email' (XXXXXXXXXX@yahoo.com), and 'Mobile No.' (XXXXXXXXXX). There are 'Submit' and 'Reset' buttons at the bottom. At the bottom right, there is a 'Activate Windows' watermark. The footer contains '10.153.16.13 Version: 3.0' and '© 2020 eFiling Services eCommittee Supreme Court of India. All Rights Reserved.'

Fig: Add Partner for My State

The screenshot shows the 'Add Partner' form. The navigation bar is the same as in the previous screenshot. The state is 'Maharashtra' and the language is 'Marathi'. The form title is 'Add Partner'. Below the title, there are radio buttons for 'My State' and 'Other State' (selected). The form fields are: 'State' (Rajasthan), 'Advocate' (SH. RAMNARAYAN SAKEMA (R/4/1330)), 'Bar Regn. No.' (R/4/1330), 'Email' (so@gmail.com), and 'Mobile No.' (8805040818). There are 'Submit' and 'Reset' buttons at the bottom. At the top right, there is a 'Delete' button. The footer contains '© 2020 eFiling Services eCommittee Supreme Court of India. All Rights Reserved.'

Fig: Add Partner for Other State

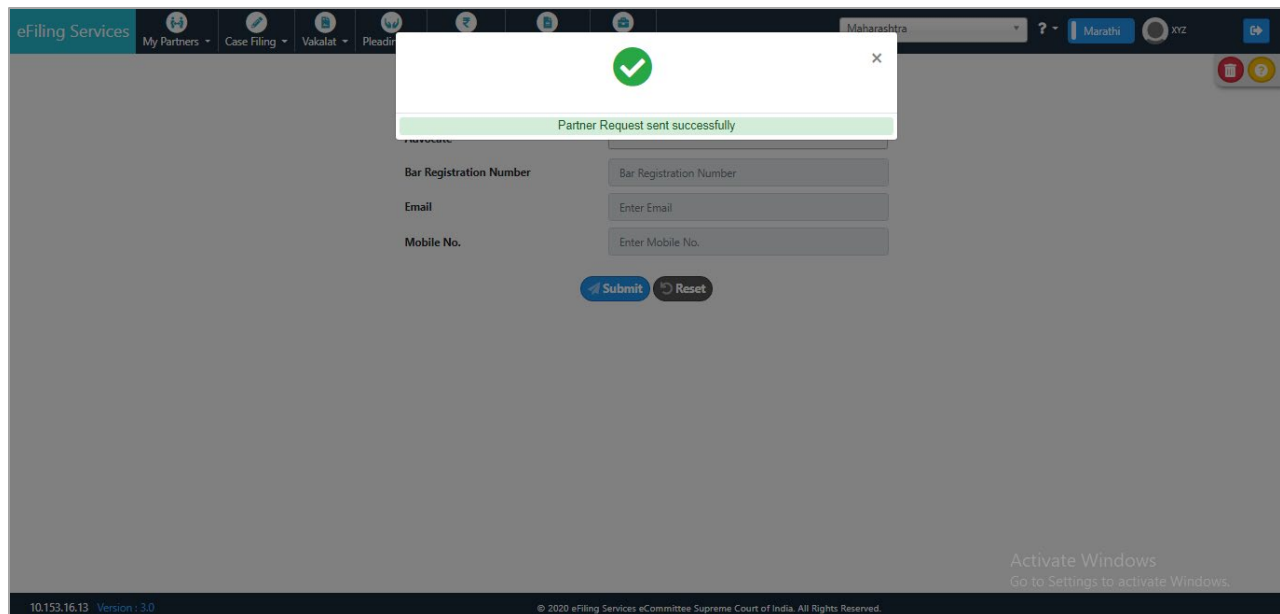


Fig: Partner Request sent successfully

6.1.2 Accept Partnership

This submenu enables user to accept or reject partnership requests from other advocates.

- Select **My Partners** from the menu.
- Select **Accept Partnership**. List of all the advocates who have sent the partnership request to you is displayed.
- Select **Accept** or **Reject** for accepting or rejecting the partnership request from the other advocate. A dialogue box pops up to confirm the acceptance or rejection.
- Check the box to confirm and complete OTP verification (Get OTP, enter it and click Submit).
- The message **“Partner Request updated successfully”** for acceptance or rejection will be displayed.

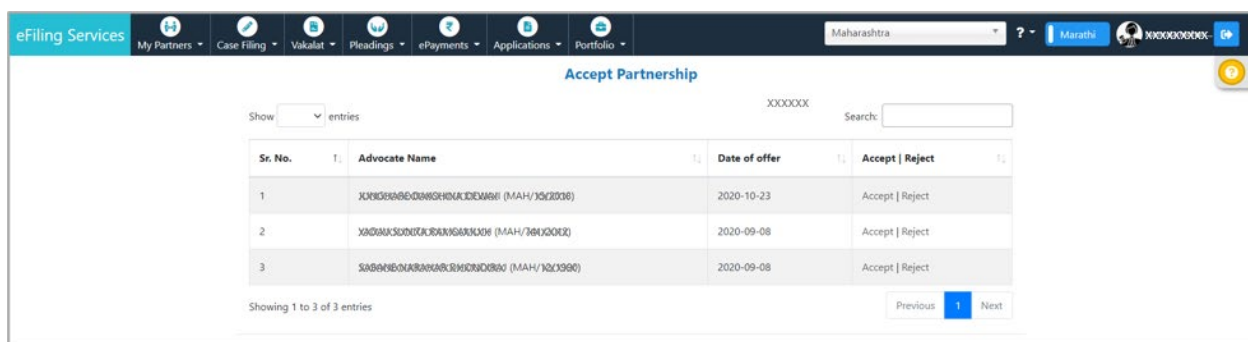


Fig: Accept Partnership

The screenshot shows the 'Accept Partnership' interface. At the top, there is a navigation bar with 'eFiling Services' and various menu items like 'My Partners', 'Case Filing', 'Vakalat', 'Pleadings', 'ePayments', 'Applications', and 'Portfolio'. The state is set to 'Maharashtra' and the language to 'Marathi'. Below the navigation, there is a search bar and a table with two entries. The table has columns for 'Sr. No.', 'Advocate Name', 'Date of offer', and 'Accept | Reject'. Below the table, there is a form for OTP verification with a checkbox, a text area for the message, a mobile number field, and buttons for 'Renew OTP', 'Enter OTP', and 'Verify OTP'.

Sr. No.	Advocate Name	Date of offer	Accept Reject
1	YADAV/SUNDEKRAMSANKUM (MAH/2800002)	2020-09-08	Accept Reject
2	SANDESH/ARUNDEK/SHIVDEK/SHIVDEK (MAH/1020980)	2020-09-08	Accept Reject

Showing 1 to 2 of 2 entries

Adv. YADAV/SUNDEKRAMSANKUM wish to Accept offer of partnership placed by YADAV/SUNDEKRAMSANKUM.

My Mobile Number XXXXXX3310

Enter OTP

Fig: Accept partnership Get OTP and Verification

The screenshot shows the 'Accept Partnership' interface after a successful update. The table now contains only one entry. The 'Previous' button is highlighted in blue, indicating the current page.

Sr. No.	Advocate Name	Date of offer	Accept Reject
1	XYZ (MAH/1234/2000)	2020-11-10	Accept Reject

Showing 1 to 1 of 1 entries

Fig: Partner request updated successfully

6.1.3 Revoke Partnership

This submenu enables user to revoke existing partnership with an advocate.

- Select **My Partners** from the menu.
- Select **Revoke Partnership**. List of all the partnerships will be displayed. Partnership details include Offered to Advocate/ Offered by Advocate, Date of Offer, Date of Acceptance, Status (Accepted/ Offered) and a Revoke button.
- Click **Revoke** in the required row for revoking the partnership. A confirmation dialogue will appear. Click **OK** if you want to continue.
- Check on the box to confirm and click **Get OTP**.
- Enter the generated OTP and click on **Submit**.
- The message '**Revoked successfully**' will be displayed. The revoke request will be sent to the respective advocate immediately.

Note: Process of Revocation of the partner is complete only after acceptance of the same from the partner.

Sr. No.	Offered to Advocate/Offered by Advocate	Date of offer	Date of Acceptance	Status	Revoke
1	XXXXXXXXXXXX (MAH/XXXXXX)	31-08-2020	22-10-2020	Accepted	Revoke
2	XXXXXXXXXXXX (MAH/XXXXXX)	13-07-2020	22-10-2020	Accepted	Revoke
3	XXXXXXXXXXXX (MAH/XXXXXX)	08-09-2020	09-09-2020	Accepted	Revoke
4	XXXXXXXXXXXX (MAH/XXXXXX)	22-10-2020	22-10-2020	Accepted	Revoke
5	XXXXXXXXXXXX (MAH/XXXXXX)	22-10-2020	22-10-2020	Offered	Revoke
6	XXXXXX ()	23-10-2020	23-10-2020	Offered	Revoke
7	XXXXXXXXXXXX (MAH/XXXXXX)	23-10-2020	06-11-2020	Accepted	Revoke
8	XXXXXXXXXXXX (MAH/XXXXXX)	08-09-2020	06-11-2020	Accepted	Revoke

Fig: Revoke Partnership

10.153.16.13 says
Do you want to revoke this partnership?

OK Cancel

Sr. No.	Offered to Advocate/Offered by Advocate	Date of offer	Date of Acceptance	Status	Revoke
1	XXXXXXXXXXXX (MAH/XXXXXX)	31-08-2020	22-10-2020	Accepted	Revoke
2	XXXXXXXXXXXX (MAH/XXXXXX)	13-07-2020	22-10-2020	Accepted	Revoke

Fig: Confirmation

I Advocate XXXXXXXXXX wish to revoke partners Advocate XXXXXXXXXX

My Mobile Number XXXXX3310

Enter OTP

Fig: Get OTP

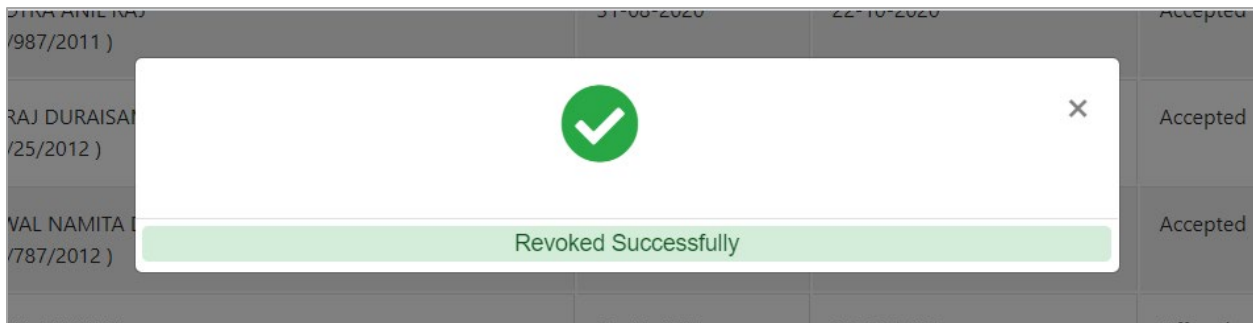


Fig: Revoked Successfully

6.1.4 Accept Revocation

This submenu enables user to accept revocation requests sent by a partner.

- Select **My Partners** from the menu.
- Select **Accept Revocation**. List of all the revocation requests will be displayed. For every request, details such as Revocation Initiated By, Date of Offer, Date of Acceptance, Date of Revocation and a button for Accept will be displayed.
- Click **Accept** in the required row to revoke the partnership with the advocate. A dialogue box pops up to confirm the acceptance. Confirm by clicking OK.
- Tick on the box and select **Get OTP**.
- Enter the generated OTP and click on **Submit**.
- The message '**Revocation accepted successfully**' will be displayed.

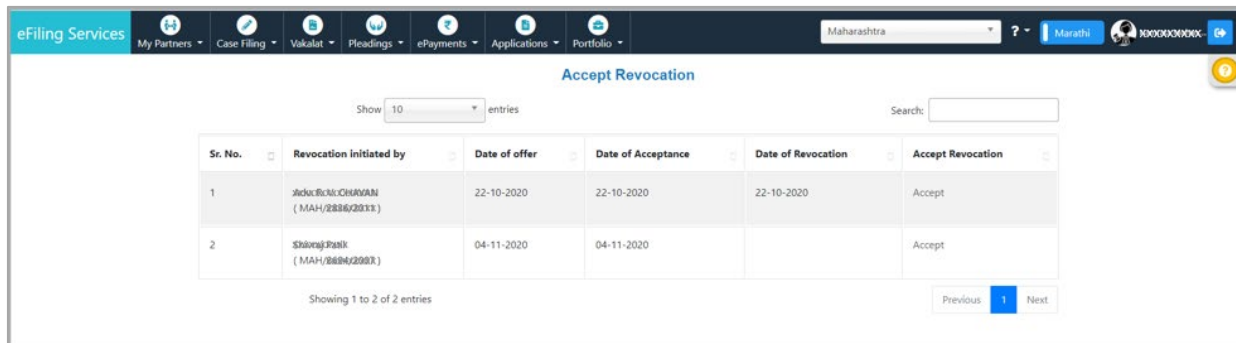


Fig: Accept Revocation

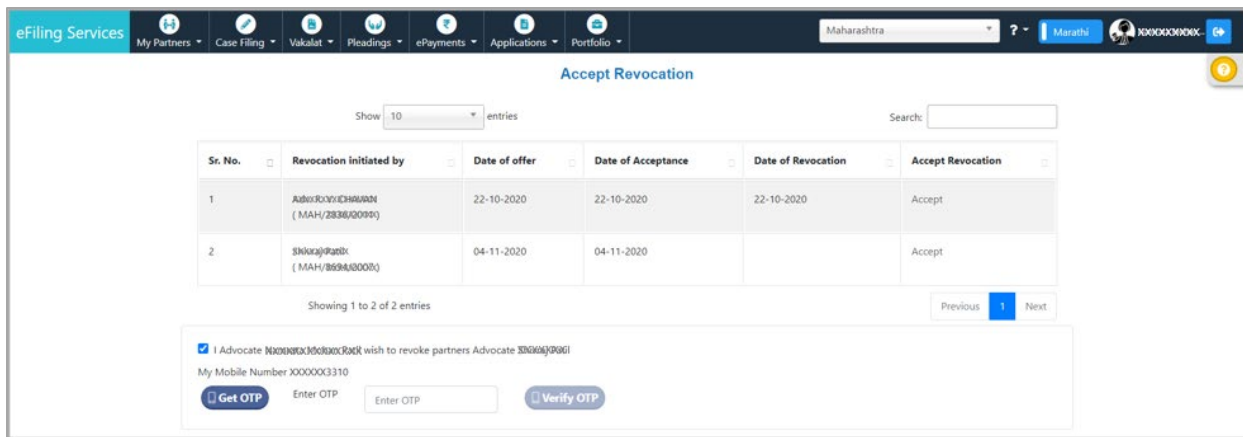


Fig: Get OTP for Accept Revocation

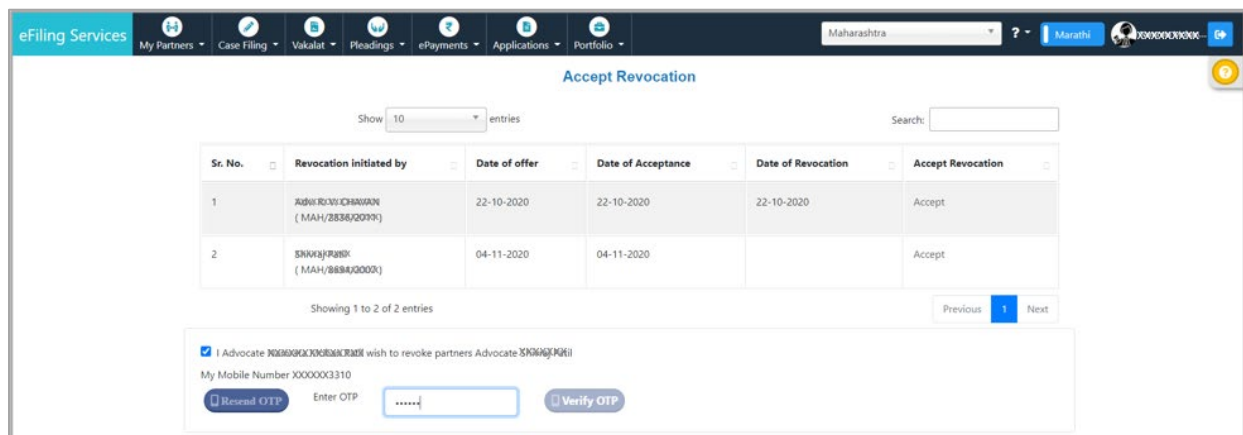


Fig: Enter OTP and click on Verify OTP

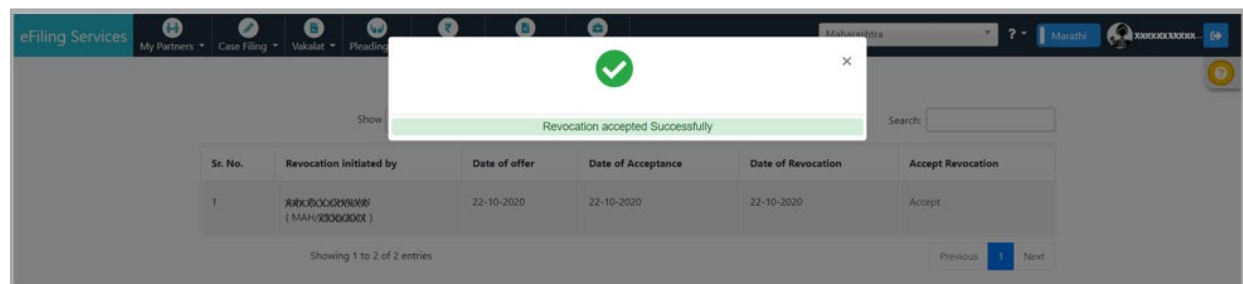


Fig: Revocation Accepted Successfully

6.1.5 My Partners Report

This submenu generates report for Friendship Request and Revoked Request.

- Select **My Partners**.
- Select **My Partners Report**.
- By default, report for **Friendship Request** is displayed with details such as Partner Name, Advocate Code/ Bar No., Requested Date, Accepted/ Rejected Date and Status (Pending/ Accepted).
- To view the **Revoked Request** Report, click on the corresponding tab.

- Select the radio button for **Offered by Me** or **Accepted by Mein Revoked Request**. By default, Offered by Me radio button is selected. The details such as Partner Name, Advocate Code/ Bar No., Requested Date, Accepted/ Rejected Date and Status are displayed.

Sr. No.	Partner Name	Advocate Code/Bar Number	Requested date	Accepted / Rejected Date	Status
1	Adv. Kaxmanoj	MAH-2834/0000	28-10-2020	---	Pending
2	Adv. R.R.	MAH-2821/0001	06-11-2020	---	Pending
3	शुभानंदकर,रुद्रेश्वरनाथ,महाराष्ट्र	MAH-446/2812	08-10-2020	---	Pending
4	शुभानंद,गोमंत,अनिल	MAH-4845/2833	29-07-2020	---	Pending

Fig: My Partners Report

Sr. No.	Offered to Advocate	Advocate Code/Bar Number	Revoked On	Accepted On	Status
1	Adv. Sh. S. CHAVAN	MAH/2836/0001	22-10-2020	---	Pending

Fig: Revoked Request Offered by Me

Sr. No.	Offered by Advocate	Advocate Code/Bar Number	Revoked On	Accepted On	Status
1	शुभानंद,नामदे,दुर्गाशरदा	MAH/2827/2832	06-11-2020	---	Pending
2	तुळशीदे,सुराज,संगाय	MAH/411/2833	06-11-2020	---	Pending
3	Shivraj Patil	MAH/8694/2887	06-11-2020	05-11-2020	Accepted

Fig: Revoked Request Accepted by Me

6.2 Case Filing

New case filing can be considered to have 3 parts:

- **Initial filing** – This can be done only by advocates or Party-in-person litigants. It includes all the basic case information.
- **Entering case details** - These details can be entered either by advocate or by litigant, as per the convenience. These include:
 - Litigant – information of all the concerned parties
 - Legal Heir – enabled only if legal heir option is checked in the initial case information by advocate
 - Fact Details
 - Case Details
 - Motor Vehicle Compensation (MVC) – enabled only if the case type is chosen as motor vehicle compensation in the initial case information by advocate
- **Final Submission** – This again can be done only by the advocate or by party-in-person litigant.

Note: *Once the Final Submission is done, the case details cannot be modified. As a result, the case cannot be viewed by Litigant for editing.*

Accordingly, the different menu and forms appear for advocates and litigants.

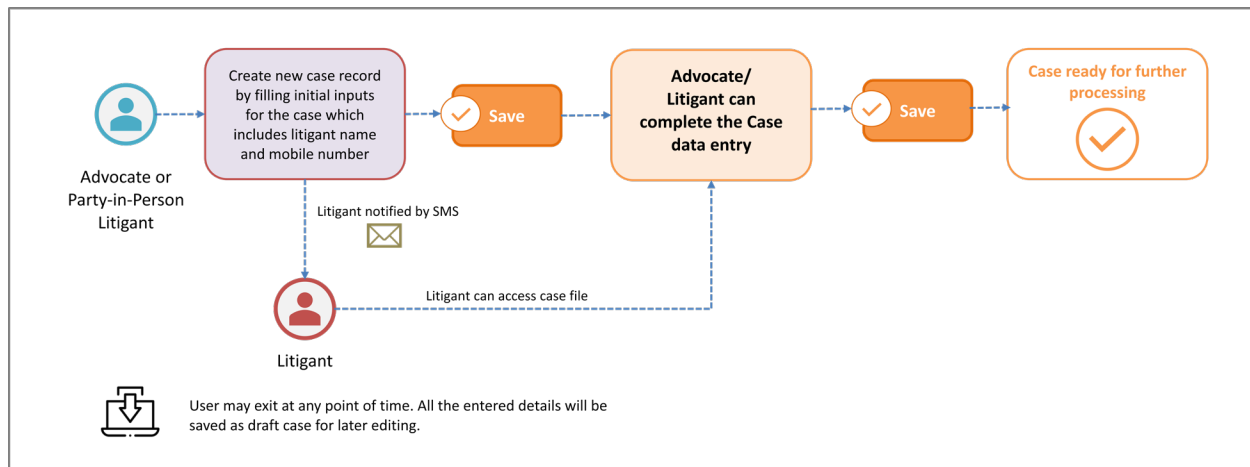


Fig: Case Filing Flow

6.2.1 New Case Filing (only for Advocates and Party-in-Person Litigants)

6.2.1.1 Initial Inputs

The initial inputs required to file a case are to be filled in this form.

- Select **Case Filing** menu; select **Initial Inputs** tab.
- Enter **District/ Establishment Details** where case needs to be filed.
- Enter **Case Type Details**. If the selected case type is MVC, **MVC** tab appears to fill in the additional details.

- Enter **Party (client) Details**.
- Click on **Submit**.
- The message **'New Case Added'** is displayed along with temporary E-filing Number.

The screenshot shows the 'Initial Inputs' form in the eFiling Services application. The form is organized into four main sections:

- District/Establishment:** Includes 'Select District' (Aurangabad) and 'Select Establishment' (District and Sessions Court, Au...).
- Case Types:** Includes 'Case Type' (Civil), 'Relief Sought' (Appeal), and another 'Case Type' (First Appeal/Civil Appeal).
- Subordinate Court:** Includes 'District', 'Case Type', 'Disposal Date', 'CC Applied Date', 'Select Establishment', 'Case Number', and 'CC Ready Date'.
- Party Details:** Includes 'Appellant/Respondent' (abhishhek) and 'Mobile Number' (1234567890).

At the bottom of the form, there are 'Submit' and 'Reset' buttons. The footer indicates the version is 10.153.16.13 and is © 2020 eFiling Services eCommittee Supreme Court of India.

Fig: Initial Inputs

The screenshot shows the 'Litigant' tab in the eFiling Services application. A success message overlay is displayed in the center, indicating that a new case has been added successfully. The message text is: "New case added" and "E-Filing Number: First Appeal/Civil Appeal - C202000067".

The background shows the 'Litigant' tab with various fields for personal and contact details, including:

- Personal Details:** Complainant/Accused (abhishhek), Gender (Male), Name, Age, and Extra Petitioner Count.
- Contact Details:** Email, Occupation, Address, Mobile No. (1234567890), and Pin Code.

Fig: New Case Added Successfully

6.2.1.2 Litigant

This tab is used to fill Litigant details. To access this tab, click **Next** button on the Initial Input form. However, this tab is accessible only after successfully filing out the Initial Input tab.

Note: It is required to fill the details of all the parties before clicking **Next** button. Litigant may also enter these details using his login.

User can check previously saved litigant details by clicking the **View Previous Parties** link in top right corner.

Enter the following details-

- Select the **Type** (Appellant/ Respondent).
- Enter **Personal Details**.
- Enter **Contact Details**.
- Enter **State Information**.
- Check on **Other Information** to fill more details.
- Check **Legal Heir Add** to add legal heir. If this is checked, **Legal Heir** tab appears after submission to add the legal heir details.
- Enter information in Local Language.
- If required, check on **Add to Favorites**. If a party is added as favorite, the details of the litigant are saved for future use, thereby enabling easy and quick access to frequent party details. Parties, added as favorite, can be viewed/deleted through '**Manage Favorite Clients**'. However, this step is not mandatory.
- Click on **Update** to save the details.
- If the Appellant or Respondent is an organization, check on **Organization Details** after selecting the Type.
- Select **Organization Name** and enter all above mentioned details and click on **Update** to save the details.
- When details of all the parties are entered, click on **Next** button. To check whether all party details are entered, click on the **View Previous Parties** link in the top right corner. The link is visible only if entered party details are saved.

eFiling Services

My Partners Case Filing Vakalat Pleadings ePayments Applications Portfolio Maharashtra ? Marathi Namrata Mohan...

Initial Inputs Litigant Fact Details Case Details e-File

Note: This tab is compulsory

Litigant

Type Appellant Respondent

Organisation Details

Personal Details

* Complainant/Accused arun

Relation

Date of Birth

Caste

* Gender Male Female Other

Name

* Age Differently Abled

Extra Petitioner Count

Contact Details

Email

Occupation

* Address

Mobile No.

Pin Code

State Information

State

Taluka

District

Village

Other Information

Other Information

Add Legal Heir

MARATHI

फिर्यादी/आरोपी

पत्ता

वयवसाय

वडील/आई/पती चे नाव

Add to favourite

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Fig: Litigant Details

eFiling Services | Maharashtra | Marathi | Namrata Mohan...

Litigant

* Type: Appellant Respondent

Organisation Details: * Organisation Type: State Government Departments

Personal Details

* Complainant/Accused: sakshi

Contact Details

Email: [Input] Mobile No.: 1234567800

Occupation: [Input] Pin Code: [Input]

* Address: [Input]

State Information

State: [Select State] District: [Select District]

Taluka: [Select Taluka] Village: [Select Village]

Other Information

Other Information: Add Legal Heir:

फिर्यादी/आरोपी: [Input] वडील/आई/पतीचे नाव: [Input]

पत्ता: [Input]

व्यवसाय: [Input]

Language: **MARATHI**

Buttons: Add to favourite, Update, Next

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Fig: Litigant details for Organization

eFiling Services | Maharashtra | Marathi | Namrata Mohan...

District and Sessions Court, Aurangabad

E-Filing Number: First Appeal/Civil Appeal - C202000067 - Relief Sought: Appeal - Case Type: First Appeal/Civil Appeal

Abhishek Vs

Litigant

* Type: Appellant Respondent

Organisation Details:

Personal Details

* Complainant/Accused: [Select] [Input]

Relation: [Select]

Date of Birth: DD-MM-YYYY [Input]

Caste: [Select]

Contact Details

View Previous Parties (1)

Show: 10 entries Search: [Input]

Sr. No.	Party Name	Type	Edit	Delete
1	Abhishek	Main Petitioner	[Edit]	[Delete]

Previous 1 Next

Fig: View Previous Parties

6.2.1.3 Legal Heir

Legal Heir form enables user to enter details of the Heir. This is required in case the petitioner dies after case filing. In such situations, the assigned legal heir fights the case on behalf of the deceased.

eFiling Services | Maharashtra | Marathi | Namrata Mohan...

District and Sessions Court, Aurangabad
E-Filing Number: First Appeal/Civil Appeal - C202000067 - Relief Sought: Appeal - Case Type: First Appeal/Civil Appeal
Abhishek Vs

*Note: Legal Heir details tab

Legal Heir

* Party Name: Abhishek [Main Petitioner]

Personal Details

* Type: Plaintiff Defendant

* Legal Heir Name: Select ▾ abhi

Relation: Select ▾

* Date of Birth: 01-11-1982

Caste: Select ▾

* Gender: Male Female Other

Name: Name

* Age: 37 Differently Abled

Extra Petitioner Count: Extra P

Contact Details

Email: Email

Occupation: Occupation

* Address: address

State: Select State ▾

Taluka: Select Taluka ▾

Mobile No.: Mobile No.

Pin Code: Pin Code

District: Select District ▾

Village: Select Village ▾

Other Information

Other Information

फिच्यदी/आरोपी

पत्ता

वडील/आई/पती चे नाव marathi

व्यवसाय

Save Prev Next

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Fig: Legal Heir Form

6.2.1.4 Fact Details

This tab allows the user to enter fact details for the filed case.

- After successfully filling Litigant details, proceed to **Fact details** tab.
- Select **Fact Date** from the calendar.
- Select **Fact Time** in hours and minutes.
- Describe the details of the fact in the **Fact** text box.
- The user can add more facts by clicking on **Add More Fact**.
- Click on **Save**.

The screenshot displays the 'Fact Details' tab within the eFiling Services application. The header shows the court name 'District and Sessions Court, Aurangabad' and the case title 'Abhishek Vs'. Below the header, there is a note: '*Note: Fact details tab is not compulsory'. The main form area is titled 'Fact Details' and contains the following fields:

- Sr.No.:** 1
- Fact Date:** 03-11-2020
- Fact Time:** 12:56
- Fact:** fact

At the bottom of the form, there are three buttons: '+ Add More Fact', 'Save', 'Prev', and 'Next'. The footer of the application shows the version '10.153.16.13 Version : 3.0' and the copyright notice '© 2020 eFiling Services eCommittee Supreme Court of India. All Rights Reserved.'

Fig: Fact Details

6.2.1.5 Case Details

This tab allows user to enter more case details.

- On successfully adding the fact details, proceed to next tab, that is, **Case Details**.
- Enter **Cause of Action**.
- Enter **Date of Cause of Action**.
- Enter **Important Information or Subject or Reason**.
- Enter **Prayer**.
- Enter **Valuation**.
- Enter **Plaint in Local Language**.
- Enter **Dispute arising out of details**.
- Enter **Act Details**. The user can add more than one act by selecting **More Acts**.
- Enter details in Local Language.
- Click on **Save**.

The screenshot displays the 'Case Details' form in the eFiling Services application. The interface includes a top navigation bar with various menu items like 'My Partners', 'Case Filing', 'Vakalat', 'Pleadings', 'ePayments', 'Applications', and 'Portfolio'. The main header identifies the court as 'District and Sessions Court, Aurangabad' and the case as 'Abhishek Vs'. The form is divided into several sections: 'Case Details' with fields for Cause of Action, Date of Cause of Action, Important Information or Subject or Reason, Prayer, Valuation, and a checkbox for 'Plaint in Local Language'; 'Dispute Arising Out Of' with dropdown menus for State, District, Taluka, and Village; 'Act Details' with fields for Act (INDIAN PENAL CODE) and Section (141); and a 'MARATHI' section with input fields for 'बादास कारण' and 'केसेली मागणी'. At the bottom, there are 'Save', 'Prev', and 'Next' buttons.

Fig: Case Details

6.2.1.6 MVC (only for MVC case type)

This tab is available only for MVC cases. Select the tab to fill the additional information. The MVC form is to be filled after filling out the Case Details form.

- Enter the **MVC Information** required such as Item Number, State, District, Taluka, Police Station, FIR Type, FIR Number and Year.
- In MVC information, if **Other Police Station** is checked, additional details are required such as Other Police Station, FIR Type, FIR Number and Year.
- Enter **Accident Information** Details such as Date of Accident, Place of Accident, Time of Accident, Type of Injury (Simple/ Serious/ Death/ Other) and Name.
- Enter **Claim Information** such as Compensation Claimed and Insurance Company.
- Enter **Vehicle Information** such as Vehicle Type, Vehicle Registration Number, Driving License and Issuing Authority.
- Enter Name, Place of Accident and Issuing authority in **Local Language**.
- Click on **Save**.
- The message, **“Record Added Successfully [eFiling Number]”** is displayed.

Initial Inputs | Litigant | Fact Details | Case Details | **MVC** | e-File

District and Session Court, Nagpur
E-Filing Number: Motor Accident Claim petition - C202000092 - Rahul Sougat-Compensation - Case Type: Motor Accident Claim petition
Rajesh Vs

Note: You can skip MVC tab by clicking Next button

Motor Vehicle Challan

MVC Information

Item Number: 1
 * State: MAHARASHTRA
 * Taluka: Aurangabad
 * Police Station: Select Police Station
 * FIR Number: 55
 Other Police Station:
 * District: AURANGABAD
 FIR Type: Select
 * Year: 2019

Accident Information

* Date of Accident: 20-11-2019
 * Place of Accident: Khandi Chowk
 Time of Accident: --:--:--
 Type of Injury: Simple Serious Death Other
 Name: Rajesh

Claim Information

Compensation Claimed: Compensation Claimed
 Insurance Company: Insurance Company

Vehicle Information

Vehicle Type: Vehicle Type
 Driving License: Driving License
 Vehicle Regn. No.: Vehicle Regn. No.
 Issuing Authority: Issuing Authority
 नाम: MARATHI
 अपराधचे प्रकार: अपराधचे प्रकार

Save Prev Next

Activate Windows
Go to Settings to activate Windows.

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Fig: MVC details

6.2.1.7 e-File

This tab is used for eFiling the case.

- On successfully adding case details, proceed to **e-File** tab.
- The e-File tab displays all the entered details of the case such as Establishment Name, Case Type, Party Details, Litigant Details, Fact details and Case details for review.
- Click on **e-File Case**.
Note: Please ensure that all the entered case details are correct before clicking on e-File Case button as the details cannot be modified after submission of the case.
- The message **“Case registration is Successful”** is displayed along with the eFiling registration number.

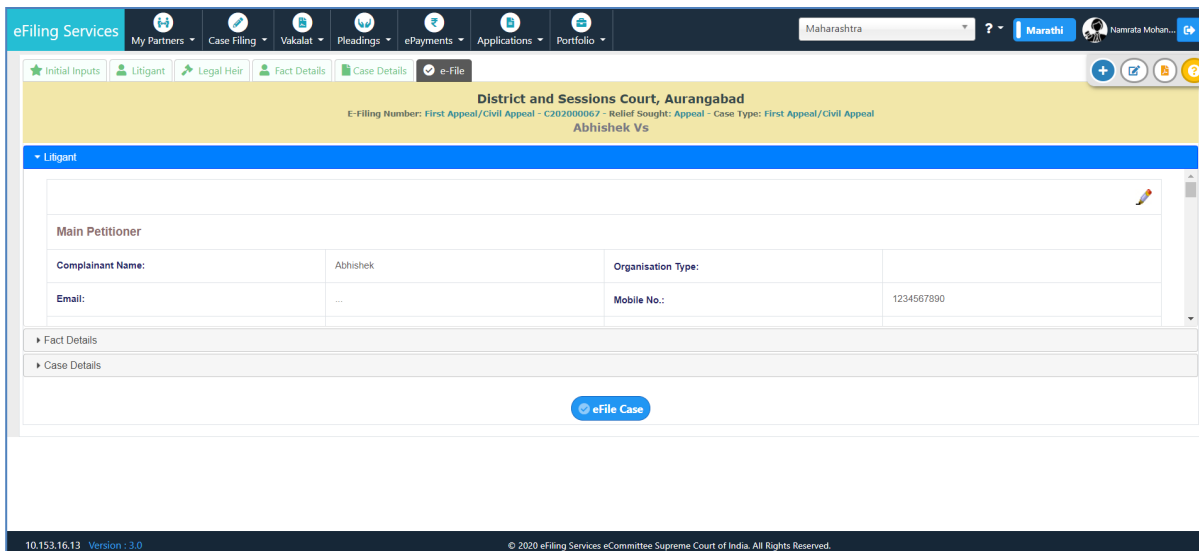


Fig: e-File Case

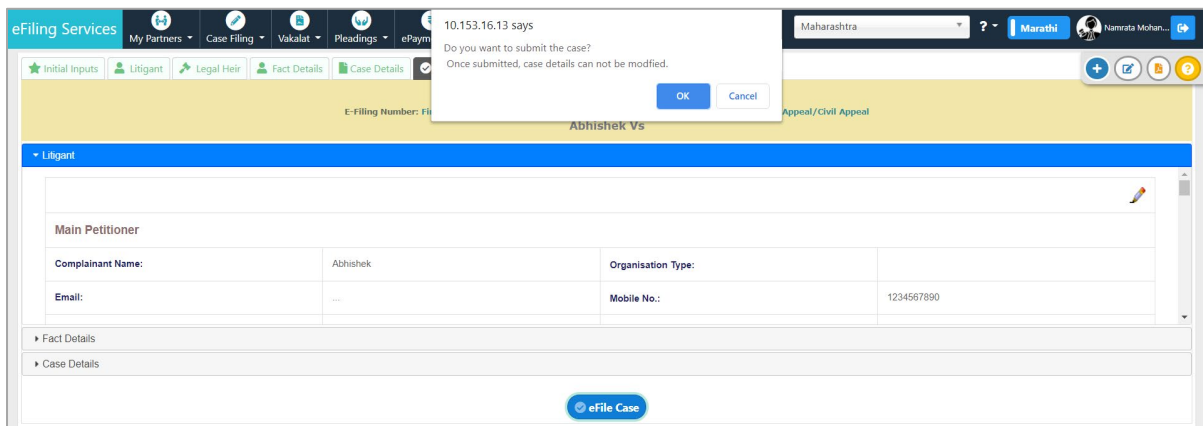


Fig: Confirmation to file a case

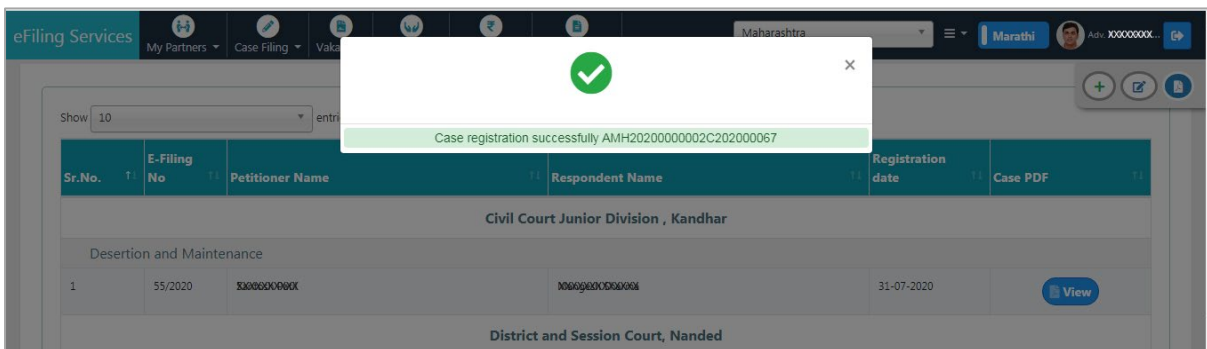


Fig: Case Registered Successfully

6.2.1.8 Editing the existing e-filed cases

There is a provision to add or modify a case and view PDF of the case filed. These buttons are provided on the upper right corner of the screen, in Case Filing tab. The functionality of each tab is described below.

Note: Only draft cases can be edited. Once case is submitted through e-File tab, it is not available for editing.

Fig: Buttons provided to add or modify a case and view PDF of the case

❖ Add Case Button

- This button is useful when the user has already filed a case, but requires another new case to file.
- On clicking this button, the user is directed towards the screen of new case filling. Refer section 6.2.1 for new case filing details.

❖ Edit Button

This service enables user to modify or delete a case.

- This button allows user to select case from provided list that includes eFiling Number, Litigant Name, Mobile Number and Action (Edit or Delete).
- The Edit button allows user to edit the details of the selected case. The user is able to edit case from Litigant tab onwards, similar to new case filing.
- The Delete button allows user to delete the selected case.

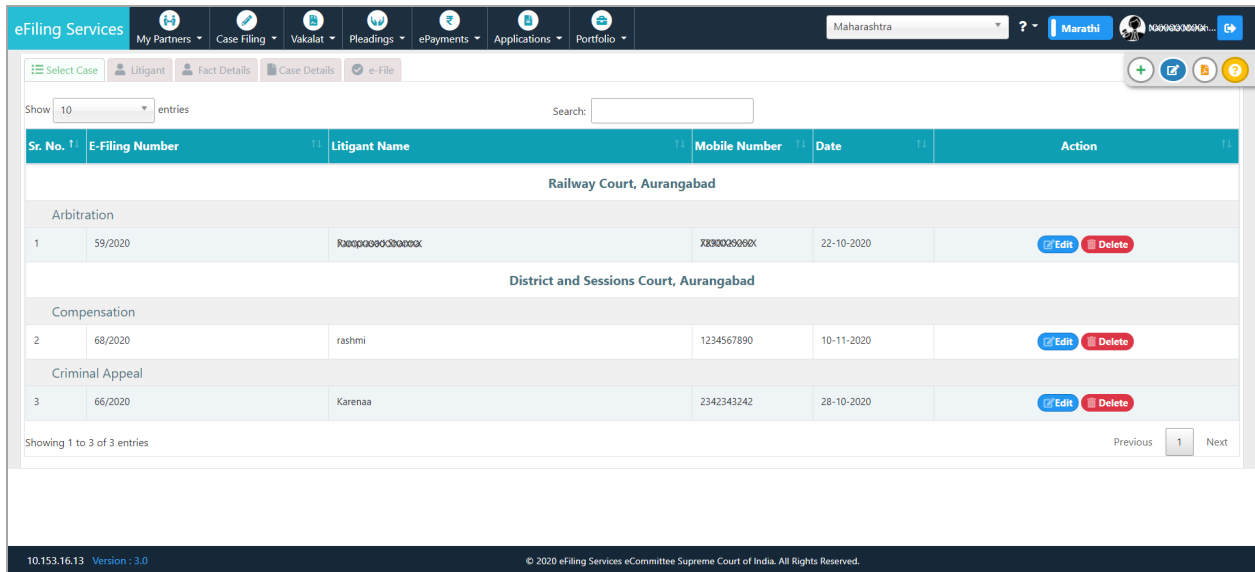


Fig: Select Case to Edit/ Delete

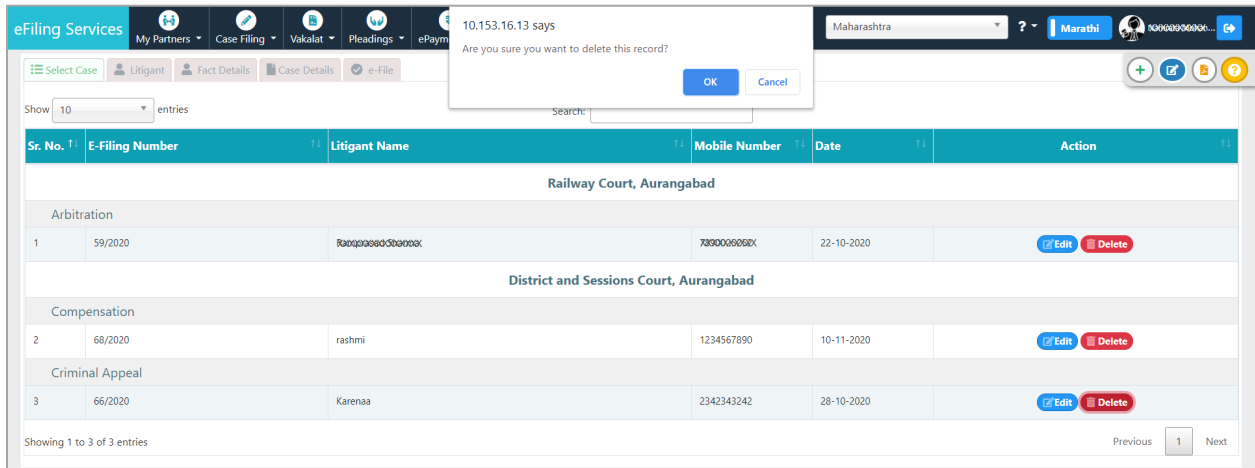


Fig: Delete Case – Confirmation

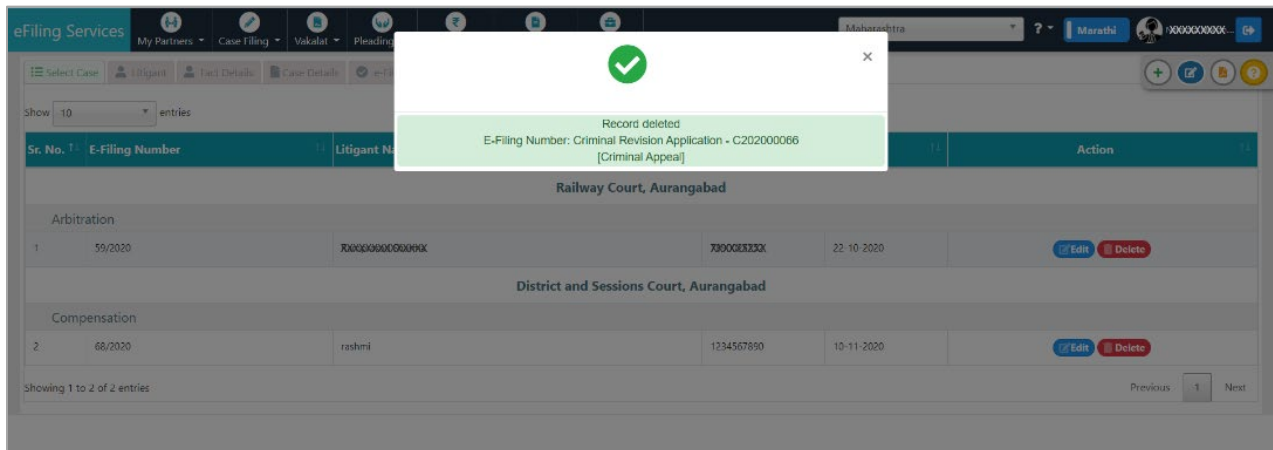
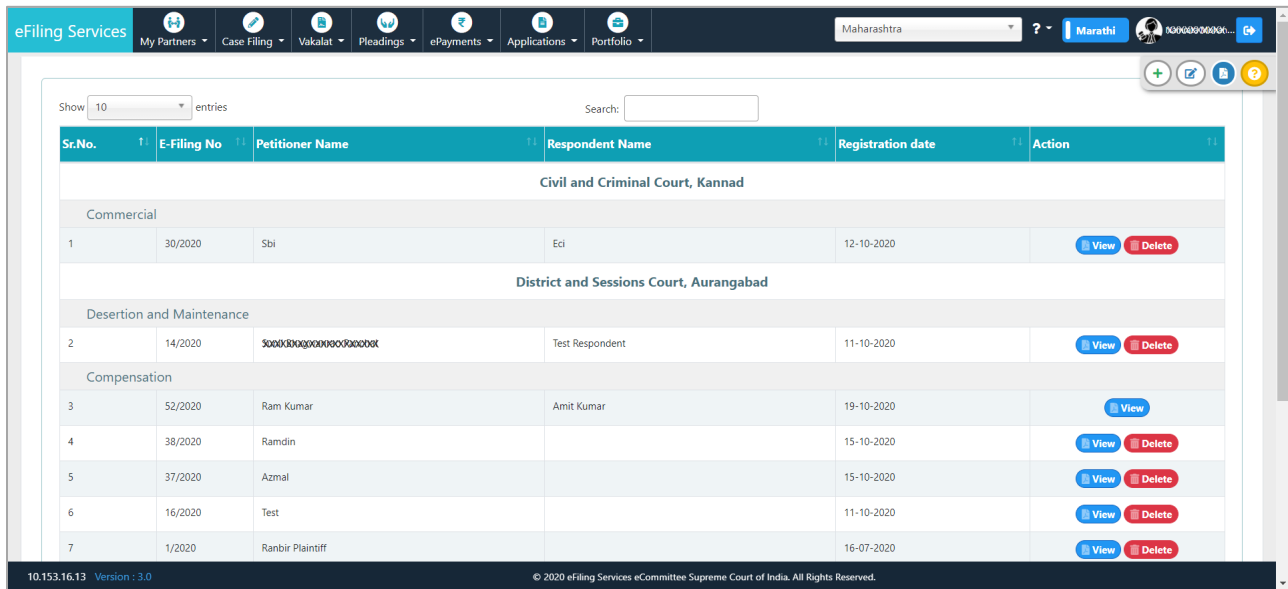


Fig: Delete Case – Success

❖ PDF Button

This button allows user to view PDF of the selected case.

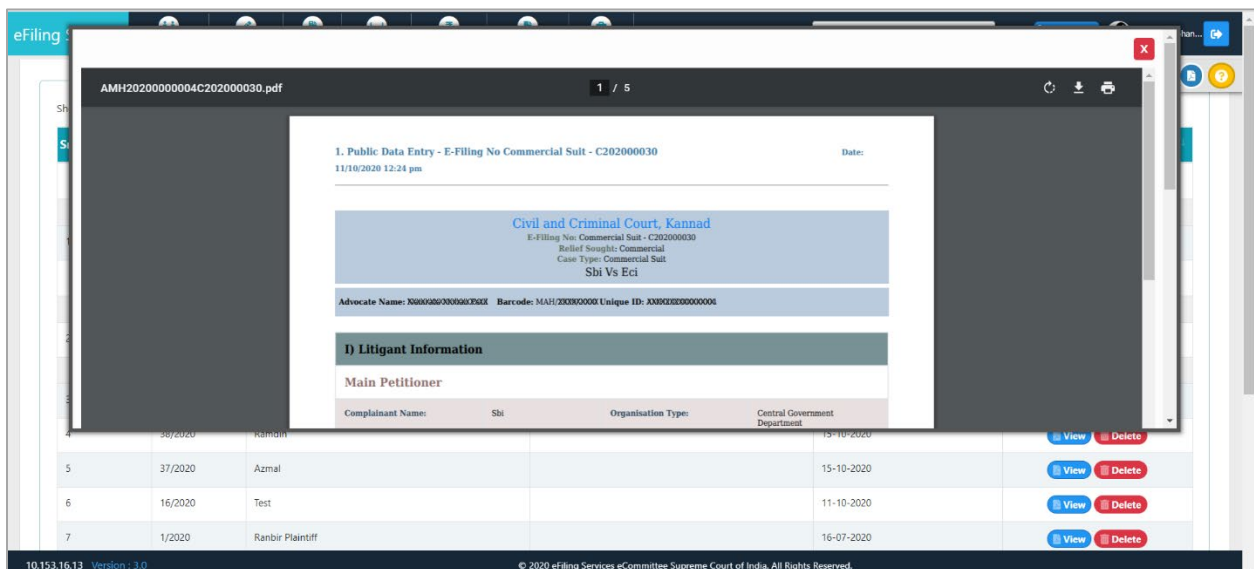
- Click on View button for the case to open the PDF.
- The PDF includes all case details such as Litigant Information, Other Information, Main Respondent, Fact Details, and Case Details.
- The PDF is downloadable and printable.



The screenshot shows the eFiling Services interface with a table of cases. The table has columns for Sr.No., E-Filing No, Petitioner Name, Respondent Name, Registration date, and Action. The cases are categorized under Civil and Criminal Court, Kannad, District and Sessions Court, Aurangabad, and Compensation. Each row has a 'View' button and a 'Delete' button.

Sr.No.	E-Filing No	Petitioner Name	Respondent Name	Registration date	Action
Civil and Criminal Court, Kannad					
Commercial					
1	30/2020	Sbi	Ecd	12-10-2020	View Delete
District and Sessions Court, Aurangabad					
Desertion and Maintenance					
2	14/2020	XXXXXXXXXXXXXXXXXXXX	Test Respondent	11-10-2020	View Delete
Compensation					
3	52/2020	Ram Kumar	Amit Kumar	19-10-2020	View
4	38/2020	Ramdin		15-10-2020	View Delete
5	37/2020	Azmal		15-10-2020	View Delete
6	16/2020	Test		11-10-2020	View Delete
7	1/2020	Ranbir Plaintiff		16-07-2020	View Delete

Fig: View PDF



The screenshot shows the PDF of a selected case. The PDF content includes the following details:

AMH2020000004C202000030.pdf 1 / 5

I. Public Data Entry - E-Filing No Commercial Suit - C202000030 Date: 11/10/2020 12:24 pm

Civil and Criminal Court, Kannad
E-Filing No: Commercial Suit - C202000030
Relief Sought: Commercial
Case Type: Commercial Suit
Sbi Vs Ecd

Advocate Name: XXXXXXXX Barcode: MAU:XXXXXXXXX Unique ID: XXXXXXXX

D Litigant Information

Main Petitioner

Complainant Name: Sbi Organisation Type: Central Government Department

4	38/2020	Ramdin		15-10-2020	View Delete
5	37/2020	Azmal		15-10-2020	View Delete
6	16/2020	Test		11-10-2020	View Delete
7	1/2020	Ranbir Plaintiff		16-07-2020	View Delete

Fig: PDF of the selected Case

6.2.2 Managing Favorite Clients

This submenu lists all the clients that are added by the user as Favourite while filing the case.

- Select Case Filing.
- Select Manage Favorite Clients.
- The report displays Party name, Total Cases of the party, and a button for Delete.
- On clicking the number of total cases, the details of the case such as eFiling Number, Case Title, Main Case Type and Role Type is displayed.

Sr.No.	Party Name	Total Cases	Action
1	Arun	1	Delete

Fig: Manage Favourite Client

Sr.No.	E-Filing No.	Case Title	Main Case Type	Role Type
1	C202100070 - First Appeal/Civil Appeal	Arun Vs	Appeal	---

Fig: Party Case Details

6.2.3 Case Editing (only for Litigant)

This menu is available only for Litigant user. The advocate who has filed the case may not fill all the details. Using this submenu, the litigant can select the case and add the information. However, litigant cannot have final submission of the case. The final submission of the case can be done by advocate only.

6.2.3.1 Select Case

- Select **Advocate** from the drop down list.
- The details such as Establishment Name, eFiling Number, Relief Sought, Litigant Name, Mobile Number and Action (Edit or Delete) are displayed.
- If the litigant wishes to delete the case, click on **delete** button provided in the Action column.
- To edit the case, click on **Edit** button in the Action column.
- On clicking the edit button, the screen automatically shifts to next tab, that is, Litigant.

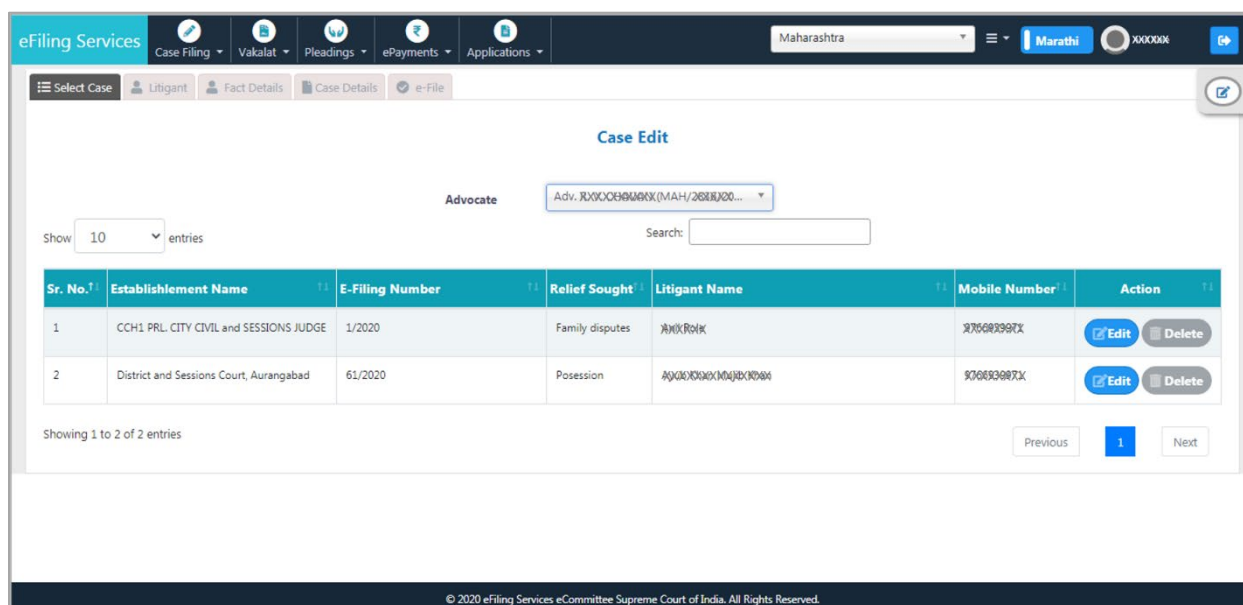


Fig: Select Case

6.2.3.2 Litigant

Refer section 6.2.1.2 (Same for advocate and litigant)

6.2.3.3 Legal Heir

Refer section 6.2.1.3 (Same for advocate and litigant)

6.2.3.4 Fact Details

Refer section 6.2.1.4 (Same for advocate and litigant)

6.2.3.5 Case Details

Refer section 6.2.1.5(Same for advocate and litigant)

6.2.3.6 MVC (only for MVC case type)

Refer section 6.2.1.6 (Same for advocate and litigant)

6.2.3.7 e-File

Litigant can review all the entered case details under this tab.

- Select **e-File** tab.
- The e-File tab displays all the details of the case such as Establishment Name, Case Type, Party Details, Litigant Details, Fact details and Case details.

The screenshot shows the 'e-File' tab selected in the 'eFiling Services' interface. The case details are as follows:

CCHI PRL. CITY CIVIL and SESSIONS JUDGE			
E-Filing Number: 1/2020 - Relief Sought: Family disputes - Case Type: Heirship Certificate			
XXXXXXXXX Vs XXXXXXXXXXXXXXX			
Litigant			
Main Petitioner			
Complainant Name: XXXXXXX	Organisation Name:	Extra Petitioner Count: 0	
Gender: M	Relation:	Father/Mother/Husband Name:	
Age: 25	Date of Birth: 10-07-1987	Caste:	
Email:	Mobile No. XXXXXXXXXXX	Address: Iatur	Pin Code: 0
▶ Fact Details			
▶ Case Details			

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Fig: e-File Case

6.3 Vakalat

Vakalat allows user to formally assign lawyers to the cases. It includes following steps-

1. Advocate assigns self and partner/s to the case.
2. Litigant appoints the lawyer by sending offer to the advocate.
3. Advocate accepts the offer to complete the process.

Lawyer's assignment to the case is complete only after all the three steps are done. All the three steps can be completed with this menu. Send offer menu (step 2) is visible only to Litigant.

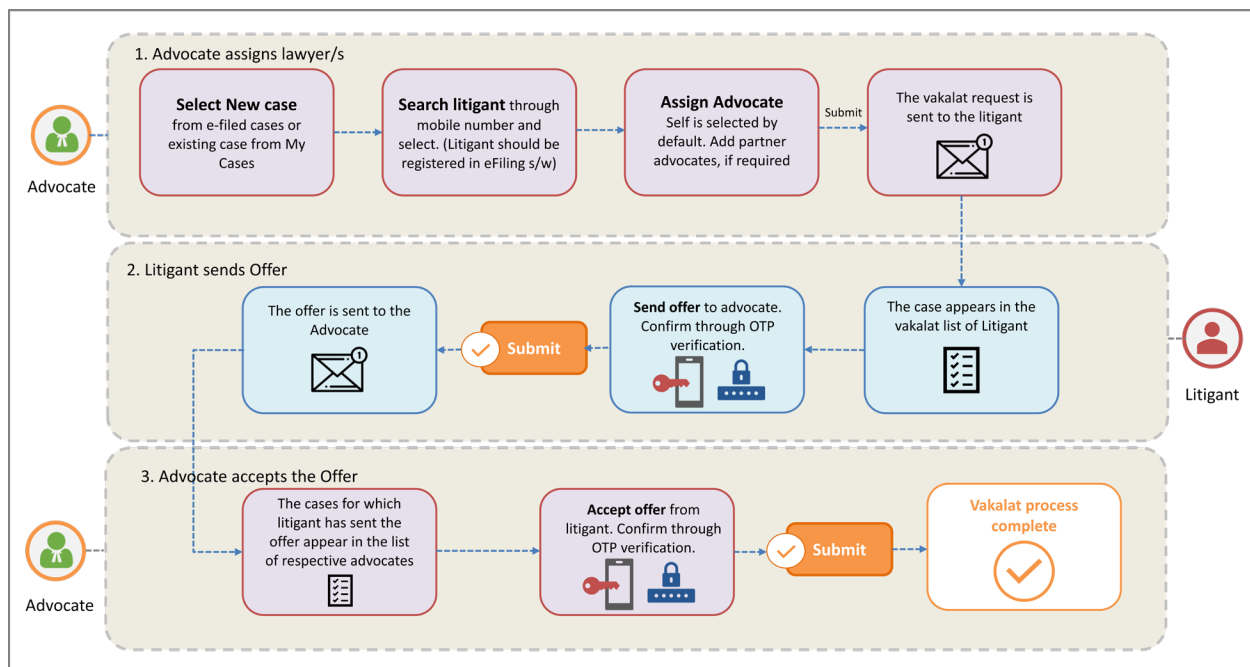


Fig: Online Vakalat Flow

6.3.1 Assign Partners to Case (For Advocates)

This submenu allows the Advocate to assign self and partners to the client.

Note: The menu is visible only to the Advocates.

- Select **Vakalat**.
- Select **Assign Partners to case**.
- Select search option - **Search my case** or **New Case**.
 - For New Case, select **eFiling number** from the dropdown list.
 - Select **Search My Case** and enter any three characters of **Search Keyword**; list of cases will appear in the dropdown list, select the required case.

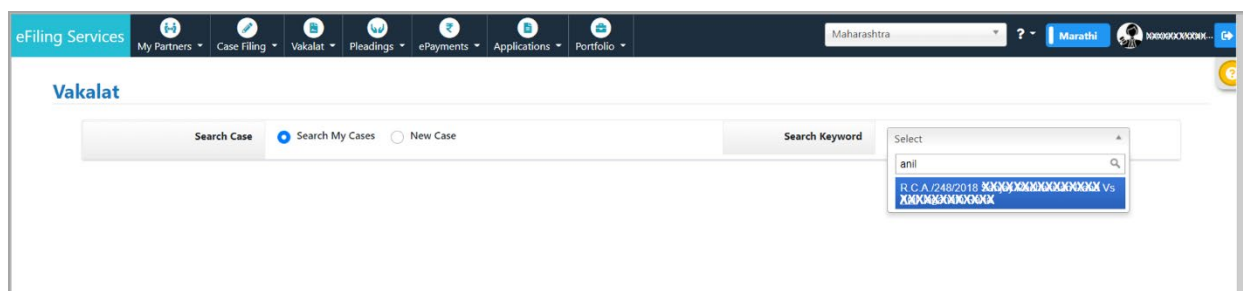


Fig: Assign Partner to Case– Search My Case

- The details for the selected case are displayed such as Name of the Appellant, My Clients, and Establishment name. By default, all the clients are selected in the My Clients list. If user wants to assign advocate only to particular client/s, uncheck the other client/s.
- Select the client by checking the name in the My Client list.
- Click **Search user** button; if the user is found, his/her name appears in the dropdown list of **Select user**. Select the required user from the dropdown list.

Note: Please note that Client registration is mandatory; without registration of the client, users will not be found.

- Select **Name of the Advocate**. By default, name of the advocate is selected as **Myself**, meaning that the user himself is already assigned to the case. The user may add more advocates (partners) for the case.
- Check on the box below name of advocate to accept the partner.
- Click on **Submit**; a success message will be displayed. On successful submission, Litigant will be able to see this notification in his/her vakalat menu for further processing.

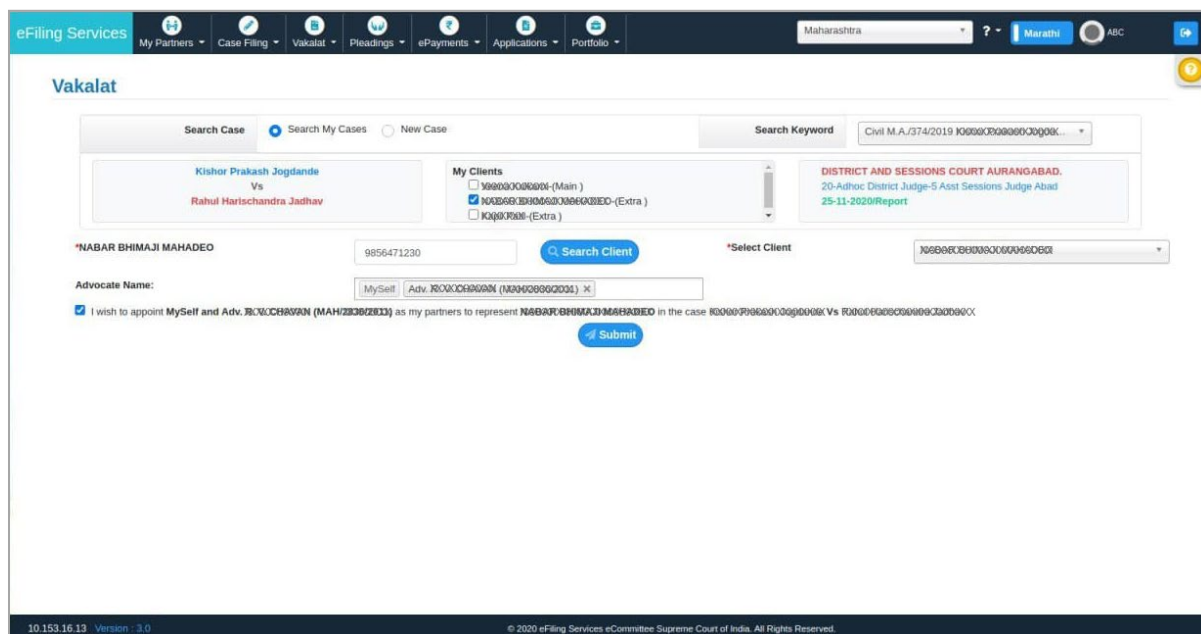


Fig: Assign Partner to Case

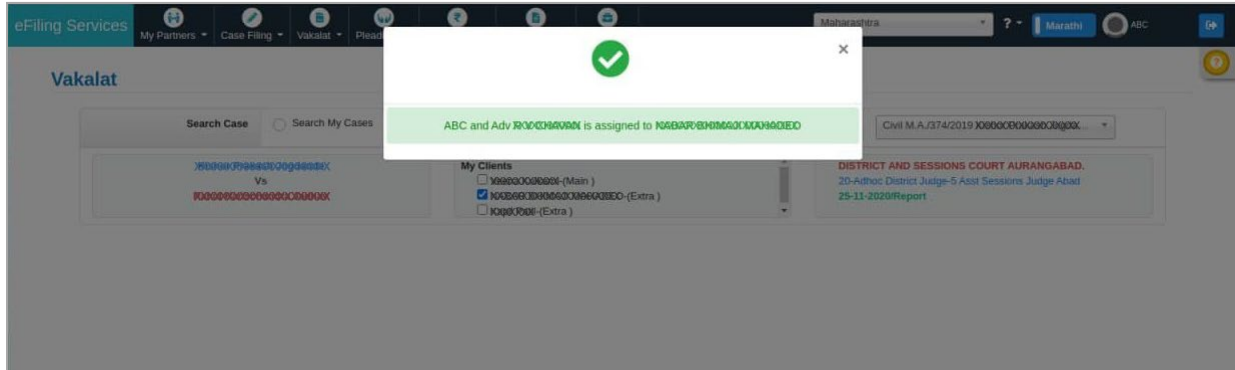


Fig: Assign Partner – e-Filed Cases Success

6.3.2 Offer to Advocate (For Litigants)

This menu allows litigant user to send offer to the advocate.

Note: This menu is visible only to litigant user.

- Select **Vakalat**.
- Select **Offer to Advocate**. All the cases assigned by lawyer are visible.
- Select the radio button for **New Case** or **Existing Case**.
- Check the checkbox **I wish to appoint ...** for the required case in the table.
- Click on **Get OTP**; OTP will be sent to your mobile; enter the OTP and click **Verify**.
- On successful verification click **Submit**. A success message will be displayed.

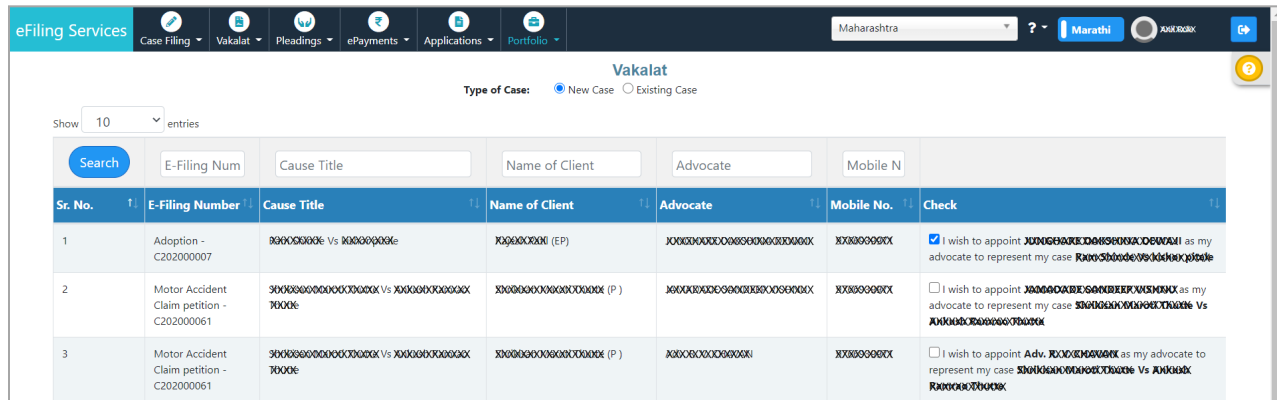


Fig: Offer to Advocate

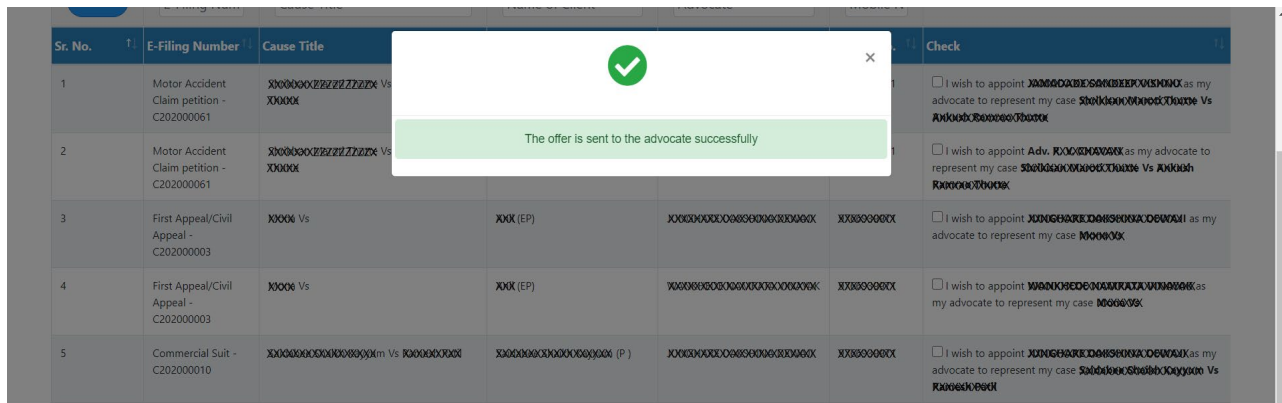


Fig: Offer to Advocate Successful

6.3.3 Accept Offer (For Advocates)

This submenu allows Advocate user to accept offer from litigant.

- Select **Vakalat**.
- Select **Accept Offer**. All the cases for which litigant has sent the offer are displayed.
- Select the radio button for **New Case** or **Existing Case**.
- Check on **I accept the offer** in the table.
- Click on **Get OTP** for the mobile number. Enter the OTP and click on **Verify**.
- On successful OTP verification, click **Submit**.
- The message **'Offer Accepted'** is displayed.

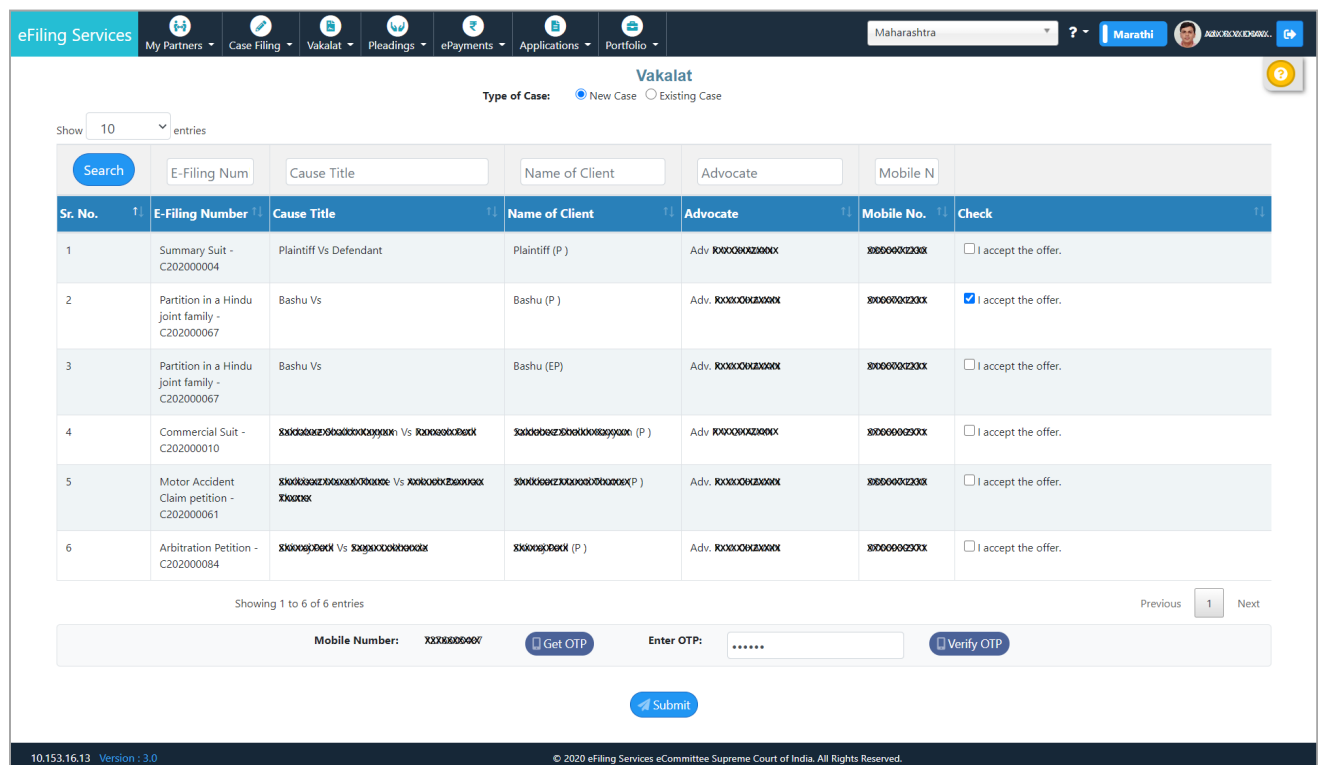


Fig: Accept Offer

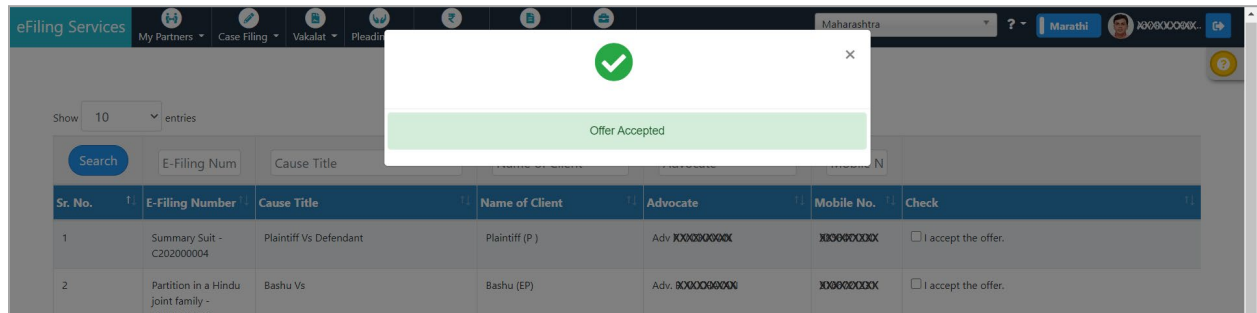


Fig: Offer Accepted

6.3.4 Print Vakalat (For Advocates)

Facility is provided to download the Vakalat for creating the physical document after online vakalat procedure is completed.

- Select **Vakalat** from main menu.
- Select **Print Vakalat** from submenu.
- Select radio button for New Case or Existing Case.
- A list of all the cases for which vakalat procedure is completed online is displayed. The details include eFiling Number, Cause Title, Name of Litigant, Advocate, and Mobile Number.
- Click on the **Download** button for downloading the vakalat. The downloaded file is in .doc format and can be edited.

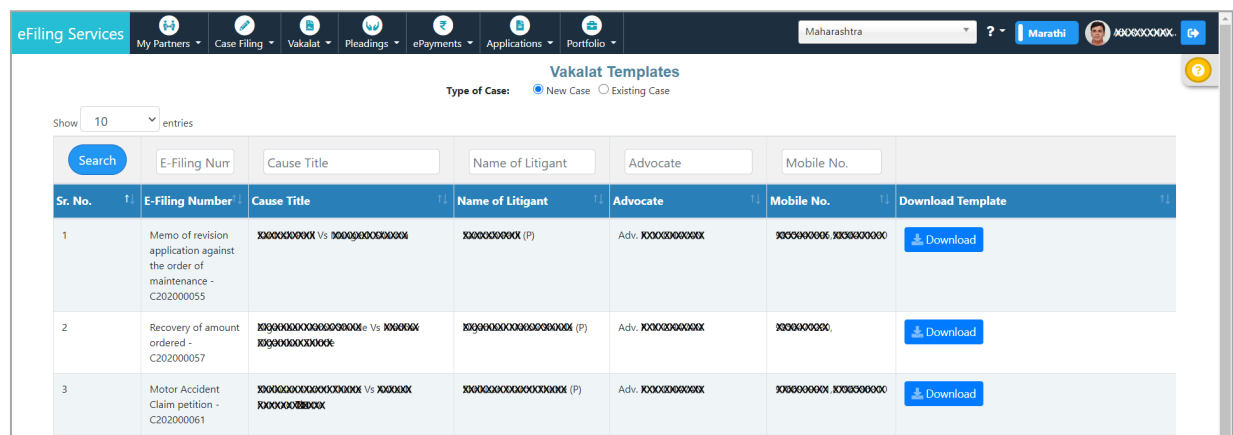


Fig: Print Vakalat

⊕ Advocate Efiling Number: AMH2020000002C202000055

VAKALATNAMA □

BEFORE THE

Civil Court Junior Division, Kandhar

AT, Nanded

**CASE NUMBER: Memo of revision application against the order
of maintenance _____**

Applicant:
~~XXXXXXXXXX~~

Fig: Vakalat Sample

6.4 Pleadings

Pleadings are nothing but legal documents of the case, and this menu makes provision to upload and authenticate such documents. Uploading needs to be done by advocates; litigant can only authenticate the pleadings.

6.4.1 Use Templates (For Advocates)

The formats for legal documents such as Affidavit, Complaint, Petition and other similar documents are standardized by the court. Since these documents are regularly required for most of the cases, standard templates are provided for ease of preparing the documents.

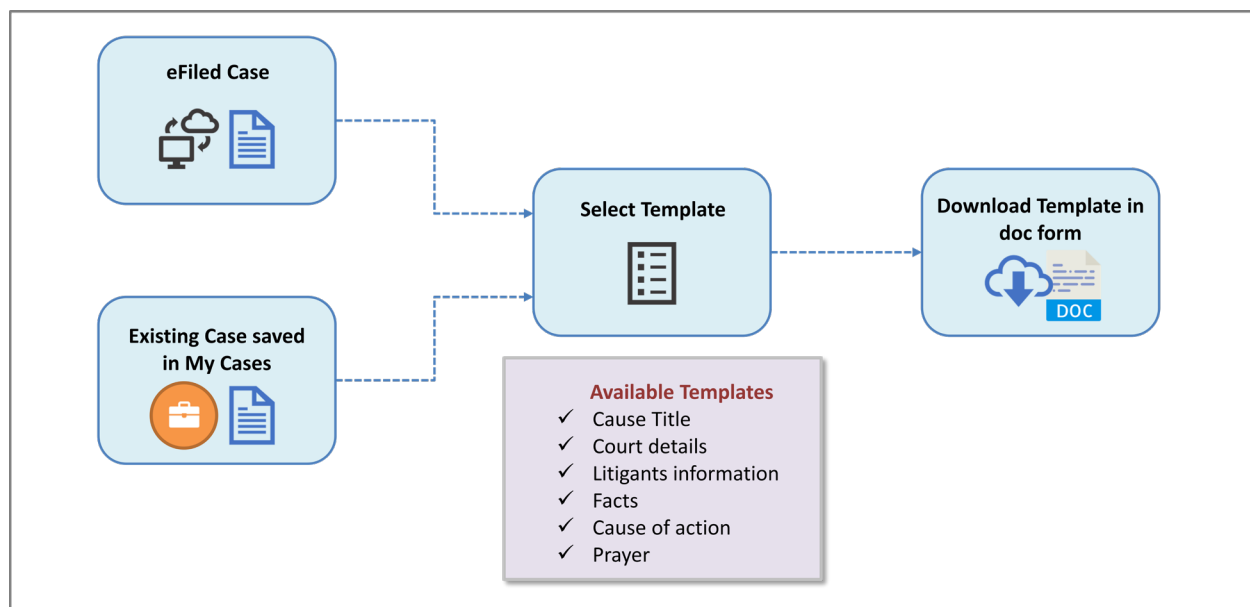


Fig: Use Templates Flow

To download template:

- Select **Pleadings**.
- Select **Use Templates**.
- Select search option -**Search my Case** or **New Cases**.
 - For **Search my case**, enter **Search Keyword** and then select a case from the dropdown list.
 - For **New Case**, select **eFiling Number** from the dropdown list.
- The details of the case are displayed such as Name, My Clients, and Establishment Name.
- Select **Type of Pleading** from drop down list. Only applicable pleadings for the selected case type appear in dropdown list.
- Click on **submit**. Click on **Open** to download the template.

- The downloaded template is in .doc format and can be edited; it may then be converted to pdf format for uploading.

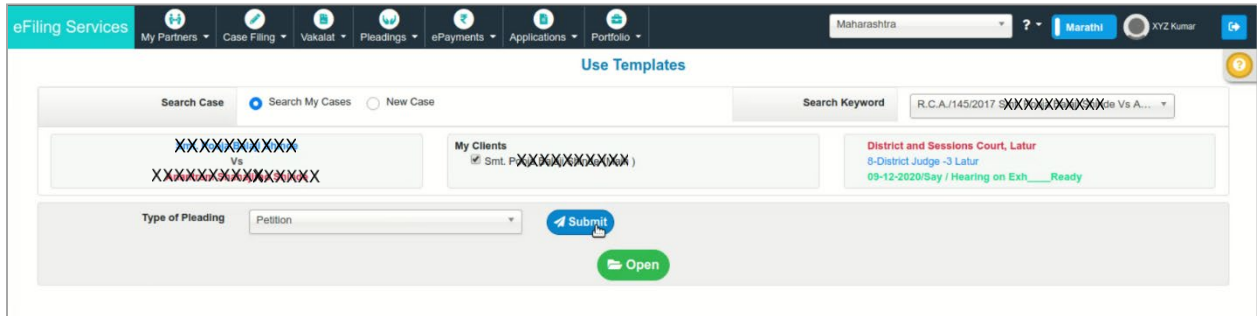


Fig: Use Template

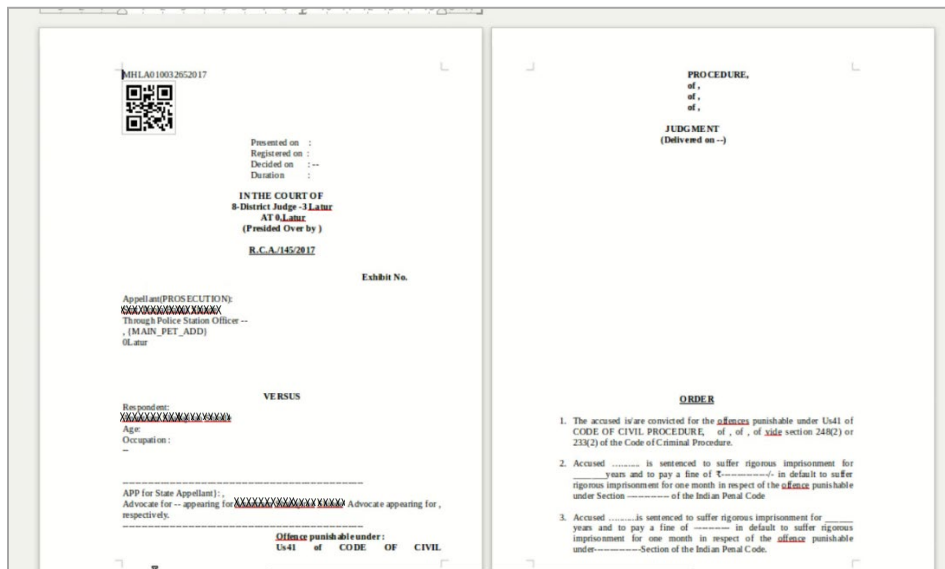


Fig: A Template Sample

6.4.2 Pleadings

This submenu allows user to upload their legal documents, provide indexing, authorise signatories and e-Sign the pleadings.

The details of the submenu are described further below.

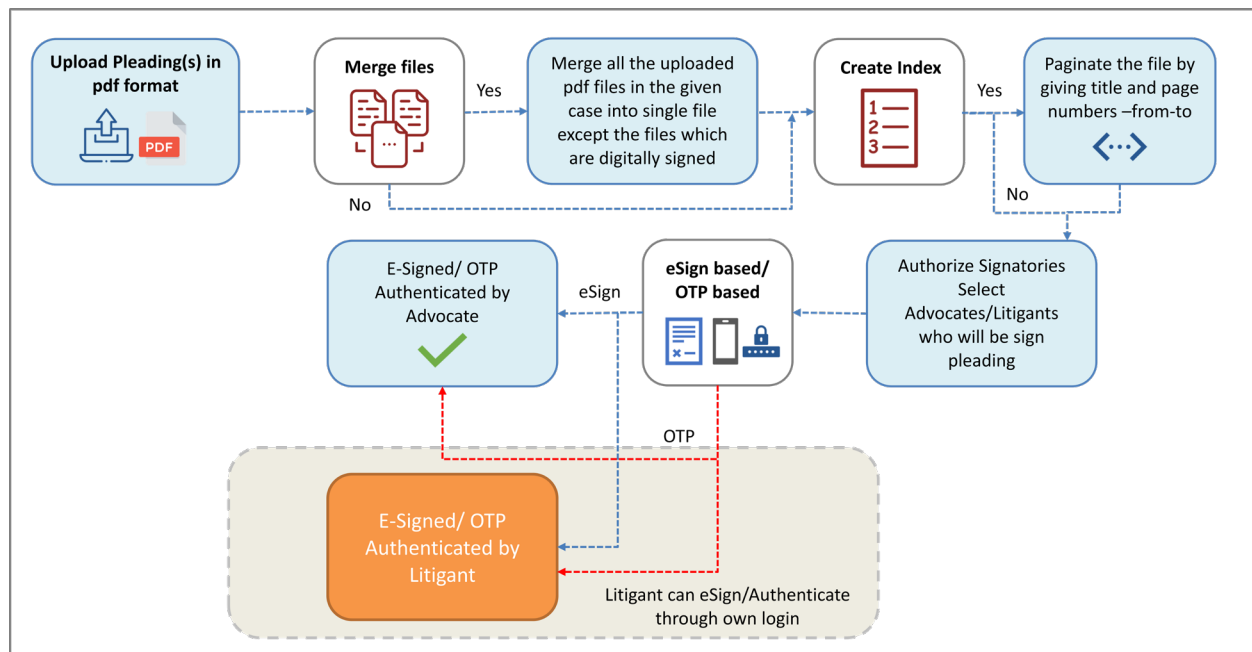


Fig: Upload Document/ Indexing/ e-signing Flow

6.4.2.1 Pleading Upload (For Advocates)

This tab enables user to perform following actions:

- Upload new legal documents (in PDF format) for a selected case
- View/ Search previously uploaded documents
- Merge uploaded documents

❖ Upload New Documents

Following steps are to be performed for uploading:

Select the Case

Search the case for which documents need to be uploaded.

- Select suitable search option - **Search my Case** or **New Case**.
 - For **Search My Case** radio button, enter **Search Keyword** and select a case from the drop down list.
 - For **New Case**, select **eFiling number** from the drop down list.
- The details of the case are displayed such as Name, My Clients, and Establishment Name.

Upload the Document

- Enter the file name (document name) in the text box provided.
- Choose the file to be uploaded by clicking on **Browse** button and click **Add File**.

The file name and file (in PDF format) is displayed in the table below. Click on **Submit** button.

- The message, '**Addition Successful**' will be displayed and the document can be viewed in the table provided at the bottom of the form.

Fig: Pleading Upload

Fig: Addition of Pleading Successful

❖ View / Search Uploaded Documents:

- Select **Pleadings** form main menu and again select **Pleadings** from sub menu.
- A list of all previously uploaded documents is displayed. The details of the table include Name of Litigant, File Name, Uploaded On, Status of the document and Delete option.
- Uploaded documents listed in the table can be searched with the help of filing number or CNR number.
- **Digitally Signed** and **eSigned** icons appear when the document is digitally signed or e-signed.
- The document can be viewed by clicking on the name of the document.

The screenshot displays the 'Pleadings' interface. At the top, there are tabs for 'Upload Pleadings', 'Indexing', and 'eSign'. Below these, there are search options: 'Search Case', 'Search My Cases', and 'New Case'. A search keyword field contains 'R.C.A./100001/2014 DXXXXXXXXXX...'. The interface also shows a case number 'XXXXXXXXXXXXXXXXXXXXX Vs XXXXXXXXXXXXXXXXXXXX' and a client selection area with 'My Clients' checked. A court name 'DISTRICT AND SESSIONS COURT AURANGABAD' is displayed. Below this is a file upload section with 'File Name' (compulsory field), 'Choose file', and 'Browse' buttons, along with an 'Add File' button. A 'Submit' button is at the bottom of the form.

Below the form is a table of pleadings. The table has columns: Merge, Sr. No., Name of Litigant, File Name, uploaded on, Status, and Delete. A 'Merge Files' button is present below the table header. The table contains two rows of data:

Merge	Sr. No.	Name of Litigant	File Name	uploaded on	Status	Delete
<input type="checkbox"/>	1	XXXXXXXXXXXXXXXXXXXXX.	Petition	26-03-2021	Pending	Delete
<input type="checkbox"/>	2	XXXXXXXXXXXXXXXXXXXXX.	Application	26-03-2021	Pending	Delete

The footer of the interface shows '10.153.16.13 Version : 3.0' and '© 2020 eFiling Services eCommittee Supreme Court of India. All Rights Reserved.'

Fig: Pleadings

❖ Merge Uploaded Documents

This service allows user to combine two or more documents into one document.

Note: Please note that digitally signed documents cannot be merged.

- Select the documents to be merged by checking the check boxes (in the **Sr No** column) for the respective documents.
- Click **Merge Files** button below the Cause Title.
- A dialogue box will pop up with files to be merged. Click on the file name button to view the document. You may also change the sequence of files before merging by dragging and dropping the file buttons at desired positions.
- Enter the **File Document Title** and click **Merge** button.
- The message, **“Merged successfully”** is displayed.
- On merging the files, a single document is formed and the individual files are removed from the table. **Merged** icon appears in front of the single document.

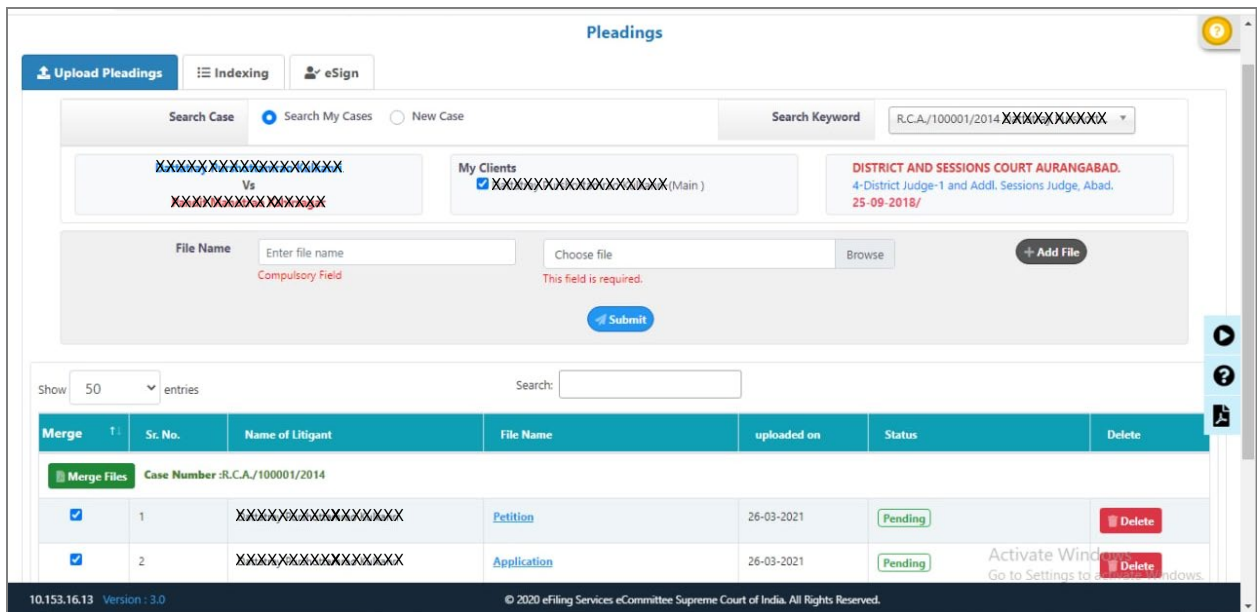


Fig: Pleading Table – Select Documents for Merging

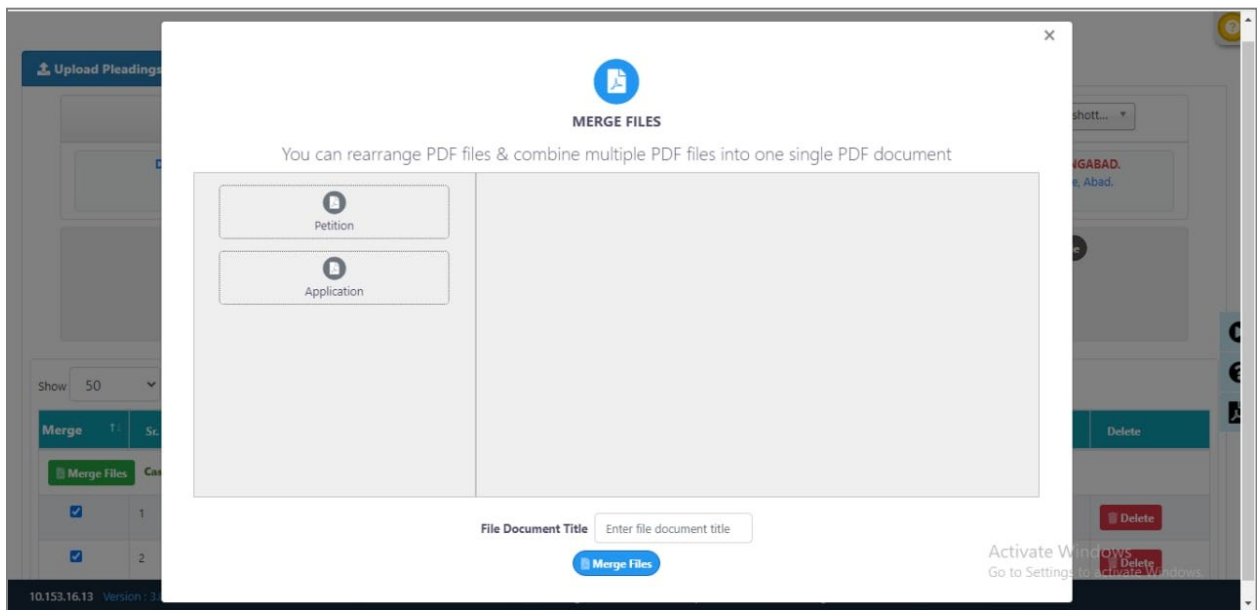


Fig: Enter File Document Title for Merging

Note: Click on the file name button to view the file. You may change the sequence of documents by dragging and dropping before merging.

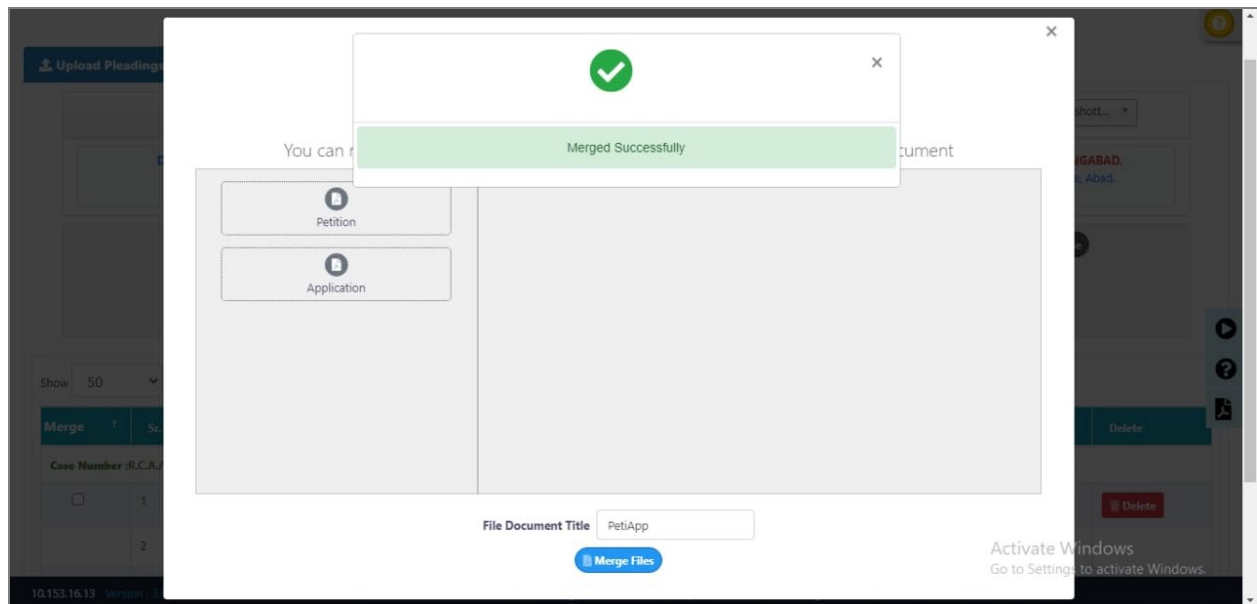


Fig: Merging Successful

6.4.2.2 Indexing (For Advocates)

Indexing for the document is nothing but preparing index for the contents of the document. This step is not mandatory; however, it is always better to index the documents.

This tab also provides provision to authorize signatories, as to who will be signing the documents. The details of both indexing and signatories are provided below.

❖ Indexing

Indexing allows the user to create index for the selected document. It provides more clear view of the contents of the document. Through indexing, the user can jump to his required content without going through the whole document.

Indexing can be done for individual as well as merged files.

- Select **Pleadings** from the main menu.
- Select **Pleadings** from the submenu.
- Select **Indexing** tab.
- Select radio button for **New case** or **Existing Case**. If 'new cases' is selected, only the e-filed cases are shown; if 'existing case' is selected manually filed and e-filed, both types of cases are shown.

A table is shown with details Index Title, From Page Number, To Page Number, and View Document. The title of each document is also displayed, clicking on which will open the document.

- To add index to the selected document
 - Click on **Add Index** button.
 - Enter the details for **Index Title**, **From Page No.**, and **To Page No.**

- Click on **Index Document** button.
- The message, “**Document Indexed successfully**” is displayed.
- When indexing is complete, it is displayed in the table. The indexed parts of the document can be viewed separately by clicking on the **View Document** link in front of the index.
- The index can be deleted by clicking on **Delete** button.

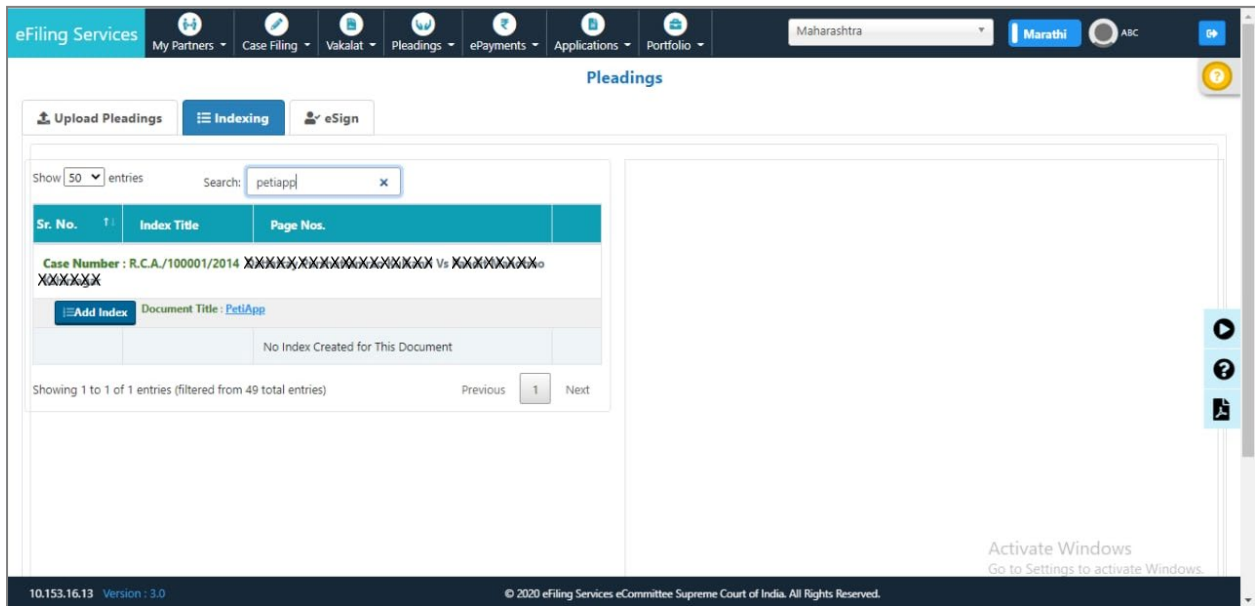


Fig: Indexing form

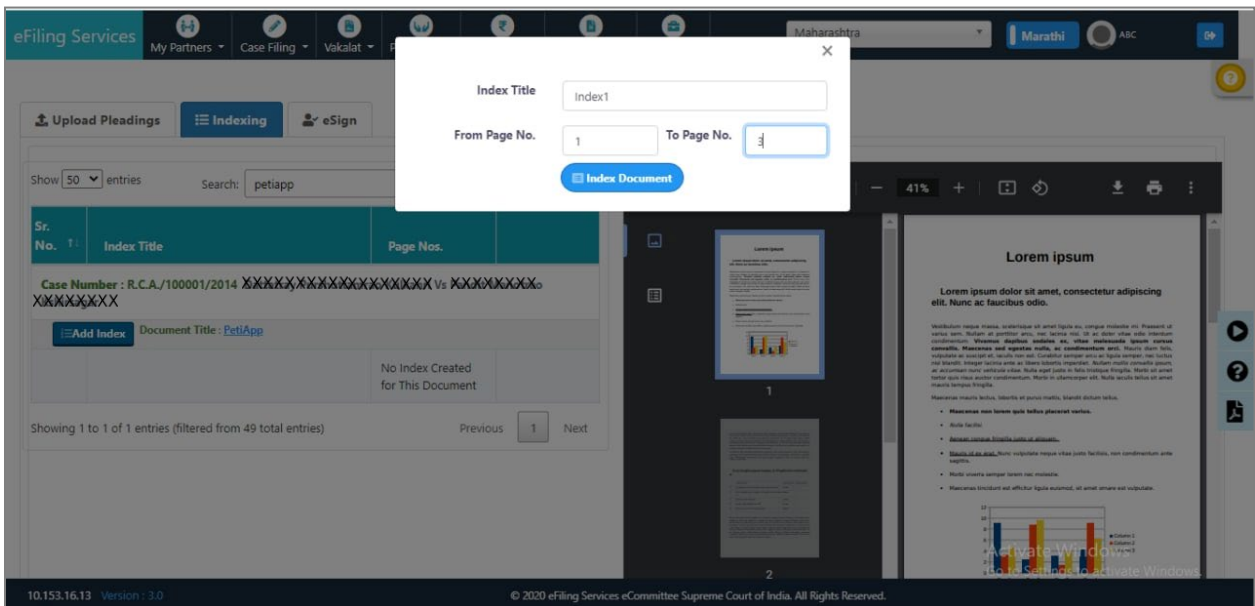


Fig: Add Index

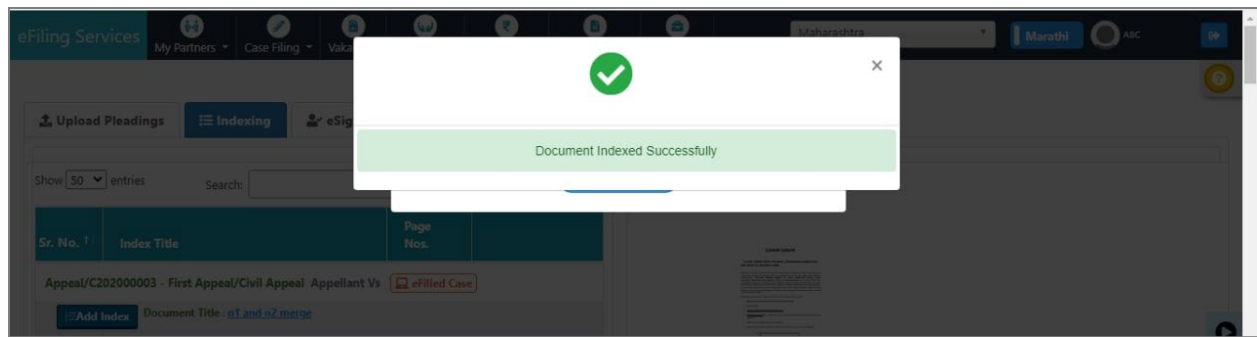


Fig: Document Indexed Successfully

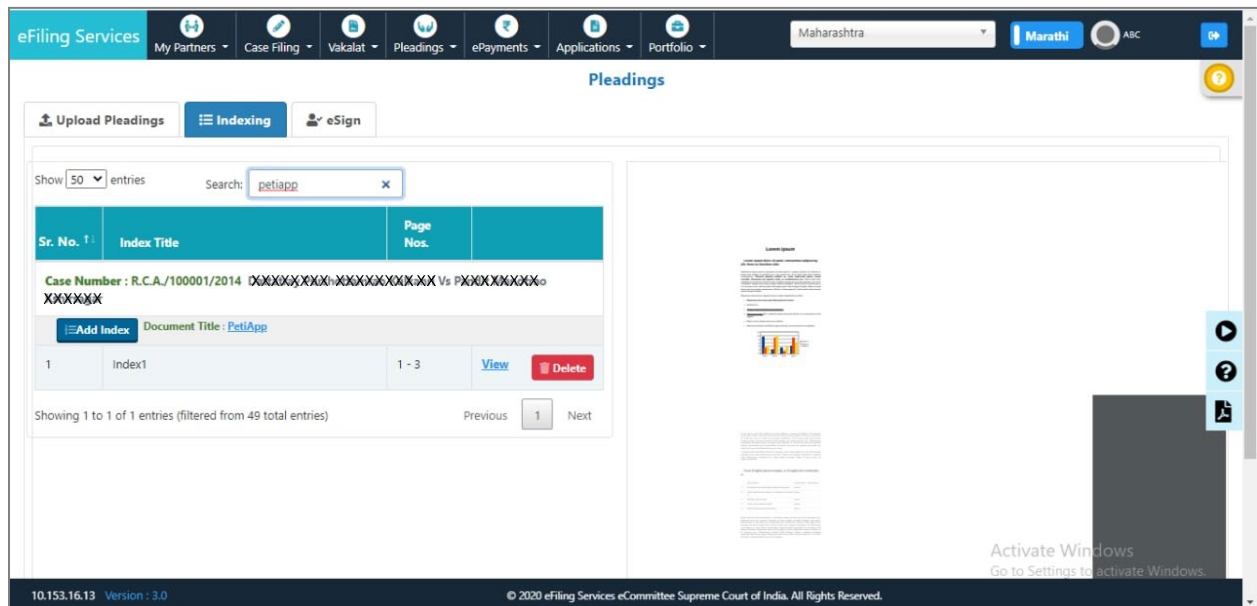


Fig: Indexing Appears in the Table.

6.4.2.3 Pleading eSign (For Advocate and Litigant)

Pleading eSign tab enables user to assign signatories and e-sign a pleadings (document). Multiple parties can e-sign a single document.

❖ Authorize Signatories

This facility allows user to assign signatories for a document including the advocates or clients. The service also enables to specify the mode of signing- whether it will be e-signed or OTP verified by the signatory. Only the assigned advocates and clients are able to sign the document. When a client is assigned as signatory by the advocate, he will be able to see the document for e-signing under pleadings menu.

- Click on **Authorize Signatories** to authorize who can sign the selected document.
- Check the box for those who the user wishes to authorize. Check box is provided in front of their names.

- Select the method of signing, by selecting the radio button for eSign or OTP. For OTP, enter the mobile number and the OTP is sent to that number.
- Click on Submit button.
- The message, “Signatory Authorized Successfully” is displayed. This signatory will now be able to eSign/ OTP verify document through own login.

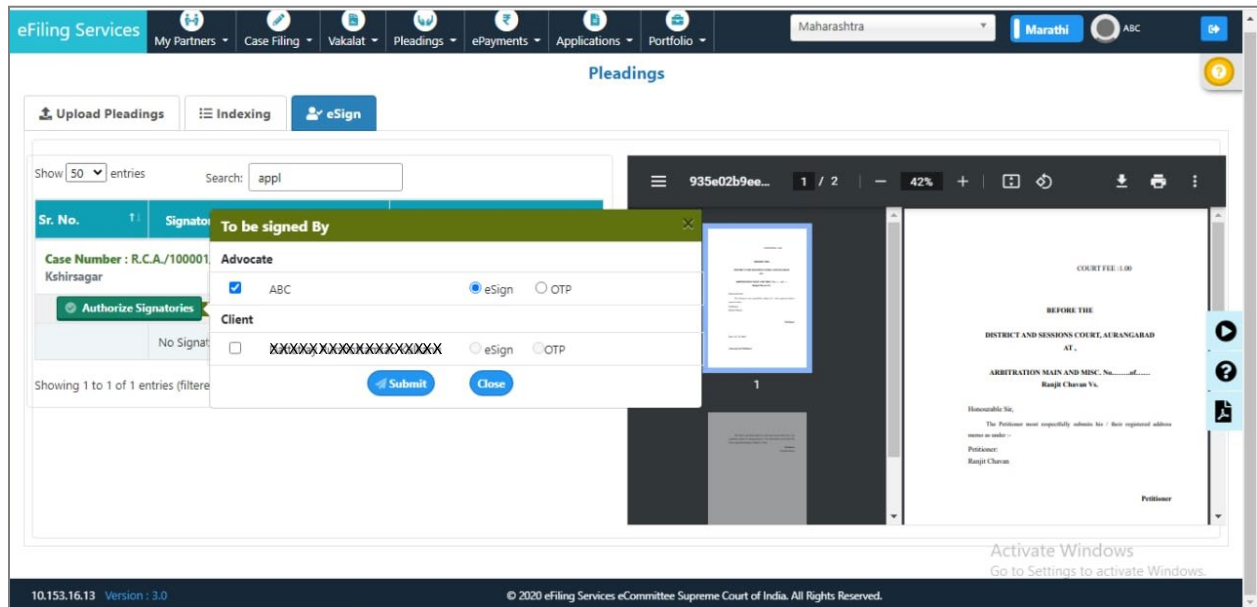


Fig: Authorize Signatories

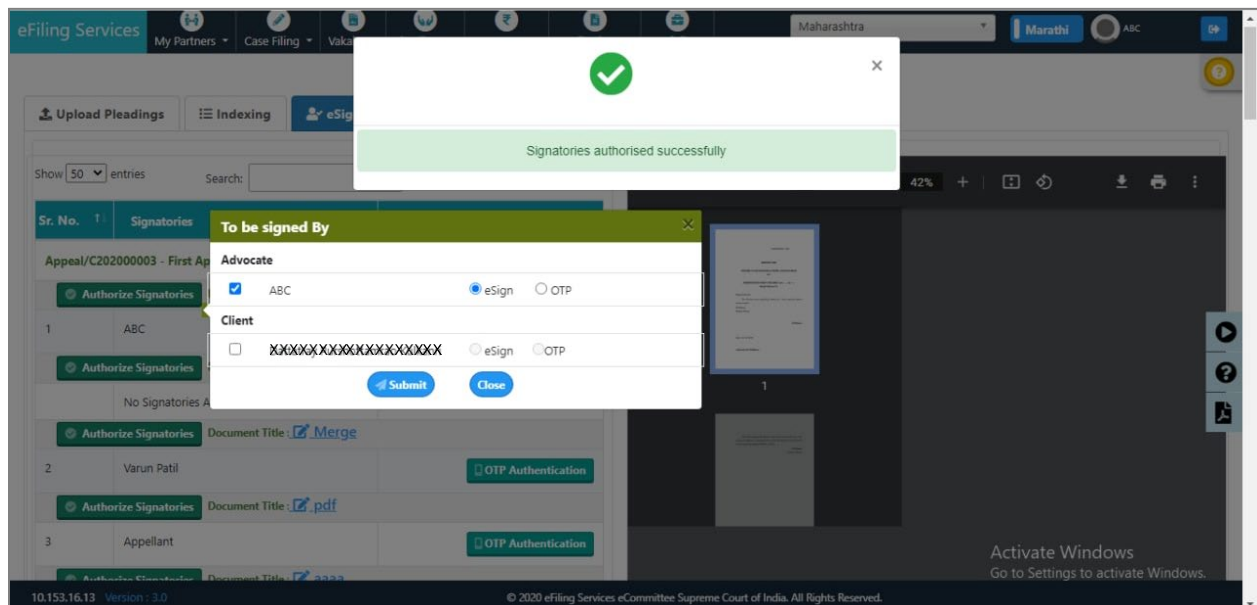


Fig: Signatory Authorized Successfully

❖ eSign Verification

Click on **eSign** button next to the party name; Click on **Prepare PDF for e-sign** and then on **Submit for e-signing**. You will be directed to C-DAC site for e-signing. The procedure requires Aadhaar based OTP verification.

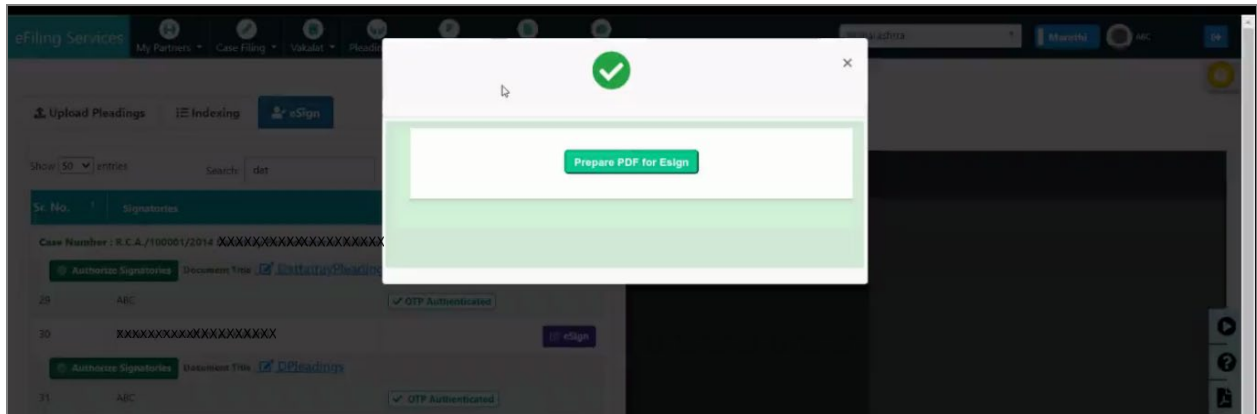


Fig: Prepare PDF for eSign

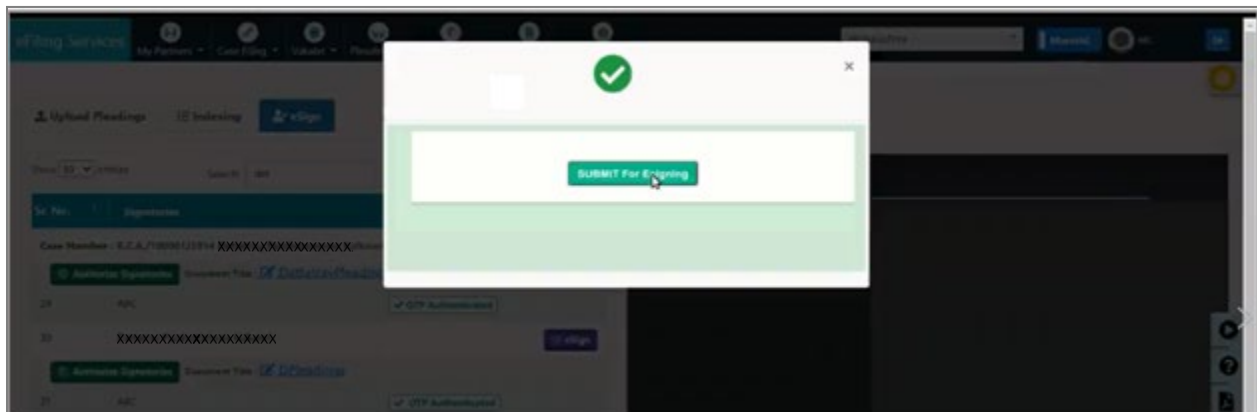


Fig: Submit for eSigning



Fig: Authentication for Aadhaar

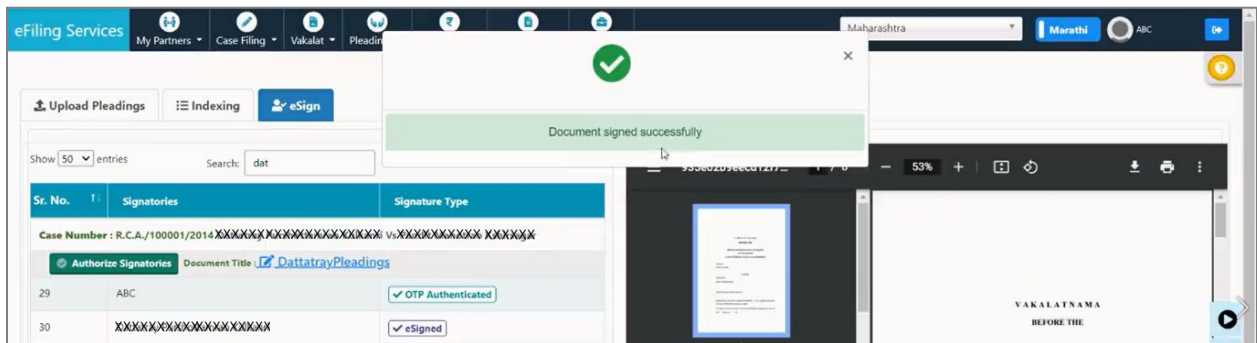


Fig: Document eSigned successfully



Fig: E-signed Document

❖ OTP Verification

- Click on **Get OTP** button in front of the desired document.
- Click Get OTP.
- Enter the OTP and click Verify.
- OTP verification success message is displayed.

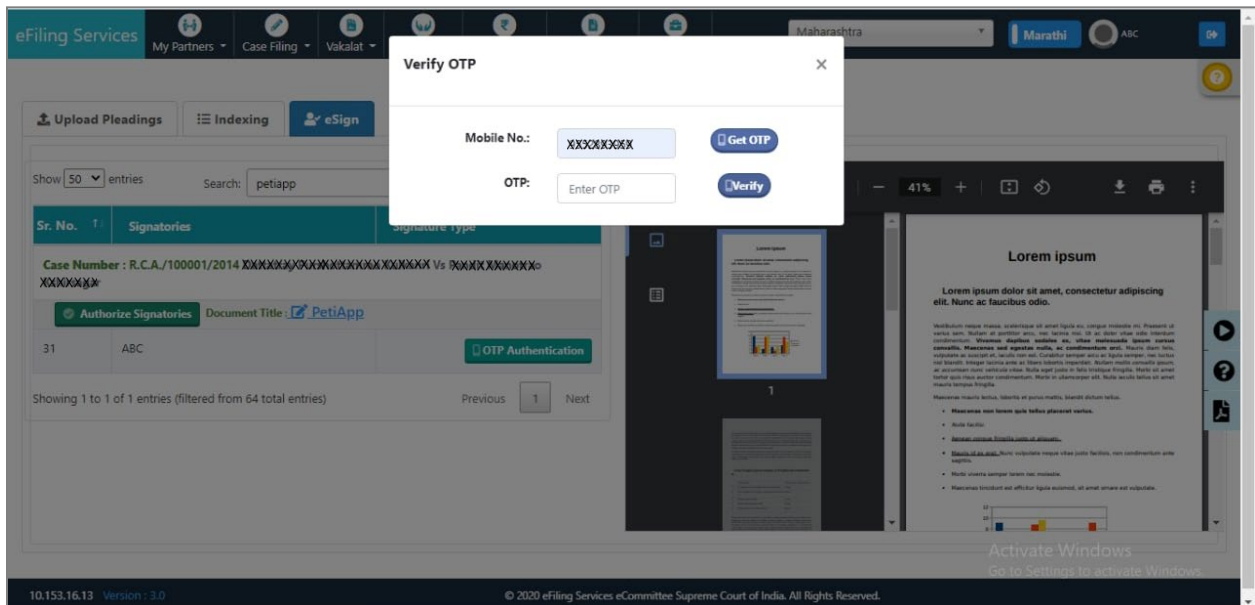


Fig: OTP Verification

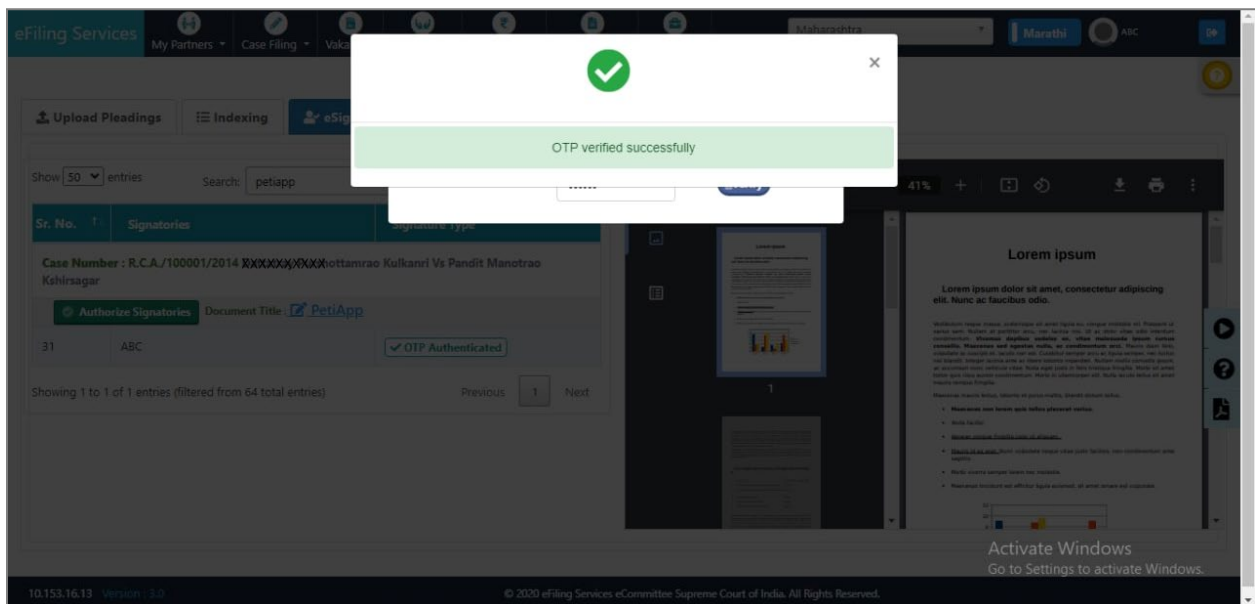


Fig: OTP Verification Success

6.4.3 Record Oath

This submenu allows user to record their oath online. The oath is a way of proof that all the uploaded documents are true and verified.

- Select **Pleadings**.
- Select **Record Your Oath**.
- Select radio button for **New Case** or **Existing Case**.
- Select the required **eFiling Number**.
- Select the **document**.

The case details such as Establishment Name, Case Type, Cause Title, and Client Name are displayed and the document is displayed in the right-side window.

- Click on **Record your Oath**. A window with capture screen and oath affirmation is displayed.
- Click **Start Recording** to record the oath.
- When oath recording is complete, click **Upload to Server** for uploading the oath.
- After oath recording the document is added in list of documents (left bottom part of the screen) for which oath is recorded. The report can be downloaded in the PDF, Excel or CSV formats.

The screenshot displays the 'Oath Recording' interface. On the left, there are search filters for 'New Case' and 'Existing Case'. The 'e-Filing Number' is 'Execution petition (Darkhast) on the basis of a de...'. The 'Documents' dropdown is set to 'State Of Maharashtra'. The 'Establishment Name' is 'District and Sessions Court, Aurangabad'. The 'Case Type' is 'Execution petition (Darkhast) on the basis of a decree of Civil Court'. The 'Cause Title' is 'State Of Maharashtra Vs Test Dasdada'. The 'Client Name' is 'State Of Maharashtra'. A 'Record your Oath' button is present. Below the filters, there is a search bar and a table with columns 'Sr. No.', 'Document Title', and 'Oath Video'. The table is currently empty, showing 'No data available in table'. On the right, a 'Process' table is visible, listing various court processes with columns for Sr. No., From Establishment Name, Case No., Process ID, Process Name, Address, To, and Date. The process table contains 7 entries.

Sr. No.	From Establishment Name	Case No.	Process ID	Process Name	Address	To	Date
1	District and Sessions Court, Aurangabad	M.A.C.P./661/2019	PMHAR01802202019_3_2	Notice / Summons under Motor Accident Claim Petition	Darbhach Vahanam Badli	Dist Court Senior Division, Aurangabad	Yet to served
2	District and Sessions Court, Aurangabad	M.A.C.P./488/2019	PMHAR018055412019_1_1	Notice / Summons under Motor Accident Claim Petition	Dattatraya Birgadale Dighe	Dist Court Senior Division, Aurangabad	Yet to served
3	District and Sessions Court, Aurangabad	M.A.C.P./251/2019	PMHAR01802432019_3_3	Notice / Summons under Motor Accident Claim Petition	Panchbhat Jambhan Chav test	Dist Court Senior Division, Aurangabad	Yet to served
4	District and Sessions Court, Aurangabad	M.A.C.P./221/2019	PMHAR01802432019_3_2	Notice / Summons under Motor Accident Claim Petition	Krushna Chav test	Dist Court Senior Division, Aurangabad	Yet to served
5	District and Sessions Court, Aurangabad	M.A.C.P./661/2019	PMHAR01802202019_3_1	Notice / Summons under Motor Accident Claim Petition	Mahesh Khan Singh Khan	Dist Court Senior Division, Aurangabad	Yet to served
6	District and Sessions Court, Aurangabad	M.A.C.P./654/2019	PMHAR018078742019_1_3	Notice / Summons under Motor Accident Claim Petition	HDFC Ergo Insurance Co Ltd,	Dist Court Senior Division, Aurangabad	Yet to served
7	District and Sessions Court, Aurangabad	M.A.C.P./221/2019	PMHAR01802432019_3_3	Notice / Summons under Motor Accident Claim Petition	New India Assurance Co Ltd,	Dist Court Senior Division, Aurangabad	Yet to served

Fig: Oath Recording

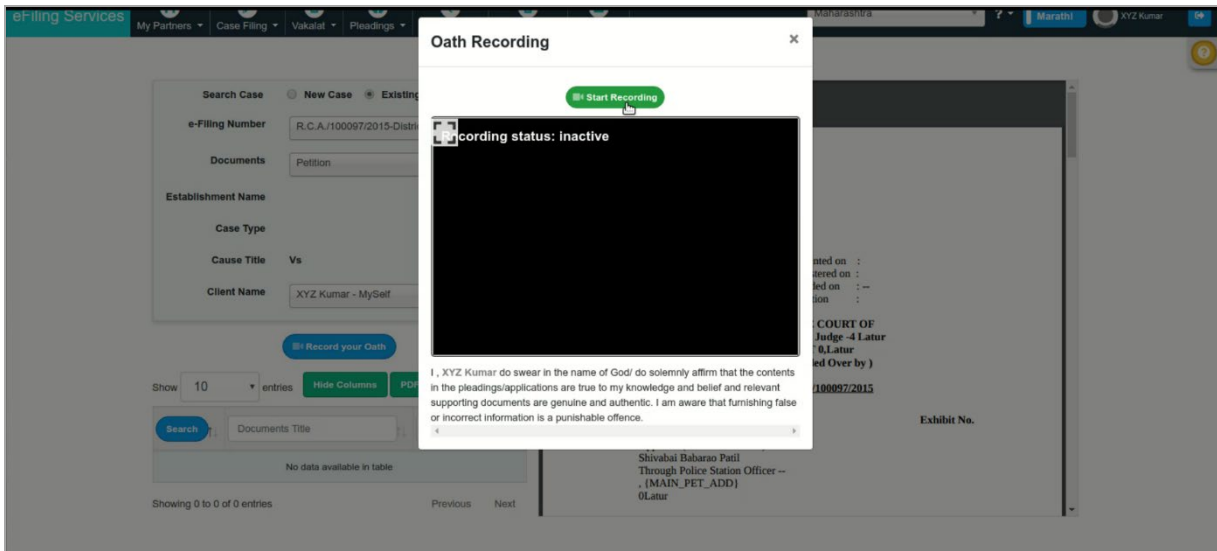


Fig: Start Oath Recording

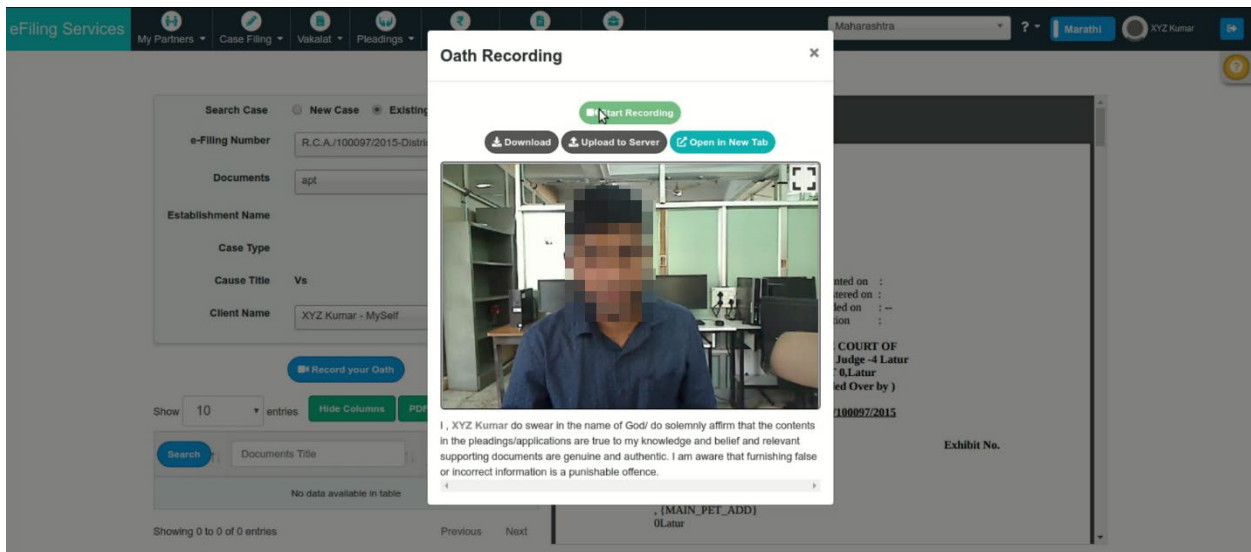


Fig: Oath Recording in Process

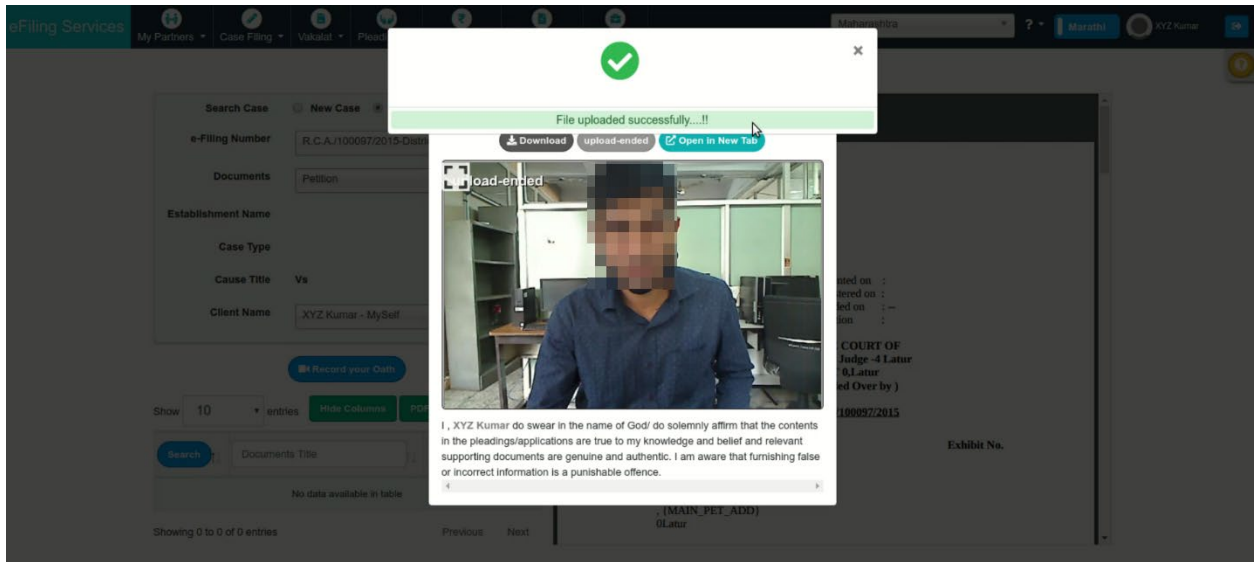


Fig: File uploaded successfully

6.5 ePayments

This menu facilitates the online transaction for different court payments.

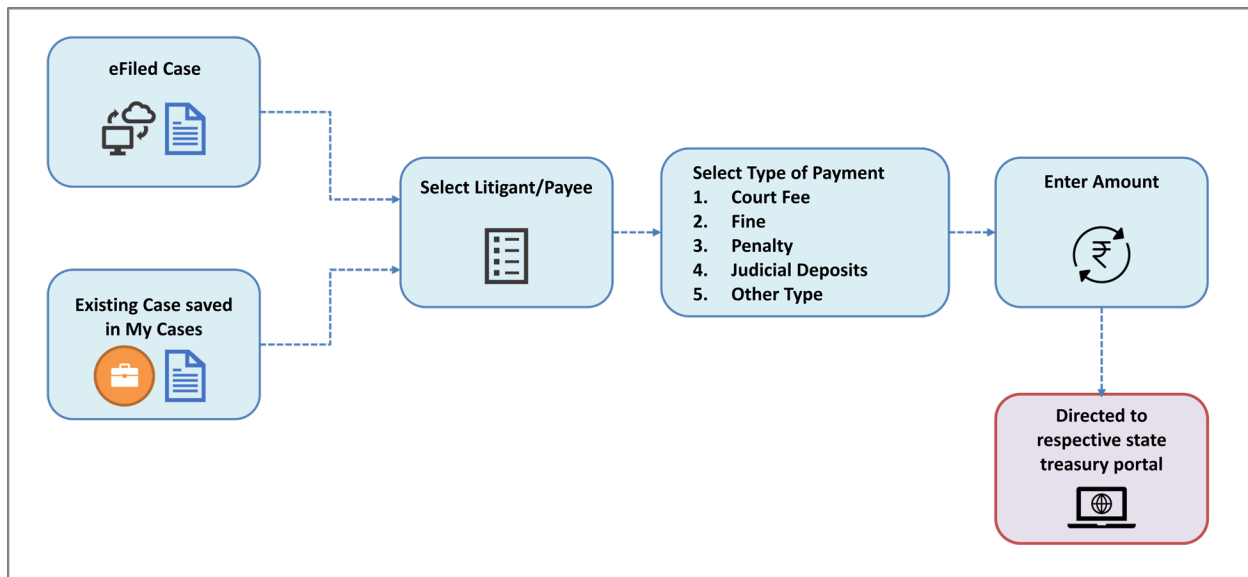


Fig: ePayments Flow

6.5.1 Payments (For Advocate and Litigant)

This submenu enables user to make payment to the court, through means of Court Fee, Judicial Deposit, Fine, Penalty or Others. The type of payments may vary for different states depending on the payment types enabled for that state.

- Select **ePayments** from main menu.
- Select **Payments** from submenu.
- Select suitable search option - **Search my Case** or **New Case**.
 - For **Search My Case**, enter the **Search Keyword** and select case from the drop down list.
 - For **New Case**, select **eFiling Number** from drop down list.
- The details of the case such as Appellant Name, My Case details and Establishment details are displayed.
- Select type of payment by clicking the required radio button. Only the payment types which are applicable for the selected case type appear.
- Enter the details such as **Payee Name**, **Party Name**, **Mobile Number** and **Amount** to be paid for each payment type.
- Check on **I agree to above terms and conditions**; Generate OTP button appears.
- Click on **Get OTP**; the OTP is sent to the entered mobile number.
- Enter the OTP generated and click on **Verify**.
- The page is redirected to respective vendors for payment. (refer screenshots below)

- The transactions can be viewed by clicking on **View Transactions** button provided on the right hand side.

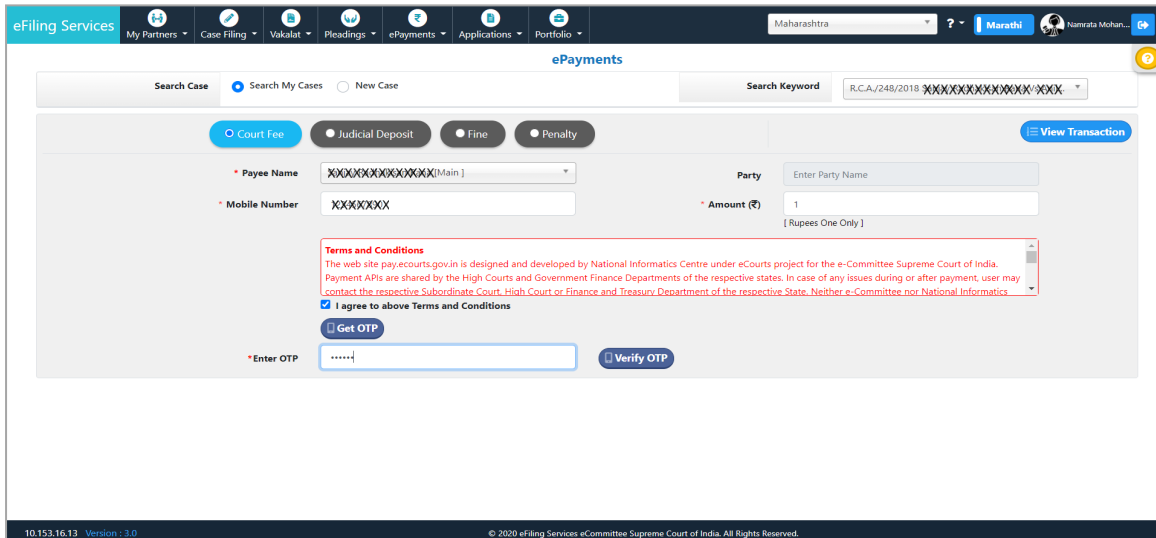


Fig: e-Payment

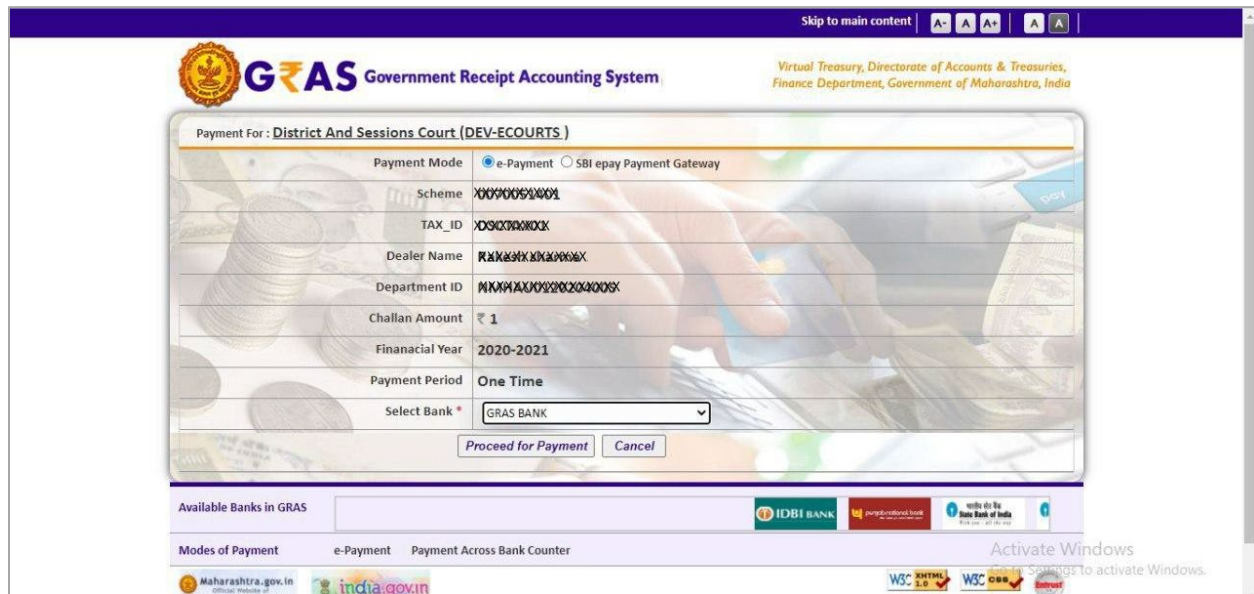


Fig: For payment, the site is redirected to respective vendor



Fig: GRN Number

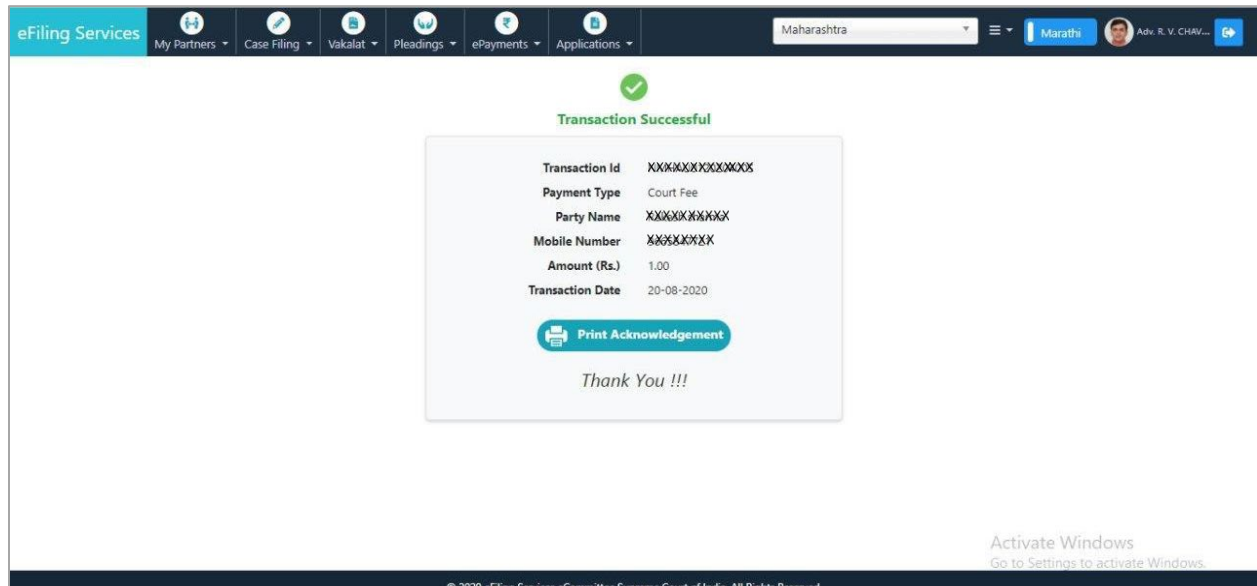


Fig: Acknowledgement

Sr. No.	Payment Type	Establishment Name	Party Name	Amount (₹)	Date	GRN No/sbi ref id	Bank CIN No.	Action
1	Court Fee	Civil Court Junior Division , Kandhar	XXXXXXXXXX	1.00	31-07-2020	Get Challan Details	Get Bank Details	View Challan
2	Court Fee	District and Sessions Court, Aurangabad	XXXXXX	70000.00	31-07-2020	MH000038172202021E	02003942020073107281	
3	Court Fee	Civil Court Senior Division, Aurangabad	XXXXXXXXXXr	1.00	31-07-2020	Get Challan Details	Get Bank Details	View Challan
4	Court Fee	Civil Court Senior Division, Aurangabad	XXXXXXXXXXr	1.00	31-07-2020	Get Challan Details	Get Bank Details	View Challan
5	Court Fee	Civil Court Senior Division, Aurangabad	XXXXXXXXXXr	1.00	31-07-2020	Get Challan Details	Get Bank Details	View Challan
6	Court Fee	Civil Court Senior Division, Aurangabad	XXXXXXXXXXr	1.00	31-07-2020	Get Challan Details	Get Bank Details	View Challan
7	Court Fee	District and Sessions Court, Aurangabad	XXXXXXXXXX XXXXXXXXXX	50.00	30-07-2020	Get Challan Details	Get Bank Details	View Challan
8	Court Fee	District and Sessions	XXXXXXXXXX	50.00	30-07-	Get Challan Details	Get Bank Details	View

Fig: View Transaction

6.5.2 Court Fee Wallet (For Advocate)

This submenu is used to add money to your wallet establishment-wise to pay court fee. Current available balance will be visible on the right side. This is total of all the establishment-wise wallet balances.

Note: The money added to the selected establishment can be used for a group of establishments; the establishments in the group vary from state to state.

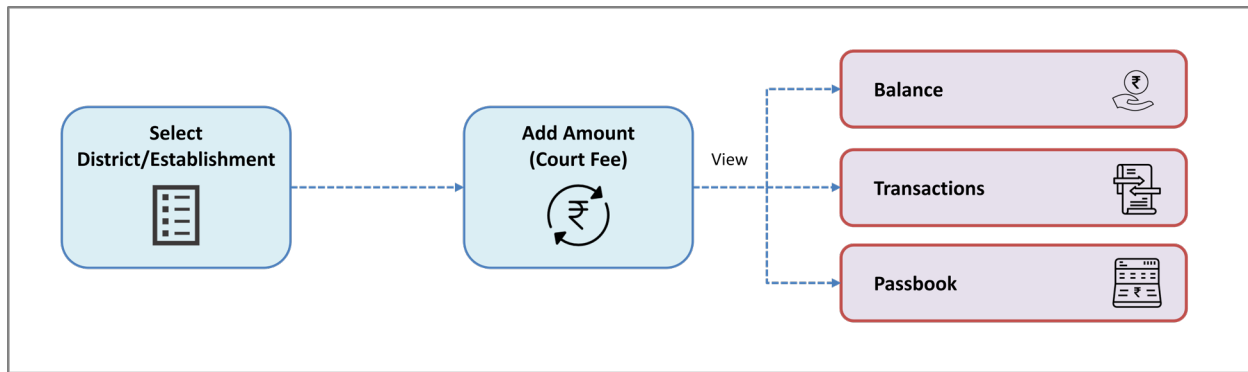


Fig: Court Fee Wallet Flow

To add balance:

- Select **e-Payments**.
- Select **Court Fee Wallet**. Current wallet balance (for all establishments) is displayed on right hand side of the screen.
- To add balance to wallet:
 - Select **District**.
 - Select **Establishment Name**. Click on the link “Wallet can be used...” to view the establishments for which this wallet can be used for payment of court fee.
 - Check on **I agree to above Terms and Conditions**.
 - Enter the amount to be added to Court Fee Wallet.
 - Click on **Get OTP**.
 - Enter OTP and click on **Verify**.
 - The page is redirected to respective vendors for payment. (refer screenshots below)
 - On successful transaction, new balance is reflected on the screen.
- Facilities to view **Balance History, Transactions** and **Passbook** are provided. Click on the corresponding button to view the lists. Balance history displays the money added (credits) to the wallet, transactions displays all the payments (debits), while passbook displays both additions and payments.

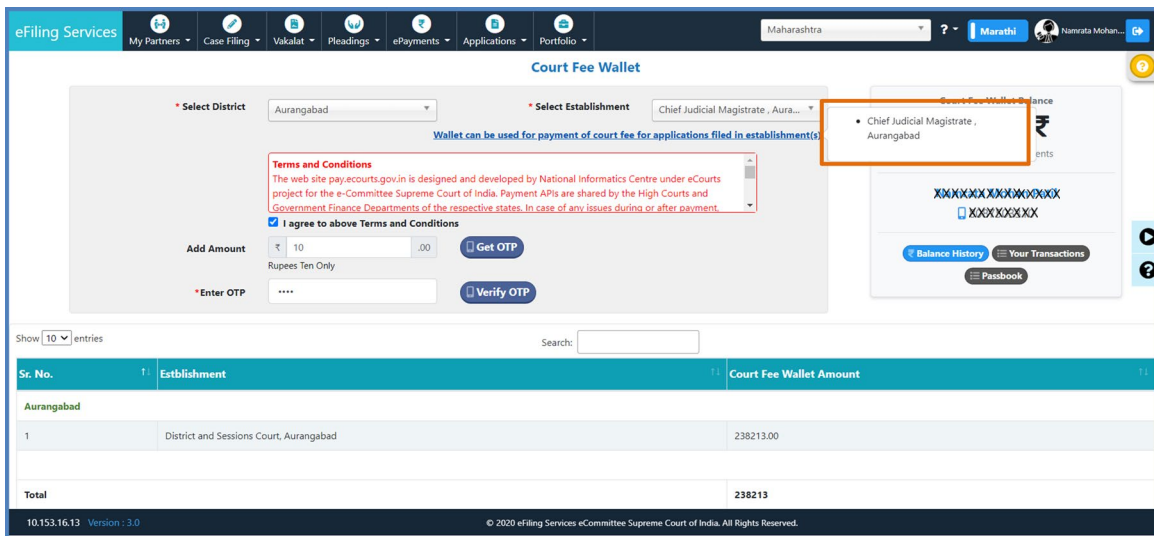


Fig: Court Fee Wallet and establishments for which the wallet is applicable

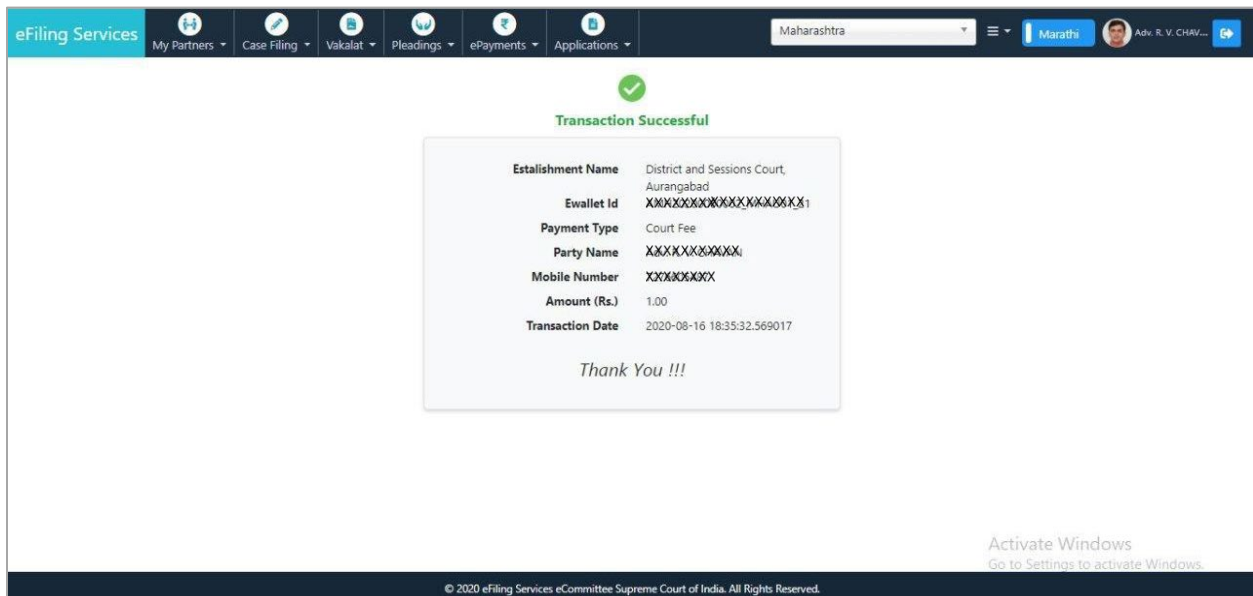


Fig: Acknowledgement court fee wallet

Transaction List

Show 5 entries Search:

Sr. No.	Application ID	E-Filing No./Case No.	Cause Title	GRN	Date	Amount (₹)
Ahmednagar						
District and Session Court, Ahmednagar						
1	22/2020[Taking Adjournment] ₹1000	Civil revision Application - C20200019/Civil revision Application	XXXXXXXXXX XXXXXXXXXX	MH000041202202021E	2020-11-05	1000.00
2	19/2020[Taking Adjournment] ₹10232	Civil revision Application - C20200019/Civil revision Application	XXXXXXXXXX XXXXXXXXXX	MH000041202202021E	2020-11-05	10232.00
3	11/2020[To release on P.R. Bond] ₹15	Application by a tenant for fixation of standard rent - C20200052/Application by a tenant for fixation of standard rent	XXXXXXXXXX XXXXXXXXXX	MH000038157202021E	2020-10-21	10.00
4	11/2020[To release on P.R. Bond] ₹15	Application by a tenant for fixation of standard rent - C20200052/Application by a tenant for fixation of standard rent	XXXXXXXXXX XXXXXXXXXX	MH000038157202021E	2020-10-21	10.00
5	11/2020[To release on P.R. Bond] ₹15	Application by a tenant for fixation of standard rent - C20200052/Application by a tenant for fixation of standard rent	XXXXXXXXXX XXXXXXXXXX	MH000038157202021E	2020-10-21	10.00

Showing 1 to 5 of 1,240 entries

Previous 1 2 3 4 5 ... 248 Next

Fig: Transaction List

Balance History

Show 5 entries Search:

Sr. No.	Court Fee Wallet ID	GRN	Date	Amount
Aurangabad				
District and Sessions Court, Aurangabad				
1	XXXXXXXXXXXXXXXXXXXX	MH000038159202021E	2020-10-21	10.00
2	XXXXXXXXXXXXXXXXXXXX	MH000038158202021E	2020-10-21	10.00
3	XXXXXXXXXXXXXXXXXXXX	MH000038157202021E	2020-10-21	10.00
4	XXXXXXXXXXXXXXXXXXXX	MH000041202202021E	2020-11-05	250000.00

Showing 1 to 4 of 4 entries

Previous 1 Next

Fig: Balance History

Passbook

From Date: 01-11-2019 To Date: 10-11-2020 [View](#)

Show 5 entries Search:

Sr.no	Court Fee Wallet	Application	Date	Debit	Credit	Status	Amount
District and Sessions Court, Aurangabad							
1	XXXXXXXXXXXXXXXXXXXX	AMH20200000002A202000001	2020-07-24 13:46:32.807744	debit	-	Amount withdraw for application	5.00
2	XXXXXXXXXXXXXXXXXXXX	AMH20200000002A202000001	2020-07-24 13:46:32.807744	debit	-	Amount withdraw for application	5.00
3	XXXXXXXXXXXXXXXXXXXX	AMH20200000002A202000001	2020-07-24 13:46:32.807744	debit	-	Amount withdraw for application	5.00
4	XXXXXXXXXXXXXXXXXXXX	AMH20200000002A202000001	2020-07-24 13:46:32.807744	debit	-	Amount withdraw for application	5.00
5	XXXXXXXXXXXXXXXXXXXX	AMH20200000002A202000001	2020-07-24 13:46:32.807744	debit	-	Amount withdraw for application	5.00

Showing 1 to 5 of 752 entries

Previous 1 2 3 4 5 ... 151 Next

Fig: Passbook

6.6 Applications

The menu enables user to file Interlocutory Applications. Only advocates can file the applications and pay the fee. However, the application needs to be authenticated by advocate as well by litigant. Accordingly, only authentication menu is available for the litigant user.

6.6.1 Interlocutory Applications Filing (only for Advocate)

6.6.1.1 Applications

This tab allows user to file a new IA and edit/delete previous applications.

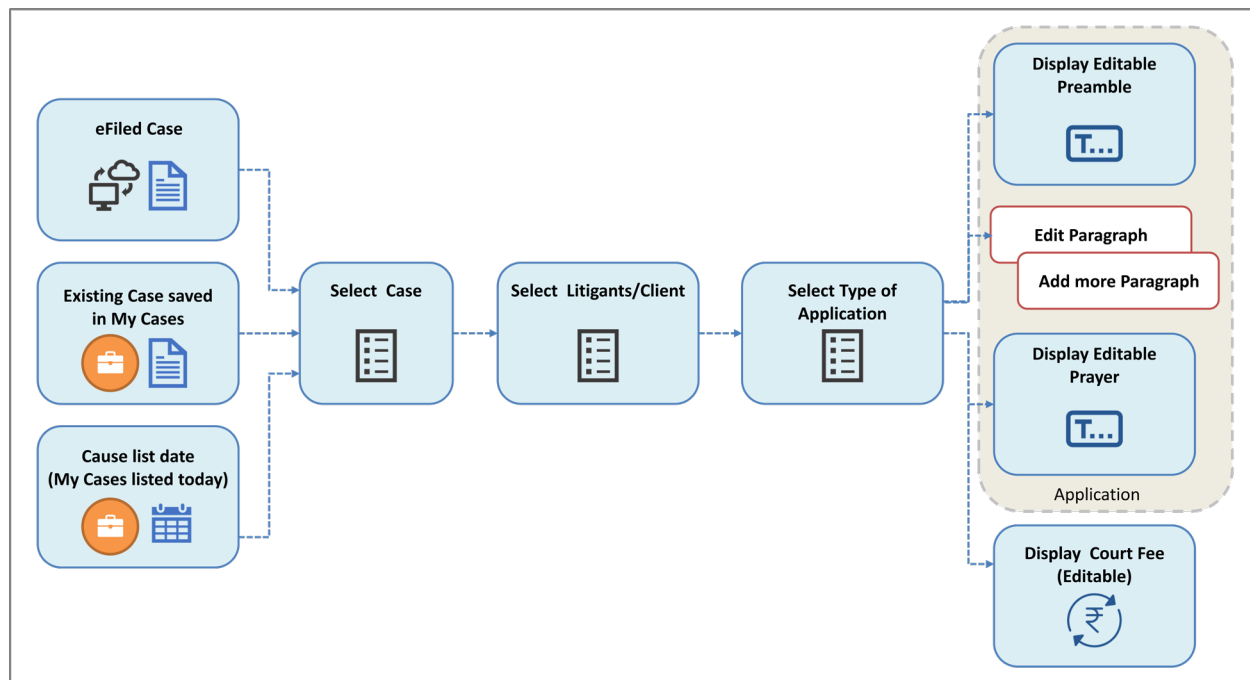


Fig: Application Filing Flow

To file an application-

- Select **Interlocutory Applications Filing**.
- Select **Applications**.
- Select radio button for **Search My Cases**, **Cause List Date** or **New Cases**. By default, Search My Cases is selected.
 - For **Search My Case**, enter at least 3 characters of **Search Keyword** and select the case from the dropdown list.
 - For **Cause List Date**, select the date and select the case on that date by checking on **Select Case** on the right side of the table.
 - For **New Cases**, select **eFiling Number** from the dropdown list.
- The details of the case are displayed.

The screenshot shows the 'Applications' page in the eFiling Services system. The top navigation bar includes 'My Partners', 'Case Filing', 'Vakalat', 'Pleadings', 'ePayments', 'Applications', and 'Portfolio'. The 'Applications' section is active, and the 'Search Case' tab is selected. Under 'Search Case', the 'Search My Cases' radio button is chosen. A search bar is present with a 'Search Keyword' dropdown menu.

Fig: Search Case by Search My Cases

The screenshot shows the 'Applications' page with the 'Cause List Date' radio button selected. A date range '01-01-2020' is entered in the 'Select Date' field. Below the search bar, a table is displayed with the following columns: Sr. No., Establishment, PDE/Case Number, Case Title, Litigant, and Select Case. The table content is empty, and the text 'Data not found' is displayed below the table.

Fig: Search Case by Cause List Date

The screenshot shows the 'Applications' page with the 'New Case' radio button selected. The 'e-Filing Number' dropdown menu is open, displaying a list of case titles. The list includes: Arbitration Petition - C202000061 - Rajiv Vs Anil, Arbitration Petition - C202000051 - Geeta Bajaj Vs Rajiv Shukal, First Appeal/Civil Appeal - C202000050 - Prakash Kachru Dabhade Vs, Motor Accident Claim petition - C202000038 - Ramdin Vs, Motor Accident Claim petition - C202000037 - Azmal Vs, and First Appeal/Civil Appeal - C202000034 - Appellant123 Vs.

Fig: Search Case by New Case

❖ File new Application

- Select the required case by searching it.
- Select **Application** from the dropdown list.
- The **Preamble, Prayer** and **Court Fee** are retrieved on selecting the application. User can change these, if required.
- Enter text in **Paragraph**. The user can add more paragraphs by clicking on **Add More**.
- Click on **Submit** button.
- The message '**Application added successfully**' is displayed.

The screenshot shows the 'Applications' form in the eFiling Services interface. At the top, there are navigation tabs: My Partners, Case Filing, Vakalat, Pleadings, ePayments, Applications, and Portfolio. The user is logged in as 'Namrata Mohan...'. The case details are: Sanjay Radhakisan Rana Vs Anil Jagannath Rana. The application type is 'Taking Adjournment'. The preamble is 'The above named most humbly begs to submit as under'. The prayer is 'It is therefore most humbly prayed that this Hon'ble court be pleased to adjourn the case for any other suitable future date in the interest of justice.' The court fee is 10. The form includes search options, a search keyword, and a submit button.

Fig: Application Filing

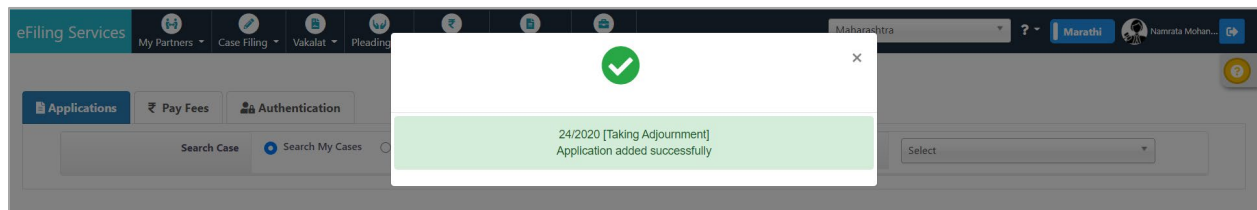


Fig: Application Added Successfully

❖ Edit Applications

- Click the link **View Previous Application**; list of all the applications for the selected eFiling number or keyword is displayed.
- The user is able to edit or delete application by clicking the corresponding icons.

The screenshot shows the 'View Previous Application' view in the eFiling Services interface. The 'Previous Applications (1)' table is displayed, showing one application with the following details:

Sr. No.	Application No.	Application Type	Date	Status	Action
1	A24/2020	Taking Adjournment	06-11-2020	Pending	

The table also includes 'Previous' and 'Next' navigation buttons.

Fig: View Previous Application

6.6.1.2 Pay Fees

This tab allows user to pay fees for the application filing using court fee wallet.

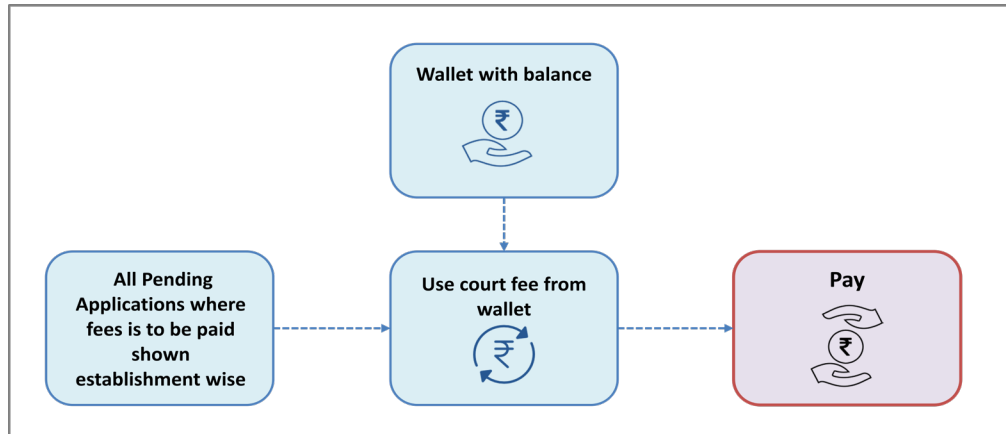


Fig: Pay Application Fee Flow

To pay the fee:

- Select **Applications**.
- Select **Interlocutory Application Filing**.
- Select **Pay Fees**.
- A table is displayed with entries of Application, PDE/ Case Number, Case Title, and Court Fees for every establishment that is displayed.
- The **wallet** balance for every establishment is also shown in the table.
- To pay the fee, select the case for which the payment is to be made by checking the check box provided on left in each case row, and then click on **Pay** button on the bottom of the table.

Note: Court fee wallet balance of one establishment cannot be used to pay fees in other establishment. Please ensure that enough balance is available in the wallet of the required establishment. If not, add balance through e-payment menu.

- On clicking the Pay button, the message, “**Payment Done Successfully [Application Type] [Amount]**” is displayed.

The screenshot shows the 'Pay Fees' tab in the eFiling Services application. The interface includes a navigation bar with tabs for 'Applications', 'Pay Fees', and 'Authentication'. Below the navigation bar, there is a search bar and a table of applications. The table has the following columns: Sr. No., Application, E-Filing No./Case Number, Case Title, Date, and Court Fee. The table lists several applications, including 'Arbitration Petition - C202000051' and 'Sessions Case/361/2017'. A 'Wallet Balance' of ₹238218.00 and a 'Subtotal' of ₹0 are shown. The interface also includes navigation tabs for Applications, Pay Fees, and Authentication, and a search bar.

Sr. No.	Application	E-Filing No./Case Number	Case Title	Date	Court Fee (₹)
District and Sessions Court, Aurangabad					
	12/2020 [Taking Case on Board]	Arbitration Petition - C202000051 [eFiled Case] [Arbitration]	Geeta Bajaj Vs Rajiv Shukal	21-10-2020	₹ 5
	13/2020 [Taking Case on Board]	Sessions Case/361/2017	State of Maharashtra Vs Ranjana Suyog Chavan	22-10-2020	₹ 5
	15/2020 [Taking Adjournment]	Arbitration Petition - C202000061 [eFiled Case] [Arbitration]	Rajiv Vs Anil	27-10-2020	₹ 10
	6/2020 [Taking Adjournment]	Sessions Case/361/2017	State of Maharashtra Vs Ranjana Suyog Chavan	27-10-2020	₹ 10
	17/2020 [Granting leave to deliver interorganities]	Application by a tenant for fixation of standard rent - C202000052 [eFiled Case] [Compensation]	Ram Kumar Vs Amit Kumar	04-11-2020	₹ 5000
	18/2020 [Extension of time for filing MS]	Application by a tenant for fixation of standard rent - C202000052	Ram Kumar Vs Amit Kumar	04-11-2020	₹ 1000

Fig: Pay Fee

The screenshot shows a successful payment confirmation dialog box. The dialog box displays a green checkmark and the text 'Payment done successfully 12/2020[Taking Case on Board] ₹5'. The background shows the same application table as in the previous screenshot, but with a dimmed appearance.

Fig: Payment Done Successfully

6.6.1.3 Authentication

The tab enables advocate to authenticate the application before submission. The application needs to be authenticated by all the litigants and advocate before final submission.

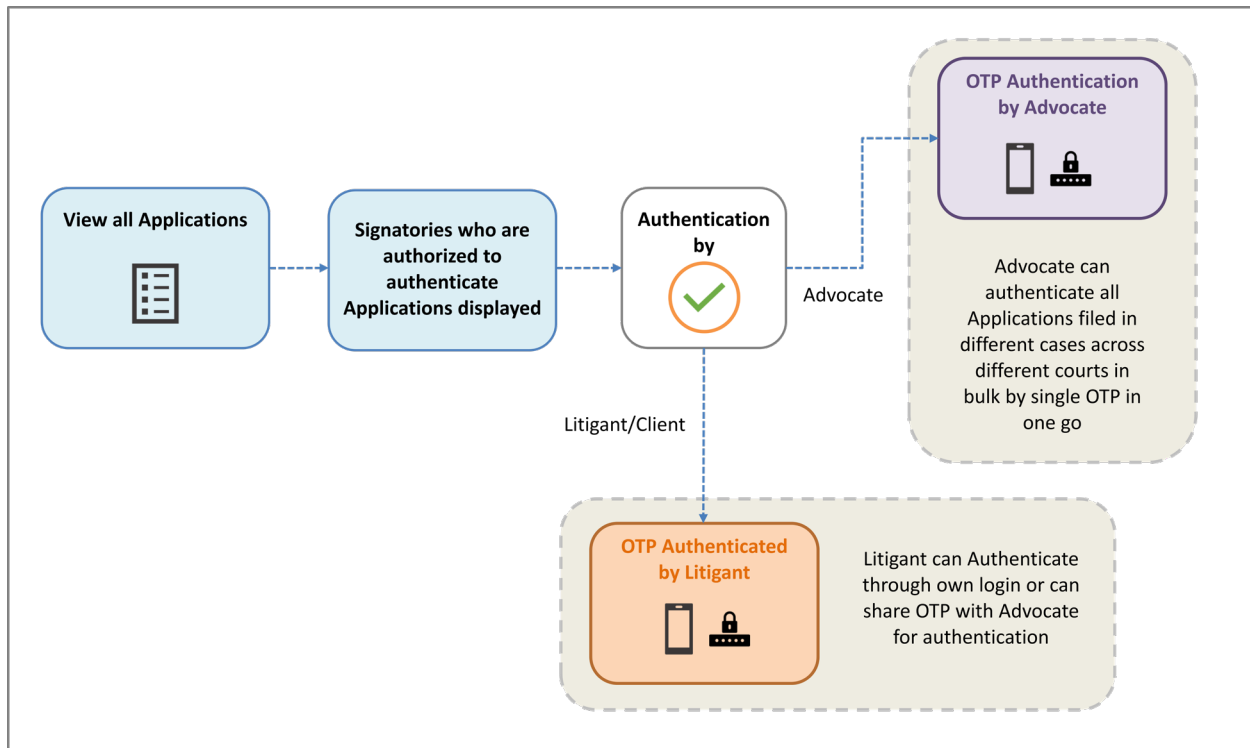


Fig: Application Authentication Flow

To authenticate application/s-

- Select **Application**.
- Select **Interlocutory Application Filing**.
- Select **Authentication**.

An establishment-wise list of the applications is displayed with details such as Application, eFiling/ Case Number, Case Title and Authentication.

- In the authentication column, status is displayed whether the application is authenticated by the litigants.
- Advocate authentication status is displayed at the bottom of the table.

The screenshot shows the 'Applications' page in the eFiling Services interface. The page has a navigation bar at the top with various menu items like 'My Partners', 'Case Filing', 'Vakalat', 'Pleadings', 'ePayments', 'Applications', and 'Portfolio'. The state is set to 'Maharashtra' and the language is 'Marathi'. The user is logged in as 'Namrata Mohan...'. Below the navigation bar, there are tabs for 'Applications', 'Pay Fees', and 'Authentication'. The 'Applications' tab is active, showing a table of applications. The table has columns for 'Sr. No.', 'Application', 'E-Filing No./Case Number', 'Case Title', 'Date', and 'Authentication'. There are three rows of applications listed. The first row is for a 'First Appeal/Civil Appeal' filed on 4/2020. The second row is for a 'First Appeal/Civil Appeal' filed on 5/2020. The third row is for a 'Spl Case MSEP/100092/2008' filed on 7/2020. Each row has a 'View Application' link and a checkbox to indicate if the application has been viewed and is ready for submission. The first row's checkbox is checked, and there is an 'OTP Authenticated' button. The second row's checkbox is unchecked. The third row's checkbox is unchecked.

Sr. No.	Application	E-Filing No./Case Number	Case Title	Date	Authentication
1	4/2020 [₹ 5] [Bringing Legal Heirs/representatives on record]	First Appeal/Civil Appeal - C202000034 [eFiled Case] [Appeal]	Appellant123 Vs	15-10-2020	View Application <input checked="" type="checkbox"/> I have viewed the application and wish to submit Litigant (Both Advocate and Litigant Authentication Required) 2 Appellant123 ✓ OTP Authenticated
2	5/2020 [₹ 5] [Issue Attachment Warrant]	First Appeal/Civil Appeal - C202000034 [eFiled Case] [Appeal]	Appellant123 Vs	15-10-2020	View Application <input type="checkbox"/> I have viewed the application and wish to submit Litigant (Only Advocate Authentication Required) 2 Appellant123
3	7/2020 [₹ 5] [Taking Case on Board]	Spl Case MSEP/100092/2008	State of Maharashtra Vs Ajal Husen Lais Ahmed	19-10-2020	View Application <input type="checkbox"/> I have viewed the application and wish to submit Litigant (Only Advocate Authentication Required) 2 State of Maharashtra

Fig: Application Authentication Form

❖ Authentication Procedure

- User may view the application by clicking on **View Application** link in Authentication column.
- Select the application to be authenticated by checking the checkbox **I have viewed the application and wish to submit** in the application row.
- Click the **Authentication Pending** button in front of advocate name at the bottom of the table. A message for OTP verification is displayed.
- Click **Send OTP** to receive the OTP on your registered mobile number; enter it and click **Verify**.
- On successful verification '**Application Submitted successfully**' message is displayed.
Note: Advocate may also authenticate of the Litigant's behalf by clicking the **Authentication Pending** button in front of the litigant name. However, OTP is received on the litigant's mobile number and with permission; it can be entered by the advocate.

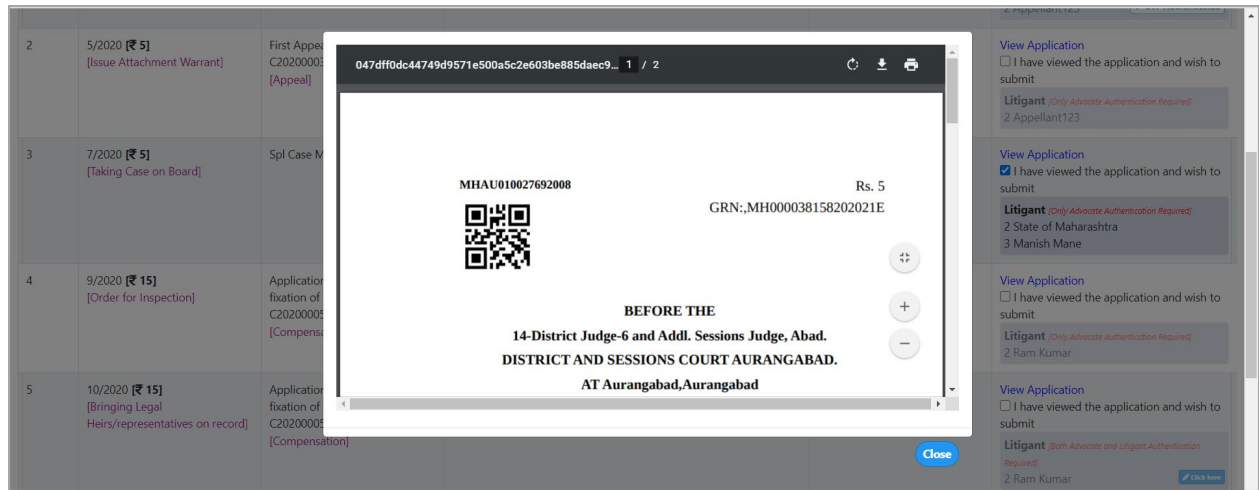


Fig: View Application

2	5/2020 [₹ 5] [Issue Attachment Warrant]	First Appeal/Civil Appeal - C202000034 [eFiled Case] [Appeal]	Appellant123 Vs	15-10-2020	View Application <input type="checkbox"/> I have viewed the application and wish to submit Litigant (Only Advocate Authentication Required) 2 Appellant123
3	7/2020 [₹ 5] [Taking Case on Board]	Spl Case MSEB/100092/2008	State of Maharashtra Vs Afjal Husen Lais Ahmed	19-10-2020	View Application <input checked="" type="checkbox"/> I have viewed the application and wish to submit Litigant (Only Advocate Authentication Required) 2 State of Maharashtra 3 Manish Mane
4	9/2020 [₹ 15] [Order for Inspection]	Application by a tenant for fixation of standard rent - C202000052 [eFiled Case] [Compensation]	Ram Kumar Vs Amit Kumar	21-10-2020	View Application <input type="checkbox"/> I have viewed the application and wish to submit Litigant (Only Advocate Authentication Required) 2 Ram Kumar

Fig: Select (check) the Application to be authenticated

10	18/2020 [₹ 1000] [Extension of time for filing W.S.]	Application by a tenant for fixation of standard rent - C202000052 [eFiled Case] [Compensation]	Ram Kumar Vs Amit Kumar	04-11-2020	View Application <input type="checkbox"/> I have viewed the application and wish to submit Litigant (Only Advocate Authentication Required) 2 Ram Kumar
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Showing 1 to 10 of 13 entries

Previous 1 2 Next

Advocate: Namrata Mohan Patil [Click here](#)

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Fig: Authentication Pending Button for Advocate

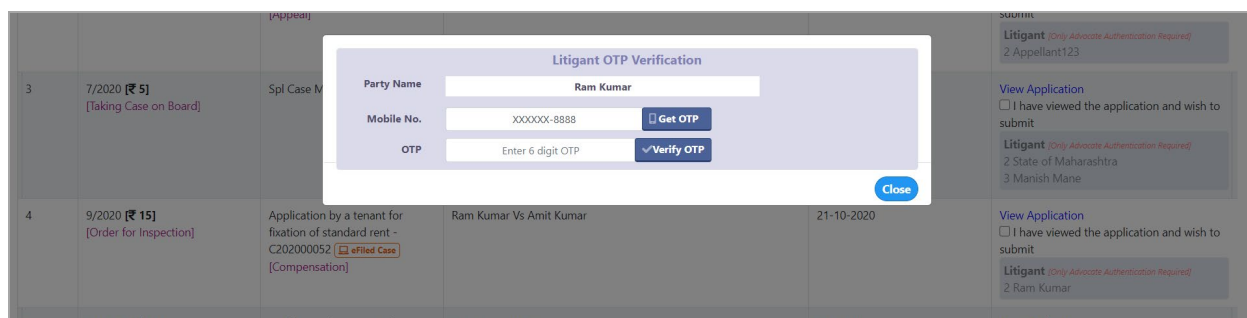


Fig: OTP Verification for Advocate

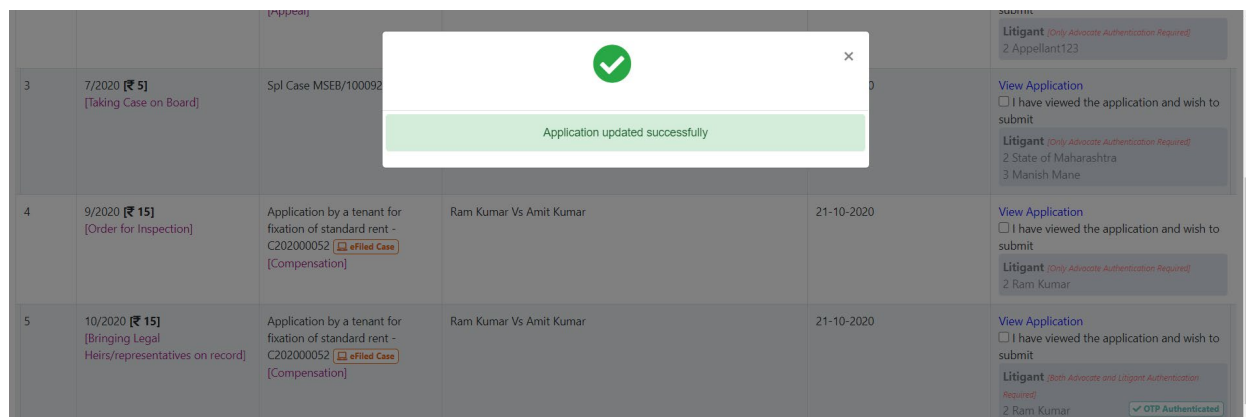


Fig: Application Submitted Successfully

6.6.2 Submitted Applications (only for Advocates)

The service enables user to view report of all submitted or pending for submission applications.

- Select **Applications** from main menu.
- Select **Submitted Applications** Report from submenu.
- Select whether report for **submitted** or **pending** applications is to be generated
- Specify the time period for which report needs to be generated and click on the search icon.
- A list with details including application type, eFiling no./ case number/ case title and authentication status is displayed.
- User may click on the **view application** link to see the application.

Submitted Applications

Submitted Pending

From Date: 01-01-2020 To Date: 06-11-2020

Show 10 entries

Sr. No.	Application	E-Filing No./Case Number	Case Title	Date	Authentication
District and Sessions Court, Aurangabad					
1	1/2020 [₹ 5] [Framing of additional issues]	First Appeal/Civil Appeal - C202000034 [eFiled Case] [Appeal]	Appellant123 Vs	15-10-2020	View Application Litigant 1 Appellant123
2	3/2020 [₹ 5] [Granting leave to deliver interrogatories]	First Appeal/Civil Appeal - C202000034 [eFiled Case] [Appeal]	Appellant123 Vs	15-10-2020	View Application Litigant 1 Appellant123
3	8/2020 [₹ 15] [Taking Adjournment]	Application by a tenant for fixation of standard rent - C202000052 [eFiled Case] [Compensation]	Ram Kumar Vs Amit Kumar	27-10-2020	View Application Litigant 1 Ram Kumar
4	16/2020 [₹ 5] [Order for Inspection]	Sessions Case/361/2017	State of Maharashtra Vs Ranjana Suyog Chavan	29-10-2020	View Application Litigant 1 State of Maharashtra

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Fig: Submitted Applications

Submitted Applications

Submitted Pending

From Date: 01-01-2020 To Date: 06-11-2020

Show 10 entries

Sr. No.	Application	E-Filing No./Case Number	Case Title	Date	Authentication
District and Sessions Court, Aurangabad					
1	4/2020 [₹ 5] [Bringing Legal Heirs/representatives on record]	First Appeal/Civil Appeal - C202000034 [eFiled Case] [Appeal]	Appellant123 Vs	15-10-2020	View Application Litigant (Both Advocate and Litigant Authentication Required) 1 Appellant123 ✓ OTP Authenticated
2	5/2020 [₹ 5] [Issue Attachment Warrant]	First Appeal/Civil Appeal - C202000034 [eFiled Case] [Appeal]	Appellant123 Vs	15-10-2020	View Application Litigant (Only Advocate Authentication Required) 1 Appellant123
3	7/2020 [₹ 5] [Taking Case on Board]	Spl Case MSEB/100092/2008	State of Maharashtra Vs Afjal Husen Lais Ahmed	19-10-2020	View Application Litigant (Only Advocate Authentication Required) 1 State of Maharashtra 2 Manish Mane
4	9/2020 [₹ 15] [Order for Inspection]	Application by a tenant for fixation of standard rent - C202000052 [eFiled Case] [Compensation]	Ram Kumar Vs Amit Kumar	21-10-2020	View Application Litigant (Only Advocate Authentication Required) 1 Ram Kumar

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Fig: Pending Application

6.6.3 Application Authentication (only for Litigant)

Litigants can authenticate an application using this menu.

- Select **Application**.
- Select **Application Authentication**.
- Select Advocate from **search advocate**.

- The information such as Application, PDE/ Case Number, Case Title and Authentication is displayed in the table.
- In the Authentication column, the user can view the document by clicking on **View Application**.
- To Authenticate the document:
 - In authentication column, check on **I have viewed the application** and wish to submit.
 - Click on **Authentication Pending** icon shown in front of the litigant name. A dialogue box will pop up with details of the Litigant i.e. Party Name and Mobile Number.
 - Click on **Get OTP** beside mobile number to get the OTP.
 - The OTP will be sent to the registered mobile number of the Litigant.
 - Enter the OTP and click on **Verify**.
 - The message, **“Application Submitted successfully”** is displayed.
 - When the Litigant authenticates the application, Authenticated sign appears in the place of Authentication Pending button. The changes are visible to the Advocate also.

The screenshot displays the 'Application Authentication' page in the eFiling Services portal. At the top, there is a navigation bar with 'eFiling Services' and several menu items: Case Filing, Vakalat, Pleadings, ePayments, Applications, and Portfolio. The current location is set to Maharashtra, and the language is Marathi. Below the navigation bar, the page title is 'Application Authentication'. There is a search bar for the Advocate, currently showing 'ABC (MAH/9999/2019)'. A table lists the applications, with one entry visible: Sr. No. 1, Application '1/2021 [Taking Adjournment]', E-Filing No/Case Number 'R.C.C./301094/2012', and Case Title 'The State of Maharashtra Vs Maroti Dagdu Rathod'. The Authentication column for this entry shows a 'View Application' link and a checkbox labeled 'I have viewed the application and wish to submit'. A dropdown menu for 'Litigant' is open, showing '1 Anil Role'. The interface also includes a 'Showing 1 to 1 of 1 entries' indicator and a 'Previous 1 Next' navigation control. The footer contains the version '10.153.16.13 Version: 3.0' and copyright information '© 2020 eFiling Services eCommittee Supreme Court of India. All Rights Reserved.'

Fig: Application Authentication

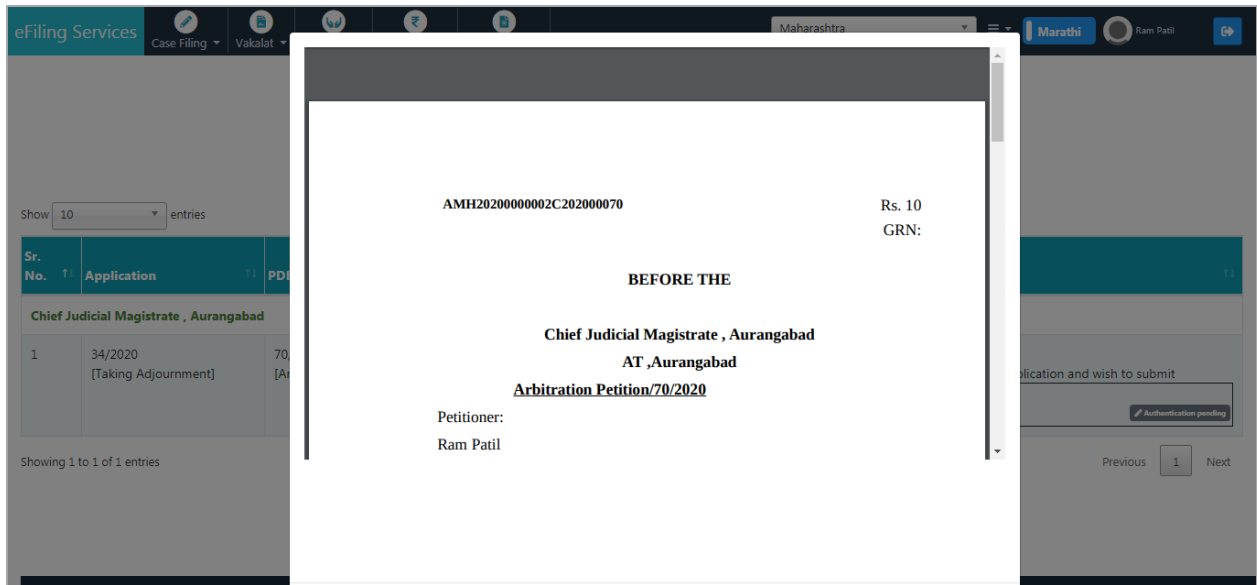


Fig: View Application

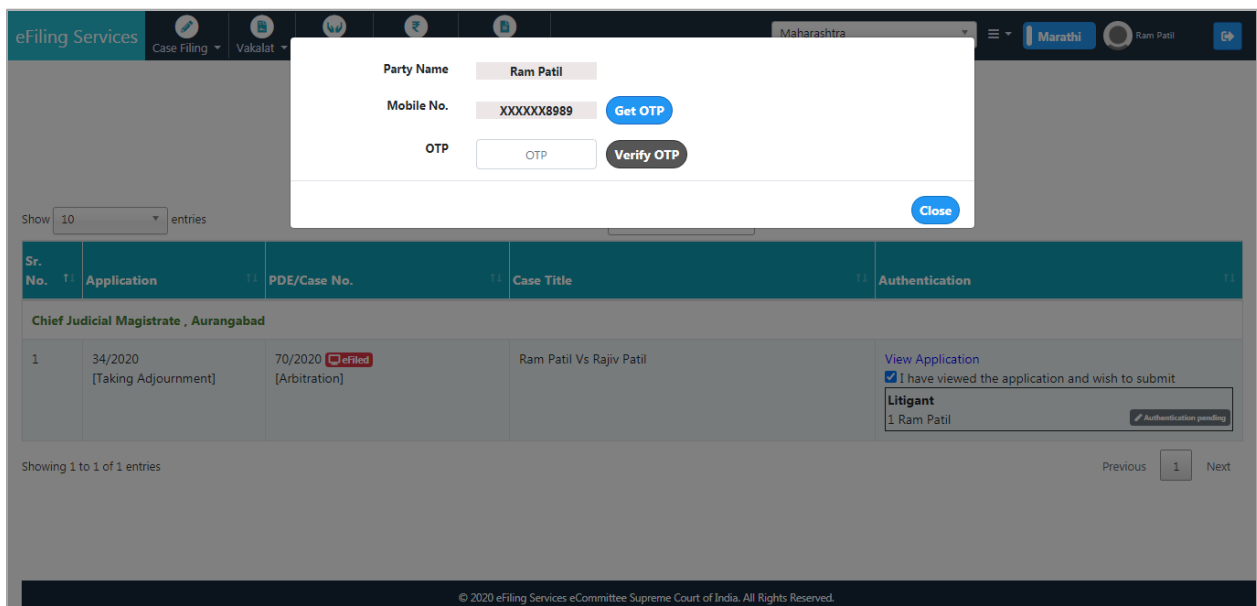


Fig: Get OTP

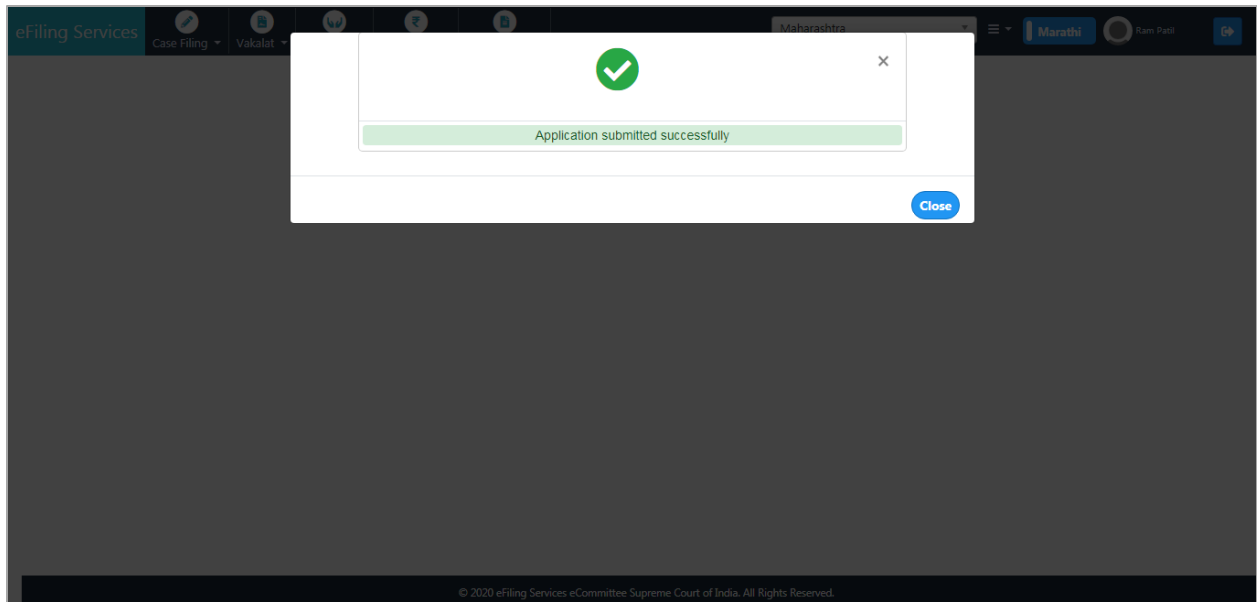


Fig: Application Submitted Successfully

6.7 Portfolio Menu

This menu provides various utilities for the user such as searching cases, viewing in your portfolio, importing and exporting cases and maintaining planner.

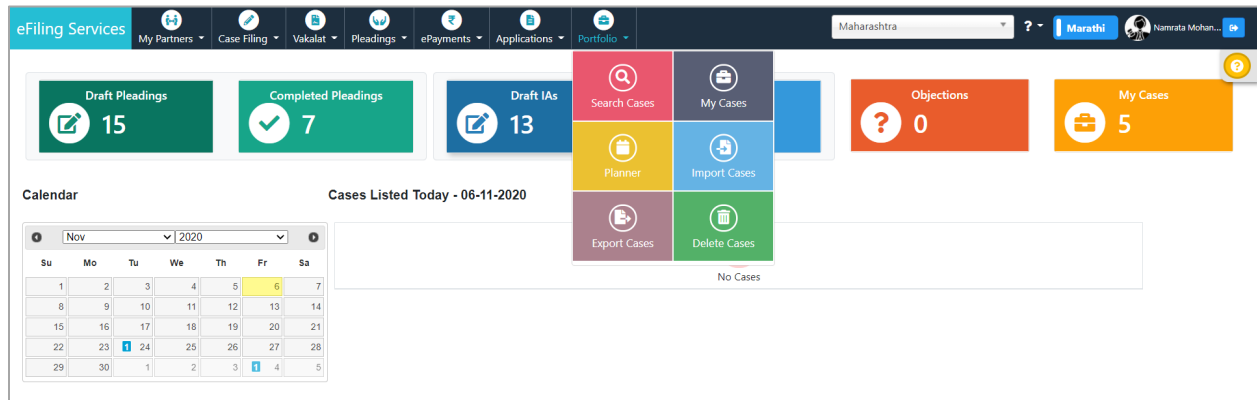


Fig: Portfolio Menu

6.7.1 Search Cases

The service enables user to search cases with different options and **add** the searched case to the portfolio, if required.

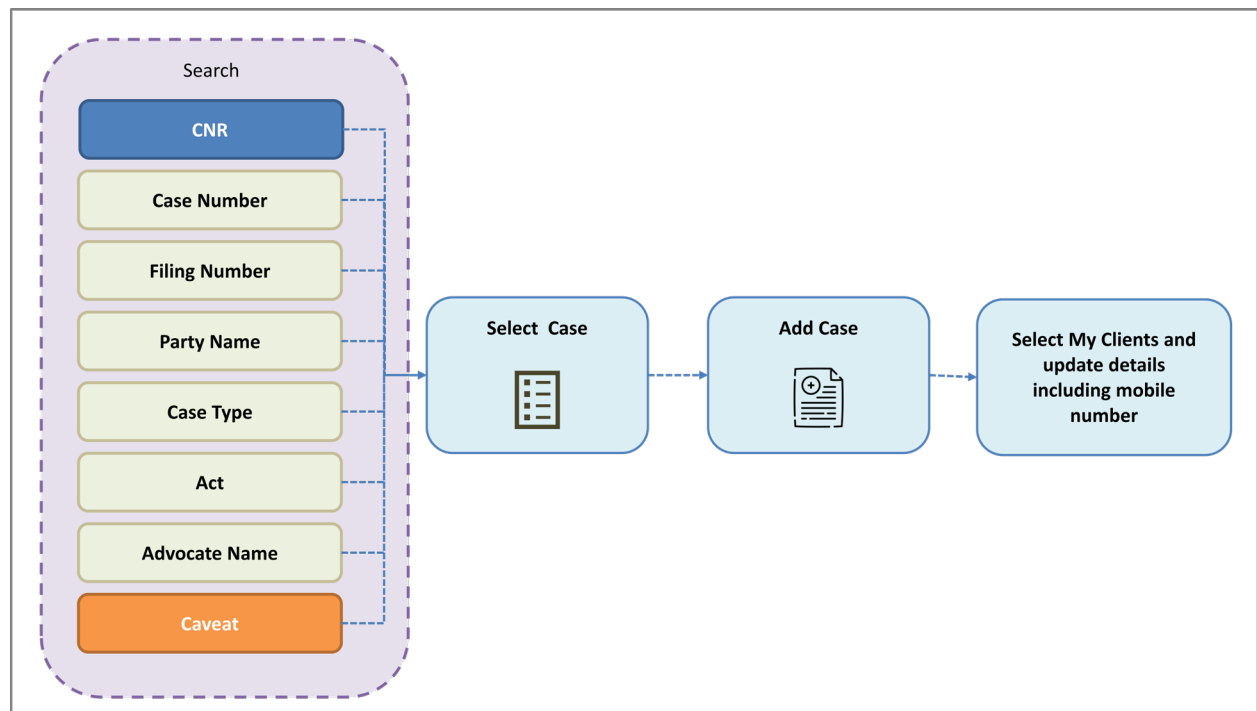


Fig: Search Cases

6.7.1.1 CNR Search

- Select the radio button **CNR number** and click Search. Details of the case with given CNR number are displayed.
- Click the **Add Case** button in case details for adding the case in your portfolio.

The screenshot displays the 'CNR Search Result' page for the 'DISTRICT AND SESSIONS COURT AURANGABAD'. The page is titled 'Case Details' and includes an 'Add Case +' button. The case information is as follows:

Case Details			
Case Type	R.C.A.		
Filing Number	1280/2019	Filing Date	26-03-2019
Registration Number	104/2019	Registration Date	30-03-2019
CNR Number	MHAAU010026512019		

Case Status	
First Hearing Date	01-04-2019
Next Hearing Date	24-11-2020
Stage of Case	Steps
Court Number and Judge	22-Adhoc District Judge 4 Asstt. Sessions Judge Abad.

Appellant and Advocate	
Appellant	Advocate
1) Vishwanath Kashinath Chavan	

At the bottom of the page, there is a footer with the text: '© 2020 eFiling Services eCommittee Supreme Court of India. All Rights Reserved.'

Fig: CNR Search Result

6.7.1.2 Advance Search

Advance Search provide multiple options for search including Case Number, Party Name, Filing Number, FIR Number, Advocate Name, Act, Case Type and Caveat.

- Select Advance Search
- Select District and Establishment; different options for search are displayed.
- Select the desired option and enter the required data. List of all the cases matching given search criteria is displayed.
- To view all the case details of a particular case, click on the **Case Number** link. Click on **Add Case** button in the case details for adding the case in the portfolio.

Example search with Party Name is shown below.

The screenshot displays the 'Advance Search' page. The search criteria are set to 'District: Aurangabad' and 'Establishment: District and Sessions Court, A...'. The search options are:

- Case Number
- Party Name** (selected)
- Filing Number
- FIR Number
- Advocate Name
- Act
- Case Type
- Caveat

Fig: Advance Search

The screenshot displays the 'eFiling Services' application interface. At the top, there are navigation tabs for 'My Partners', 'Case Filing', 'Vakalat', 'Pleadings', 'ePayments', 'Applications', and 'Portfolio'. The user is logged in as 'Namrata Mohan'. The search filters are set to 'District: Aurangabad' and 'Establishment: District and Sessions Court, ...'. The search criteria are 'Party Name' with 'chavan' and 'Registration Year' with '2019'. The results show a total of 429 cases. Below is a table of the first five cases:

Sr. No.	Case Number	Party Name
1	R.C.A./226/2019	Vesundhara Kishan Rao Vs Subhabai Shankar Chavan
2	R.C.A./119/2019	Sardar Gabbi Chavan Vs Narayan Gabbi Chavan
3	R.C.A./104/2019	Vishwanath Kashinath Chavan Vs Bhagwan Laxman Chvan
4	R.C.A./5/2019	Vesant Shiva Magare Vs Kanhu Dashrath Chavan
5	Civil.M.A./362/2019	Prakash Waludas Vaishnav Vs

Fig: Advance Search Example – Party Name Search

6.7.2 My Cases

This menu allows user to:

- View all the cases in the portfolio
- Add clients to a particular case
- Add events for a particular case
- Remove case from the portfolio

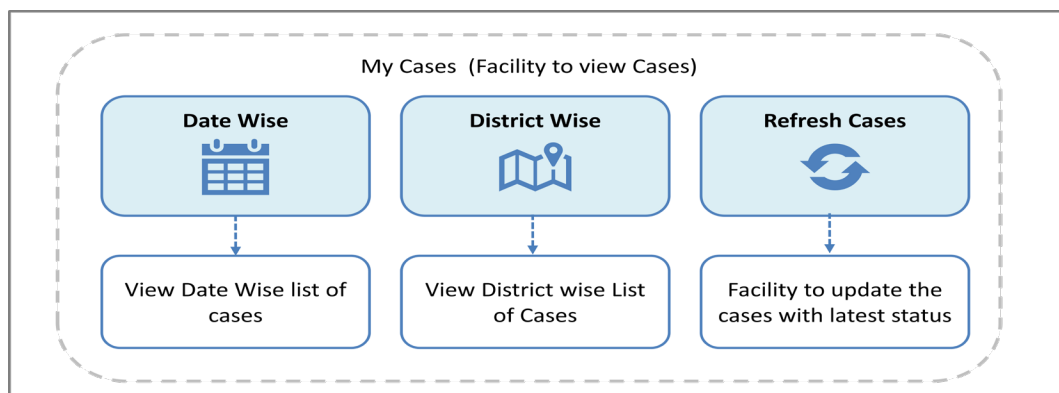


Fig: View My Cases

6.7.2.1 View Cases

- The cases can be viewed **Date wise** or **District wise**. By default, cases are displayed district-wise.
- **Refresh Cases** allows refreshing the portfolio so that all the latest updates are reflected in the list.

- User may also choose to view only **Pending** cases or **Disposed** cases or **Both** by selecting corresponding buttons. By default, both types of cases are listed.
- Click on the **district** (or **Date**, if selected date-wise) row to expand the view and see all cases list.
- Click on the **Case Number** link to view individual case details.
- **Search** option is provided in the top right corner to search cases in the portfolio.

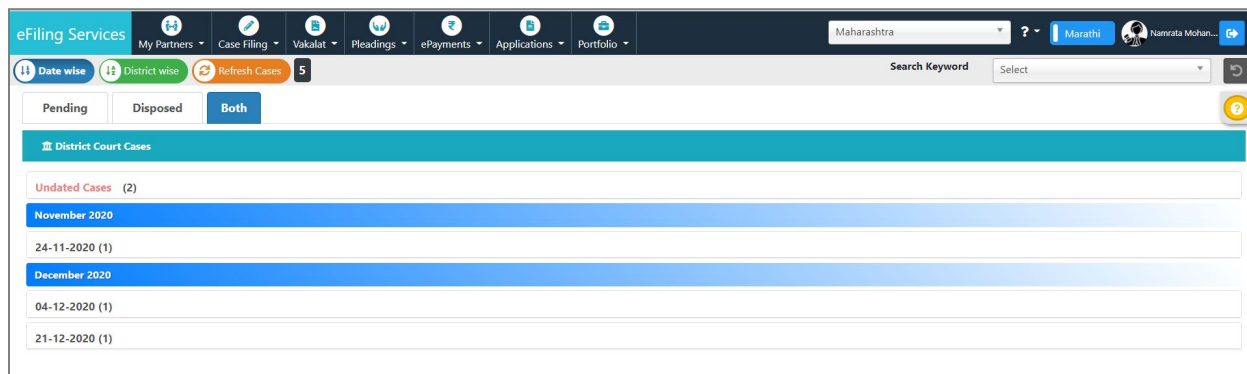


Fig: My Cases – Date wise, both (Pending and disposed)

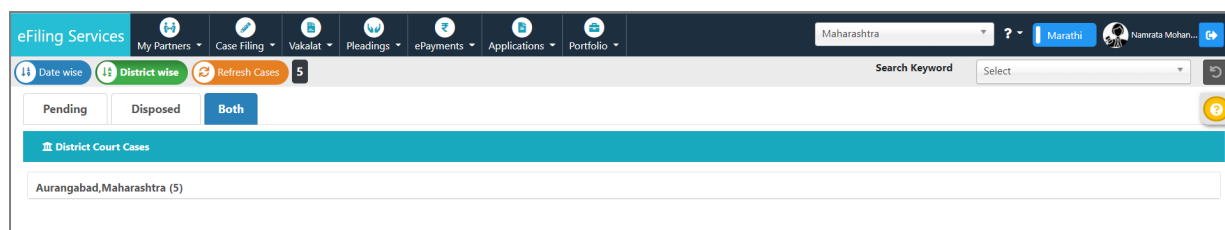


Fig: My Cases – District wise, both (Pending and disposed)

Sr No	Case Number	Next/Disposal Date	Status	Cause Title	Representing	Registration Date
1	Spl.Case.MSEB/100092/2008 14-District Judge-6 and Addl. Sessions Judge, Abad 15-N.B.W._Unready	DEC 4 2020	Pending	State of Maharashtra Vs Ajlal Husen Lais Ahmed		19-06-2008 (12 year(s) 4 month(s))
2	R.C.A./248/2018 19-District Judge-9 and Addl. Sessions Judge Abad 28-Steps	NOV 24 2020	Pending	Sanjay Radhakisan Rana Vs Anil Jaganath Rana		21-11-2018 (1 year(s) 10 month(s))
3	Spl.Case.Child.Prof./64/2019 23-Extra Jt District Judge and Addl. Sessions Judge Abad 8-Charge	OCT 17 2020	Pending	State of Maharashtra Vs Kiran Sheshrao Dandge		09-05-2019 (1 year(s) 5 month(s))
4	E.C.Act.Spl.Case/9/2018 18-District Judge-10 and Addl. Sessions Judge Abad 95-Awaiting Muddamal	DEC 21 2020	Pending	State of Maharashtra Vs Kailas Prabhakarappa Lakade		22-10-2018 (1 year(s) 11 month(s))
5	Sessions Case/361/2017 16-District Judge-7 and Addl. Sessions Judge, Abad 71-Say / Hearing on Exh_Ready	OCT 28 2020	Pending	State of Maharashtra Vs Ranjana Suyog Chavan		19-12-2017 (2 year(s) 9 month(s))

Fig: Expanded view of district cases

Sr No	Case Number	Next/Disposal Date	Status	Cause Title	Representing	Registration Date
1	Spl.Case.Child.Prof./64/2019 23-Extra Jt District Judge and Addl. Sessions Judge Abad 8-Charge	OCT 17 2020	Pending	State of Maharashtra Vs Kiran Sheshrao Dandge		09-05-2019 (1 year(s) 5 month(s))
2	Sessions Case/361/2017 16-District Judge-7 and Addl. Sessions Judge, Abad 71-Say / Hearing on Exh_Ready	OCT 28 2020	Pending	State of Maharashtra Vs Ranjana Suyog Chavan		19-12-2017 (2 year(s) 9 month(s))
November 2020						
24-11-2020 (1)						
DISTRICT AND SESSIONS COURT AURANGABAD,(1), Aurangabad						
Sr No	Case Number	Next/Disposal Date	Status	Cause Title	Representing	Registration Date
1	R.C.A./248/2018 19-District Judge-9 and Addl. Sessions Judge Abad 28-Steps	NOV 24 2020	Pending	Sanjay Radhakisan Rana Vs Anil Jaganath Rana		21-11-2018 (1 year(s) 10 month(s))
December 2020						

Fig: Expanded View of cases for Date wise

6.7.2.2 Add Clients, Events or Remove Cases

- Select the required case and click on the Case Number to view case details. My Clients, Events and Remove Case buttons are visible at the top right corner.
- Click My Clients to add clients
- Click Events to add events for the case.
- Click Remove case to delete the case from the portfolio.
- Further steps are explained in next part of this section.

Back

DISTRICT AND SESSIONS COURT NANDED

My Clients (5) **Events** **Remove case**

Case Details

Case Type	R.C.A		
Filing Number	353/2020	Filing Date	20-02-2020
Registration Number	36/2020	Registration Date	20-02-2020
CNR Number	MHND010006482020		

Case Status

First Hearing Date	24-02-2020
Next Hearing Date	21-08-2020
Stage of Case	Appearance
Court Number and Judge	59-Extra Jt. District and Sessions Judge -1

Appellant and Advocate

Appellant	Advocate
1) Vijaykumar Apparao Hurne	Khandil (Sharma) Manish

Respondent and Advocate

Respondent	Advocate
1) Pushpadevi Mohanlalji Agrawal	

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Fig: Case Details

❖ Add Client

- When user clicks on **My Clients** button, a list of existing clients is displayed.
- To add new client, click on **Add More** button.
- Enter the Litigant Name, Mobile, Email, Age and Address in the corresponding fields and click **Submit**.
- A success message will be displayed.

I am Representing following clients in case number Spl Case MSEB/100092/2008

State of Maharashtra Vs Afjal Husen Lals Ahmed

Complainant Accused

Sr. No.	<input type="checkbox"/>	Litigant Name	Mobile	Email	Address
1	<input checked="" type="checkbox"/>	State of Maharashtra महाराष्ट्र शासन	7888888888	avi@gmail.com	
2	<input checked="" type="checkbox"/>	Manish Mane	7999999999	abc@gmail.com	

Submit **Add More**

Complainant: 1) State of Maharashtra
Advocate:

Fig: My Clients (existing)

Sr. No.	Litigant Name	Mobile	Email	Age	Address
1	Vaijenath Ishwarrao Deshmukh वैजेनाथ इश्वरराव देशमुख	0988767654		<input type="checkbox"/>	
2					

Fig: Add New Client

Sr. No.	Litigant Name	Mobile	Email	Address
1	State of Maharashtra महाराष्ट्र शासन	7888888888	avi@gmail.com	
2	Manish Mane	7999999999	abc@gmail.com	

Fig: Client Added Successfully Message

❖ Add Events

The events added for a case are visible in the calendar under planner menu and can be edited through planner.

To add a new event or edit/ delete existing event, click **Events** button. List of already existing events and a form for entering a new event is displayed.

- Enter Name, Date and Time for the new event; click Add.
- A success message will be displayed and the new event is visible in the existing events list.
- To edit an event, click on the **edit icon** in the **Action** column. Details of the event are displayed.
- Change the required data and click **Edit**. Edited data is reflected in the list immediately.

- To delete an event, click delete icon in the Action column. The event gets removed from the list.

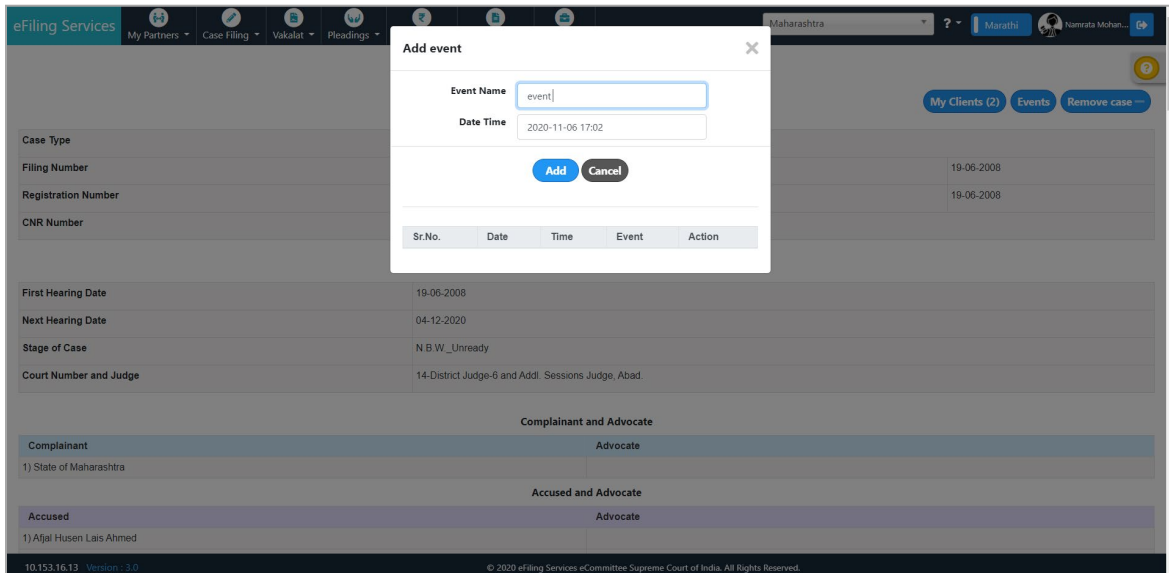


Fig: Events

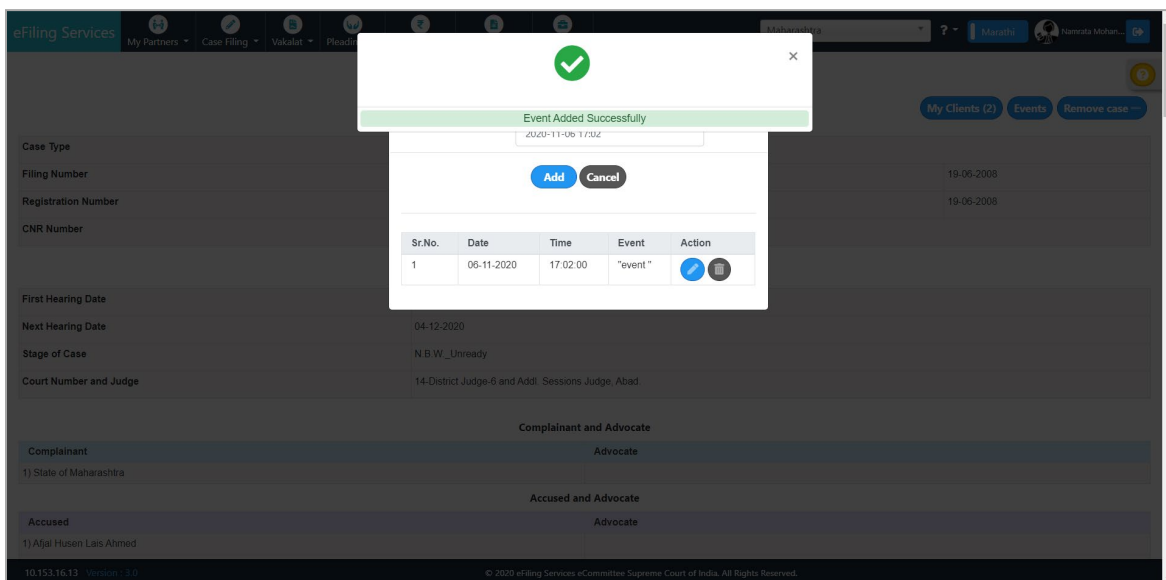


Fig: Event added successfully

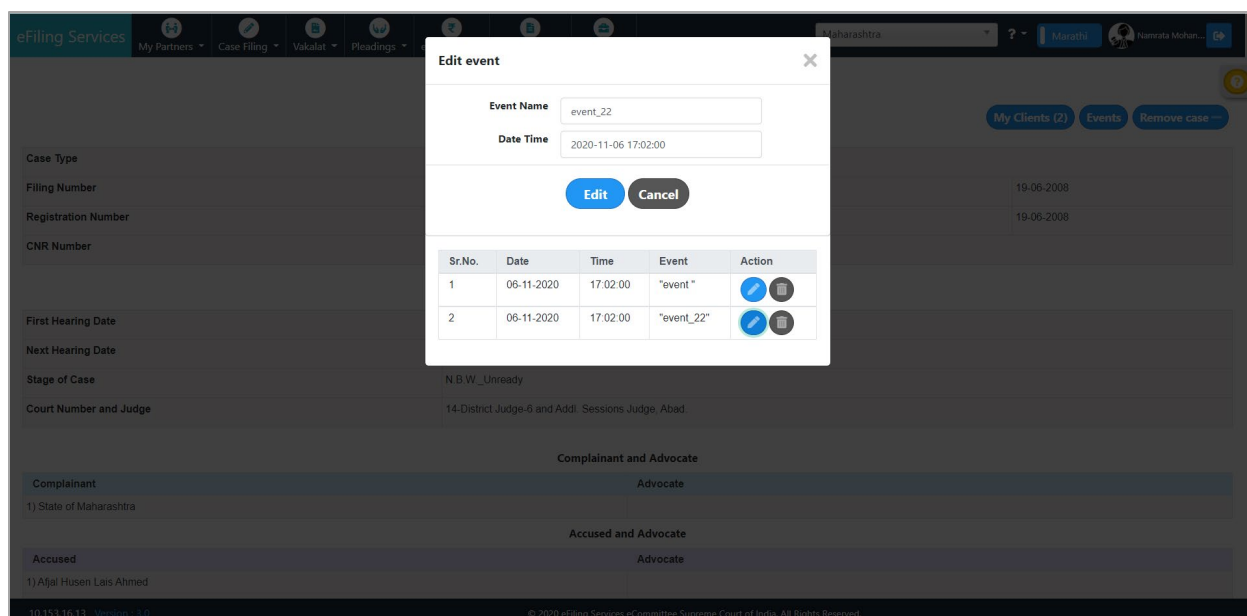


Fig: Edit Event

❖ Remove Case

- To remove a case, click Remove Case button.
- **“Case Removed successfully”** message is displayed.

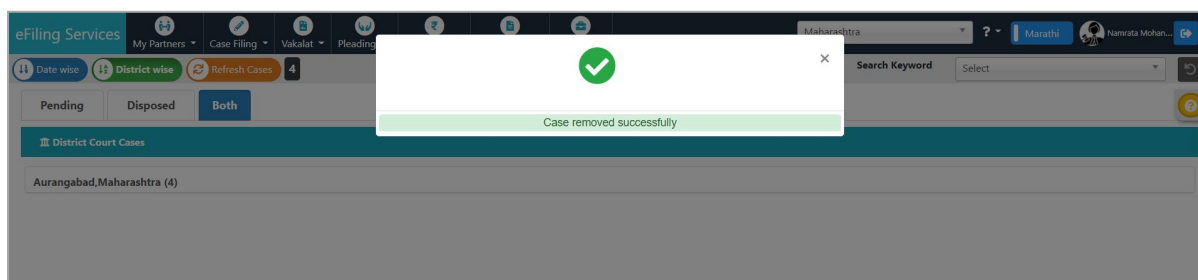


Fig: Remove Case Success Message

6.7.3 Import Cases

The menu enables user to import cases from your mobile app portfolio.

- To import cases, first export cases from your mobile app and save the file on your machine.
- Select **Import Cases** in the Portfolio menu of eFiling system.
- The system will prompt for choosing the case file. Choose the file which you have saved by exporting from mobile app. Specify whether the file contain district court cases (**DC**) or high court cases (**HC**) by selecting corresponding radio button and click **Import**.

- A success message will be displayed and all the imported cases will be visible in the portfolio in eFiling.

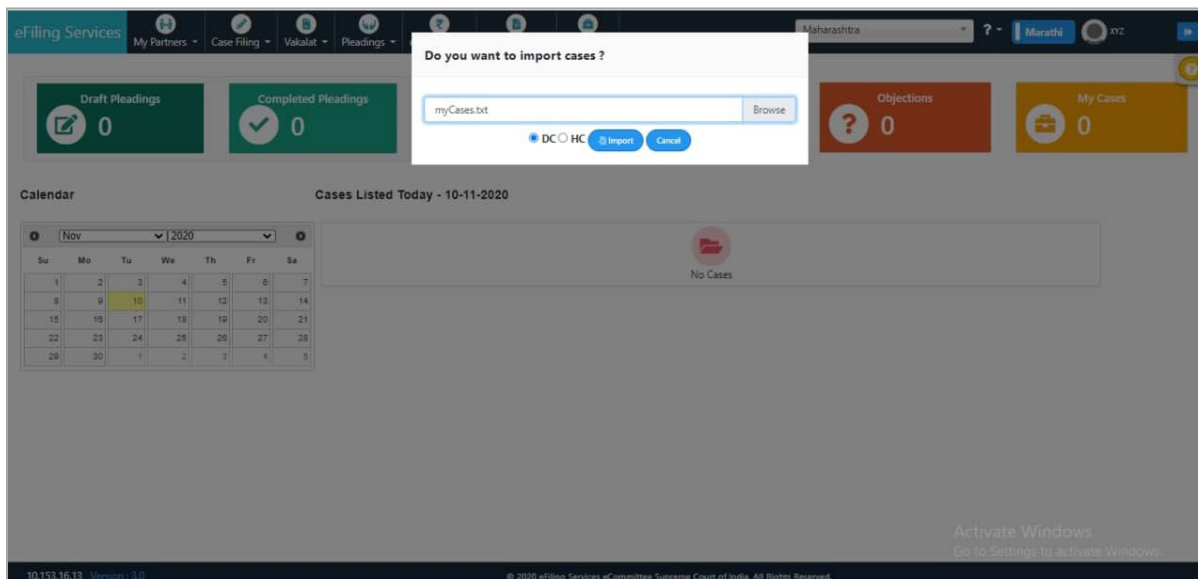


Fig: Import Cases- Choose File

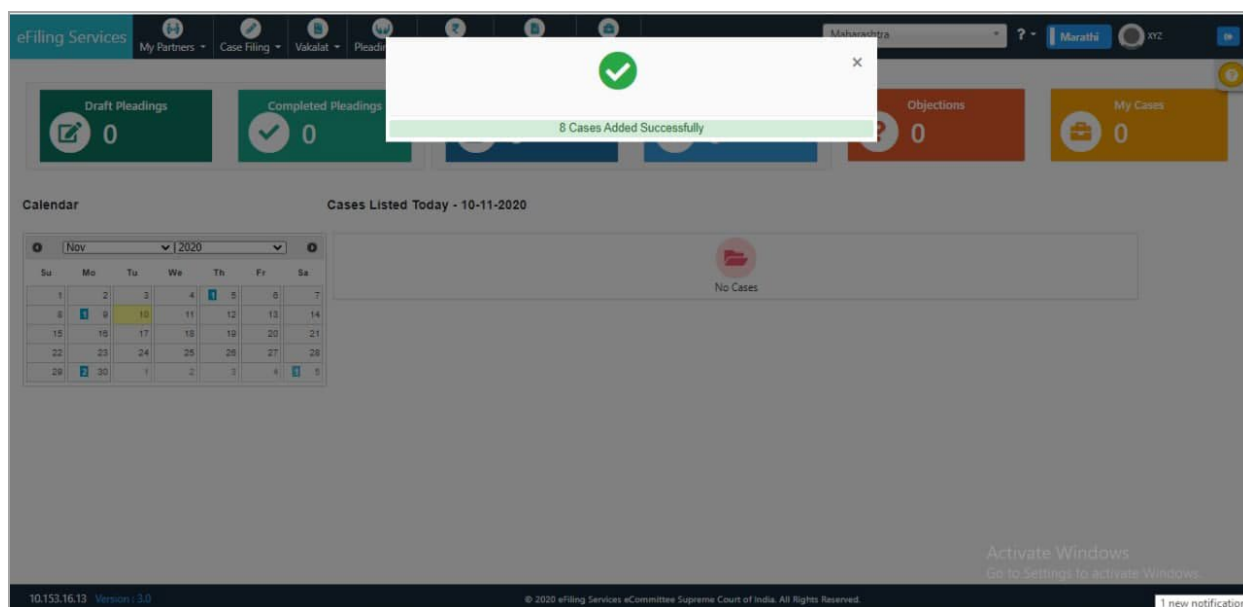


Fig: Import Cases Success

6.7.4 Export Cases

The menu enables user to export cases to your mobile application.

- To export cases, select **Export Cases** in the portfolio menu.
- A system pops up message to download the file; click **Download**.
- Use the downloaded file to import cases in your mobile app.

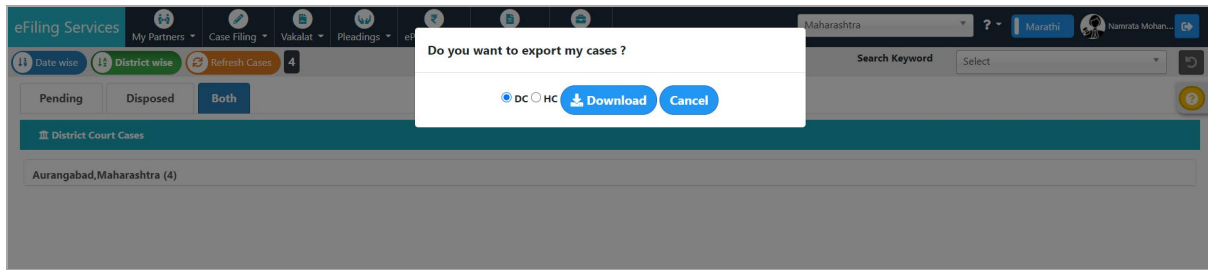


Fig: Export Cases- Download file

6.7.5 Delete Cases

The menu can be used to delete all the cases from the portfolio.

6.7.6 Planner

This service assists user to manage case calendar. With the facility, user can;

- review the case calendar for planning
- add/edit/remove events
- remove a case from calendar

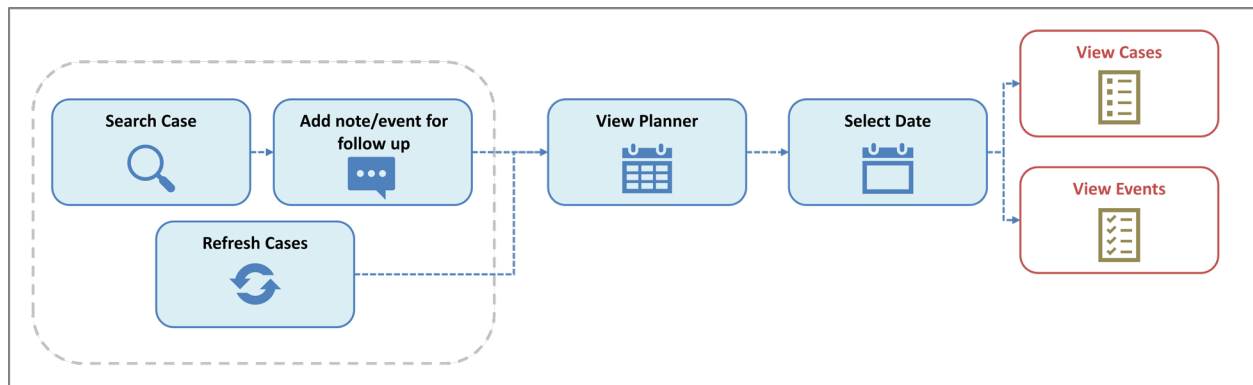


Fig: Planner Services

All cases dated in a month and existing events appear automatically in the calendar.

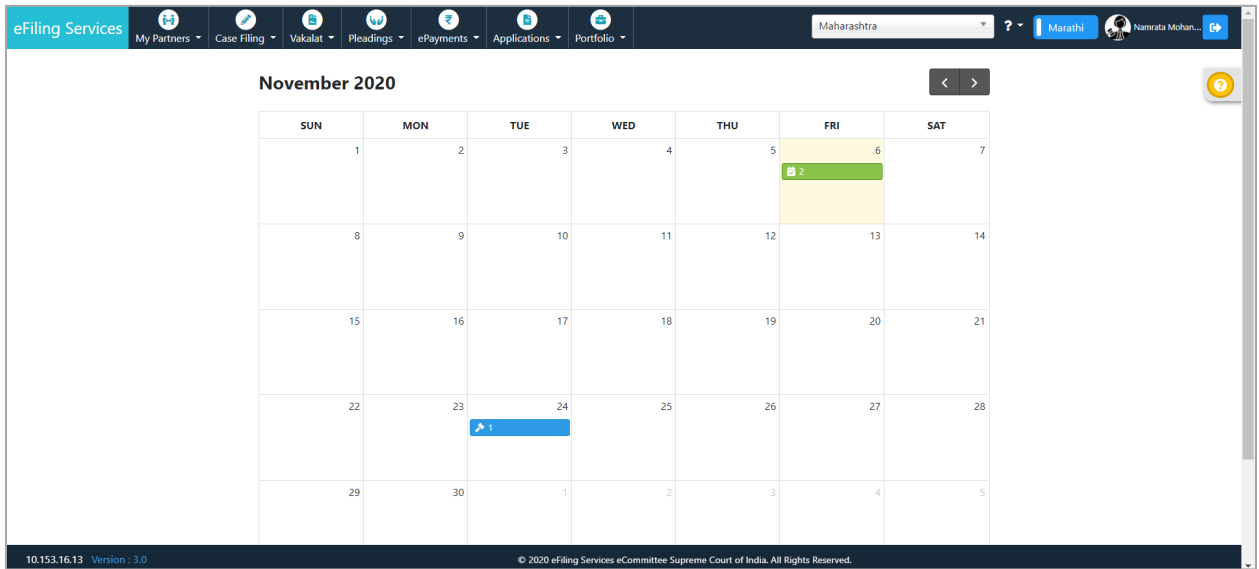


Fig: Planner

- Click the blue box to view **Case** details. A pop-up shows the list of cases scheduled on the date.
 - Click on the required **case link** to view details. All the case details are visible in a new box with three buttons in the top right corner- My Clients, Events and Remove Case.
 - Click **My Clients** to add new clients.
 - Click **Events** to add new events
 - Click **Remove Case** to remove the case from the calendar.
- Refer section **5.2.3** for more details about functionalities of these buttons.
- Click on the Green box to view **events**. A pop-up shows the list of all the events scheduled on the date.
 - To edit the event, click **edit icon** in front of the required event. Event description and date appears in a pop-up.
 - Edit the description and/or date and click **Edit**. Changes will reflect in the list immediately.

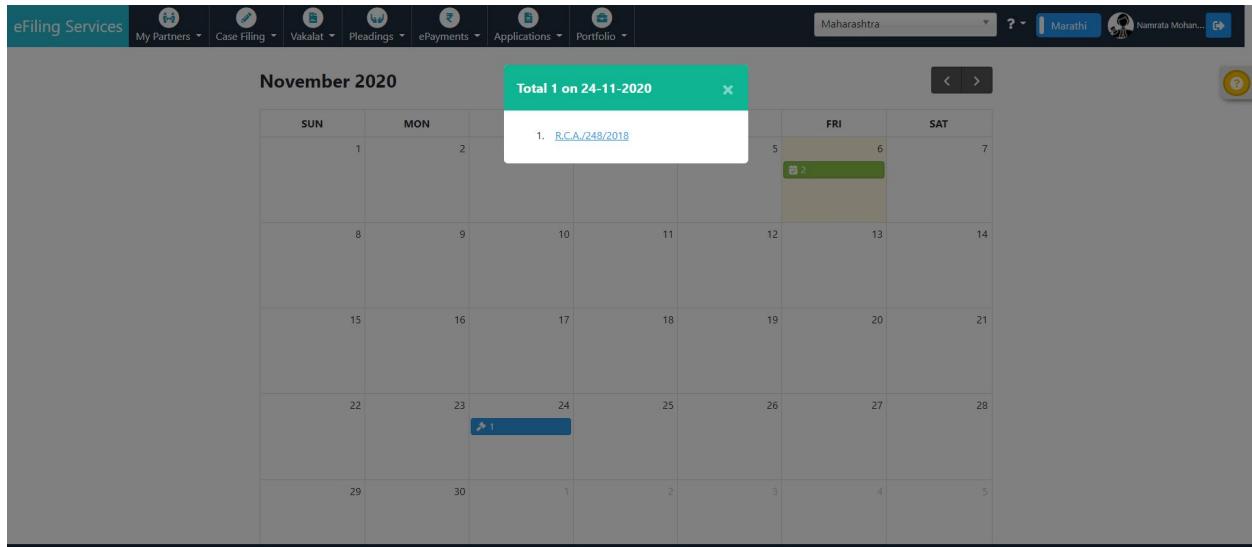


Fig: List of Cases scheduled for the date

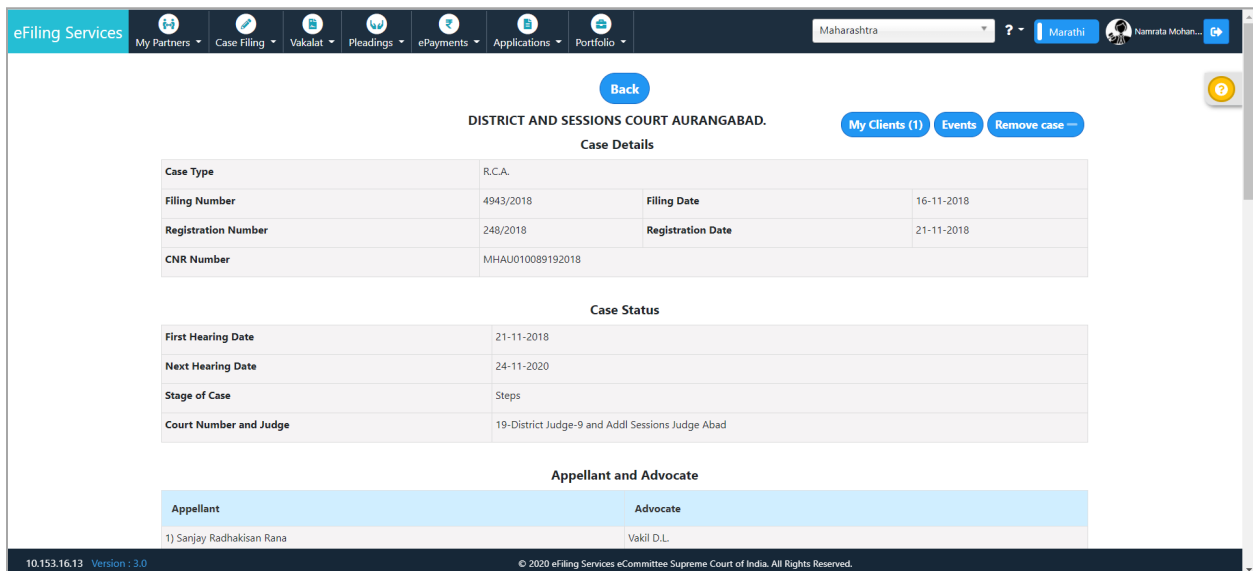


Fig: Case Details with My Clients, Events and Remove Case buttons

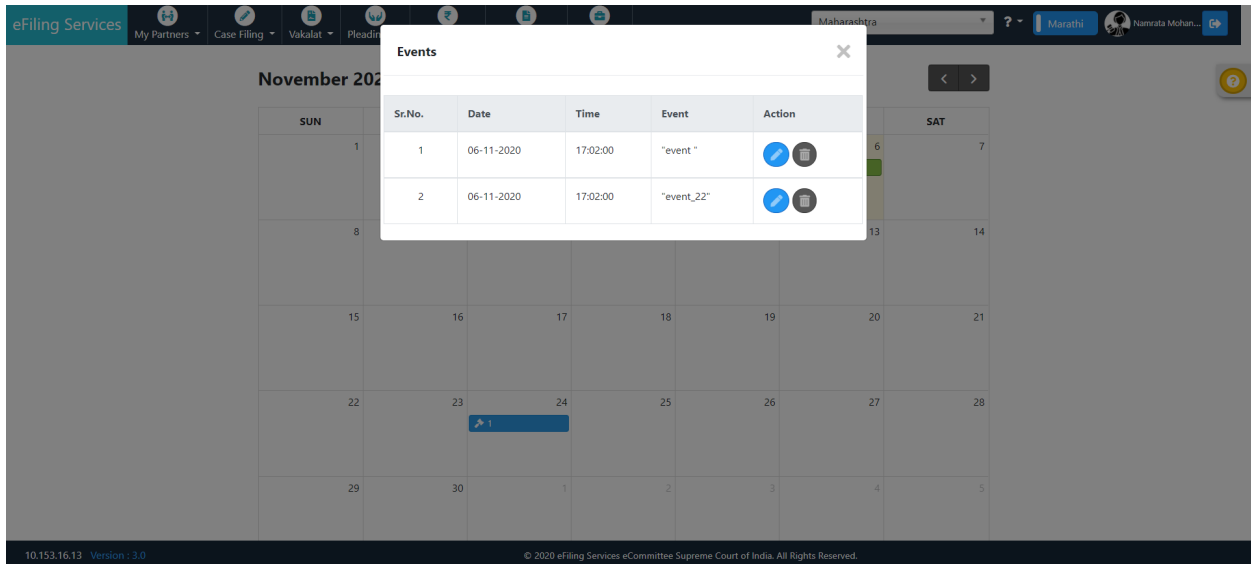


Fig: List of Events scheduled for the date

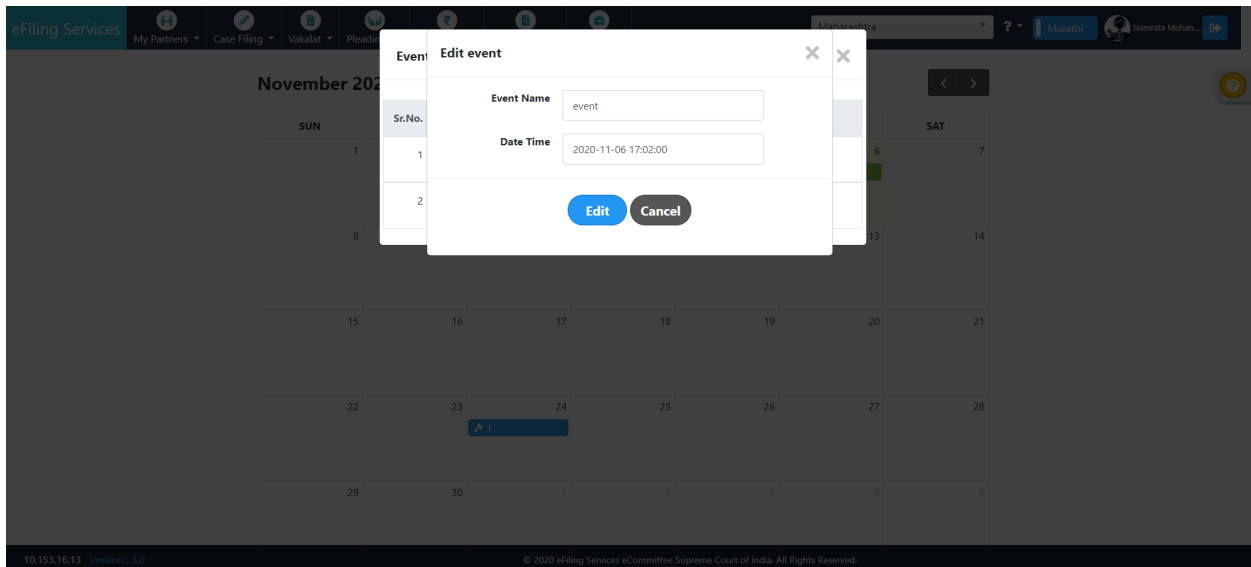


Fig: Edit Event